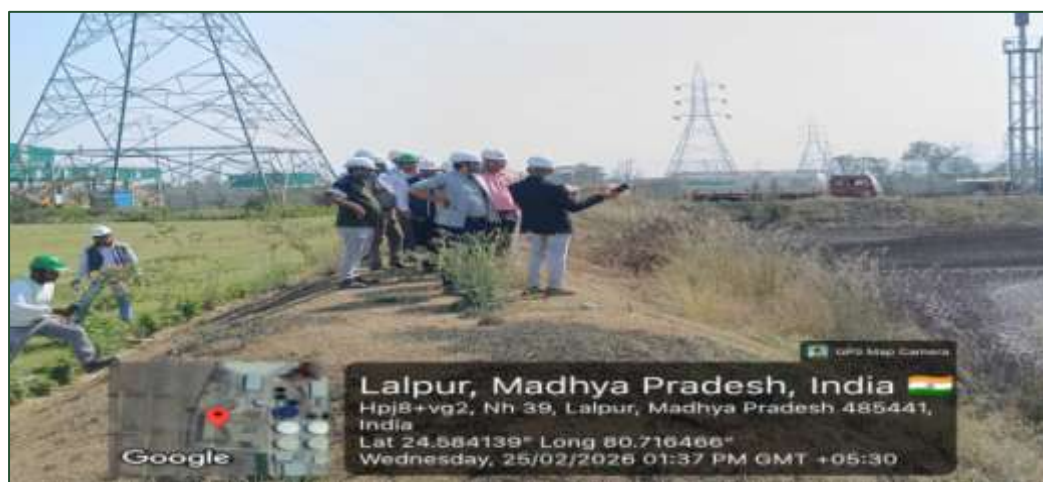


JOINT COMMITTEE INSPECTION REPORT**IN THE MATTER OF:****Original Application No.24/2026 (CZ)****RAMESH SINGH V/S STATE OF MP & ORS.****Hon`ble National Green Tribunal Central Bench****Bhopal Order Dated: 02.02.2026****Date of visit: 25/02/2026****Location- Satna M.P**

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**CENTRAL ZONE BENCH, BHOPAL,****ORIGINAL APPLICATION NO. 24/2026****IN THE MATTER OF:****RAMESH SINGH****.....APPLICANT****VERSUS****STATE OF MADHYA PRADESH &ORS.****.....RESPONDENTS****INDEX**

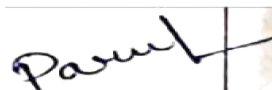
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Date 20.04.2026

Place: Bhopal

Submitted by MPPCB: -
through Counsel


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**REPORT OF THE JOINT COMMITTEE CONSTITUTED BY HON'BLE
NGT (CZ) IN THE COMPLIANCE OF ORDER DATED 02-02-2026, IN OA
NO. 24/2026 RAMESH SINGH VS STATE OF M.P. & ORS**

1. Hon'ble NGT (CZ), Bhopal in OA No. 24/2026 vide its order dated 02/02/2026 in the matter of "Ramesh Singh Vs State of Madhya Pradesh & Ors" directed as follows :-

"1. The contentions of the learned Counsel for the Applicant are that the Applicant is a farmer and the owner of agricultural land situated near the Reliance Biofuel Energy Plant, Village Sitpura, District Satna (M.P.) and within the said land, the Applicant maintains a Private Pond having dimension of about 4 acres serving as a natural reservoir for irrigation of the surrounding fields and is also used for fish farming. It is stated that in August 2025, the sewage and effluents from the Reliance Biofuel Energy Plant overflowed and entered the Applicant's pond and the entire pond water turned black leading to the death of thousands of fish within a short span of time and the Applicant immediately filed a complaint with the Pollution Control Board, upon which water samples were collected. However, the investigation report revealed a high concentration of coli form bacteria, confirming severe water pollution. It is further noted that the foul smell spread in the area and that continued pollution affected the health of humans and animals.

2. A substantial issue of environmental has been raised.

3. Issue notice to the respondents. Returnable within four weeks.

6. We also deem it just and proper to call a report on the matter in issue, in present application from a joint Committee consisting of:

- i. One representative from the Collector District Satna (M.P).*
- ii. One representative from the Member Secretary Madhya Pradesh Pollution Control Board (M.P.).*

7. The Committee is directed to visit the site and submit the factual and action taken report within four weeks. The State PCB will be the nodal agency for coordination and logistic support."

2. Constitutions of Committee:-

In compliance of the order dated 02.02.2026 the following officers from Concerned departments were nominated for the Joint Committee:-

S. No	Name of Department	Name of Committee Member
1	One representative from Collector District Satna (M.P).	Shri Aniket Sandilya, (IAS), Sub Divisional Magistrate, Nagod, District - Satna (M.P.).
2	One representative from State Pollution Control Board (M.P.).	Shri Sudhanshu Tiwari Regional Officer MPPCB Regional Office, Satna (M.P.)

The copies of the nomination letters are enclosed as **Annexure—1**.

3. Date of inspection:-

The MPPCB Being the Nodal Agency in this matter, coordinated with all the concerned departments and fixing the date of site visit and it was conducted on 25/02/2026 at Village – Sitpura, District – Satna (M.P.).

4. Inspection of the joint committee :-

That prior to the site visit, an on-site meeting of all Committee Members was convened at Village Sitpura, District - Satna, (M.P). The information was given to the complainant Mr. Ramesh Singh and respondent no.-5 vide letter No.2006 dated 23.02.2026. The copy of this letter is enclosed as **Annexure-2**.

The following officers/person were present during the inspection :-

- i. Shri Aniket Sandilya, (IAS), Sub Divisional Magistrate, Nagod, District - Satna (M.P.)
- ii. Shri Sudhanshu Tiwari, Regional Officer, MP PCB Regional Office, Satna (M.P.)
- iii. Complainant/Petitioner – Ramesh Singh and Others.
- iv. Representative of Reliance Biofuel Energy Plant – Arpit Singh Baghel and Others.

The Attendance sheet prepared during inspection is enclosed as **Annexure--3**.

This report is being filed by the aforementioned Joint Committee after conducting the field visit on 25/02/2026. The **Sthal Panchnama** attached as **Annexure--4**.

5. Background and Specific Issues in this matter:- The Applicant in the application has stated that He is a farmer and the owner of agricultural land situated near the Reliance Biofuel Energy Plant, Village Sitpura, District Satna (M.P.) and within the said land, he maintains a private pond having dimension of about 4 acres serving as a natural reservoir for irrigation of the surrounding fields and is also used for fish farming. It is stated that in August 2025, the sewage and effluents from the Reliance Biofuel Energy Plant overflowed and entered the Applicant's pond and the entire pond water turned black leading to the death of thousands of fish within a short span of time and the Applicant immediately filed a complaint with the Pollution Control Board, upon which water samples were collected. However, the investigation report revealed a high concentration of coli form bacteria, confirming severe water pollution. It is further noted that the foul smell spread in the area and that continued pollution affected the health of humans and animals.

6.. Factual Status Report of the Issues raised in petition:-

6.1 About the Reliance Biofuel Energy Plant The details of the Industry are as follows :-

- a) **Industry Name:** Reliance Bio Energy Limited (RBEL)
- b) **Plant Type:** Compressed Bio-gas (CBG).
- c) **Location:** Village -Bamhor, District Satna, Madhya Pradesh.
- d) The information provided by the Project Proponent (Respondent no. 07) reliance bio fuel is enclosed as **Annexure - 5**.
- e) **Industry Category:** White Category industry exempted from consent under provisions of the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981. (Non-polluting industry as per CPCB guidelines enclosed as **Annexure--6**).

6.2 Statutory Status :-

- f) PP has obtained Consent to Establish (CTE) dated 16-02-2024 which is enclosed as **Annexure—7.**
- g) PP has obtained NOC from Central Ground water Authority which is enclosed as **Annexure—8.**
- h) PP has obtained NOC from Gram Panchayat Bachbai which is enclosed as **Annexure—9.**
- i) PP has obtained Transport and highway Approval which is enclosed as **Annexure—10.**
- j) PP has obtained Fire NOC which is enclosed as **Annexure—11.**
- k) PP has obtained Factory license which is enclosed as **Annexure—12.**
- l) PP has obtained PESO approval letter which is enclosed as **Annexure—13.**
- m) PP has obtained GOBARDHAN certificate which is enclosed as **Annexure—14.**
- n) PP has obtained CBG sales Agreement which is enclosed as **Annexure—15.**
- o) Project Proponent has submitted Intimation for Operation of the industry dated 05-02-2025 to MPPCB which is enclosed as **Annexure—16.**
- p) As per MoEF&CC notifications no. 702 (E) and 703 (E) dated 12.11.2024. The CBG plants have been exempted from Consent to Operate (CTO) under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and section 21 of the Air (Prevention and Control of Pollution) Act, 1981. (**Annexure—6**)

6.3 Raw Material Used:-

- Agricultural residues
- Press Mud
- Cattle dung (गोबर)
- Other biodegradable organic waste.

6.4 Manufacturing Process :-

- Process based on Anaerobic Digestion (biological process).
- Process carried out in closed temperature controlled digesters.
- No hazardous chemicals used as per industry submission (**Annexure--5**).

6.5 Pollution Control Measures :-

- Plant designed on Zero Liquid Discharge (ZLD) basis.
- No liquid effluent discharged outside premises.
- Process liquids are recycled within plant.
- No untreated emission or discharge (as per industry claim).

6.6 By-Products :-

- Fermented Organic Manure (FOM) generated as by-product.
- FOM used as organic fertilizer.
- Industry has submitted that FOM is non-hazardous and non-toxic. The relevant reports is enclosed as **Annexure—17**.

7 Applicant fish farming pond :- Petitioner owns Agricultural land (survey no. village Sitpura District – Satna) near Reliance Bio-fuel Energy Plant Village Sitpura District – Satna (M.P.) which is enclosed as **Annexure--18**.

7.1A Private Pond having area of about 4 acres situated on his land is used for Irrigation and fish farming.

7.2 It is submitted that in the month of august (during the year of allegation), a complaint was received alleging fish mortality in the farm pond and possible pollution from the nearby RBL plant which is enclosed as **Annexure—19**

7.3 Complaint by original applicant: The Regional Office of MPPCB had conducted inspection of the unit to examine the complaint made on 22/10/2025. The inspection report is enclosed as **Annexure—20**. The facts observed during inspection and the action taken by MPPCB are as follows :-

- i. The Environmental monitoring was carried out which is enclosed as **Annexure—21**.
- ii. A fish kill event was documented during inspection on dated 22/10/2025
- iii. During inspection on dated 22/10/205 it was observe that LOFM was stored in unlined lagoon within the industry.
- iv. During inspection it was observed that the leftover material from CBG (Compressed Bio-Gas) plants, known as Fermented Organic Manure

(FOM) or slurry, can become a major environmental hazard if not managed properly.

8 Groundwater Contamination (Leaching)

If the slurry is left in unlined pits or on open soil, the toxic elements present in it begin to seep deep into the ground due to gravity or along with rainwater. This leads to following consequences:

- a. **Nitrate Leaching:** Slurry is rich in nitrogen. When it seeps into the ground, it converts into nitrates. If these reach the water table, the water becomes unfit for human consumption, potentially causing "Blue Baby Syndrome" (Methemoglobinemia) in infants.
- b. **Pathogen Infiltration:** Harmful bacteria like E. coli and Salmonella from the raw waste can travel through the soil into nearby wells and hand pumps, leading to outbreaks of waterborne diseases like cholera and typhoid.
- c. **Heavy Metal Accumulation:** If the feedstock (gobar or parali) contains any industrial or chemical contaminants, heavy metals like Lead or Arsenic can permanently poison the underground aquifers.

8.1 Threat to Fish and Aquatic Life (Eutrophication)

- d. **Oxygen Depletion:** Slurry contains a very high amount of organic matter. When it mixes with water, the bacteria in the water consume all the Dissolved Oxygen (DO) to break it down. Due to the lack of oxygen, the fish die of suffocation.
- e. **Ammonia Toxicity:** Raw slurry can have high levels of ammonia, which acts as a direct poison for fish.
- f. **Algal Bloom:** Due to the phosphorus and nitrogen present in it, a thick layer of algae forms on the surface of the water, which blocks sunlight.

- 8.2 A letter was issued to the Fisheries Department seeking the details of the cause of fish mortality, technical assessment report and the status of pond ecosystem. The copy of the letter issued is enclosed as **Annexure--22.**
- 8.3 The reply of the Fisheries Department is attached in which the fisheries department in their reply has stated that “the river fish were repeatedly coming to the surface due to a lack of oxygen in the water, which primarily indicates a deficiency of oxygen in the water”. **Annexure—22**
- 8.4 That the MPPCB has issued a letter no 958 on dated 28/10/2025 to the project proponent seeking explanation regarding the incident of fish mortality in the pond of applicant. The project proponent has submitted its reply dated 04/11/2025 to this letter which enclosed as **Annexure—23.**
- 8.5 Again MPPCB has issued a letter no 2093 on dated 16/03/2026 to the RBL Regarding no compliances. On behalf of this letter industry submitted reply on dated 18/03/2026 **Annexure—24**

9. Technical Observations during Joint Inspection 25/02/2026:-

A) Inspection of Applicants Pond:

- i. The agriculture land and private pond of the applicant were physically verified (**Photographs Attached**).
- ii. The distance between the applicant’s pond and the boundary of Reliance Bio-fuel Energy Plant was approximately 200 meter. The relevant is enclosure as **Annexure--25.**
- iii. During inspection, only one inlet Point was found in the pond (**Photographs Attached**).
- iv. It was observed that the applicant had constructed a channel for collection of rain water from the catchment area, which was located adjacent to the boundary wall of the bio energy plant (**Photographs Attached**).

- v. Water accumulation was observed in the channel adjacent to the boundary wall of Reliance Bio-fuel Energy Plant the time of inspection (**Photographs Attached**).
- vi. Sample of pond water and nearby drain water were collected during joint inspection dated 25/02/2026 by the officials of MPPCB for analysis and the laboratory report is enclosed as **Annexure--26**.
- vii. No direct discharge pipe line or visible overflow structure from the industry to the applicant's pond was found during inspection.
- viii. No dead fish or fresh sign of fish mortality were observed during Joint inspection.

B) Inspection of Reliance Bio-Energy plant:

The joint committee thereafter inspected the Bio-energy Plant premises. During inspection the following was observed:

- i. During inspection it was observed that raw materials (paddy husk, cow dung, press mud) were stored in open areas without proper covering and without scientific storage arrangements, which may lead to generation of **Leachate** during rainfall.
- ii. Housekeeping condition of the plant was found poor, indicating lack of proper environmental management system.
- iii. Strong foul odor was observed within plant premises, which indicates improper handling of biodegradable waste.
- iv. During inspection it was observed that unit is used wood as a fuel in place of paddy straw and Bio briquette.
- v. Rainwater harvesting pit was observed with signs of seepage, which indicates possibility of percolation of contaminated water.
- vi. Boundary wall of plant was observed with drain holes and broken portions, which may allow runoff water carrying organic material to move outside plant premises during heavy rainfall.
- vii. Raw material storage was found at lower elevation compared to digester, which increases possibility of runoff/overflow during monsoon conditions.
- viii. Civil works related to environmental protection infrastructure were found incomplete at certain locations.

- ix. No proper storm water management system was observed to prevent mixing of rainwater with raw material.
- x. Improper storage of biodegradable raw material may result in:
 - Leachate generation;
 - Increase in organic load in runoff;
 - Odor nuisance;
 - Contamination risk to nearby water bodies.
- xi. These conditions indicate that Zero Liquid Discharge condition is Dependent on proper containment, which was not fully ensured through infrastructure arrangements.
- xii. No pollutant matter visibly observed in flowing water during inspection.

C) Verification & Sampling:

- i. Madhya Pradesh Pollution Control Board Satna Laboratory has conducted a 24 hours monitoring to assess the Air, Soil and Water sampling from pond, farmland drains and storm water drain and results are attached **Annexure-26**.
- ii. Soil sampling from trenches and farmland drains photographs Attached.
- iii. Verification of farmland drains ownership from Patwari records (**Annexure—25**).
- iv. **Laboratory Findings (Summary):**

Water Quality with respect to Criteria:-

S. No	Sampling locations	Parameters					Existing Class	Parameter responsible for downgrading water quality
		pH	DO (Mg/l)	BOD (Mg/l)	TC (MPN/100ml)	FC (MPN/100ml)		
1	L1	7.7 2	5.5	3	26	1.8	Class B	Nil
2	L2	8.0 3	3.8	44	630	120	Not met (Class ABCD)	DO, TC, FC
3	L3	8.2 1	2.4	72	1400	220	Not met (Class ABCD)	DO, TC, FC

Ref: inland Surface water bodies (IS-2296-1982)

- *L1- Pond water sample Shri Ramesh Singh Farm House
- *L2- Water sample near boundary wall outside of factory Premises (North west Side Of M/s RBL plant)
- *L3- Water sample from factory Premises (west Side of M/s RBL plant)

Actual laboratory report attached -**Annexure-26**

10. CPCB Categorization issue :-

The Central Pollution Control Board (CPCB) classifies Compressed Biogas (CBG) and Bio-CNG plants into the White Category if they operate as non-polluting or negligible-emission units. Under the revised 2025 guidelines, these plants are considered White Category if they meet specific criteria regarding wastewater discharge and by-product management. **Annexure-06**

A). White Category Eligibility Criteria for CBG Plants--

To be classified as White Category, a CBG plant must satisfy the following conditions:

- i. **Zero Wastewater Discharge:** - The unit must not discharge any wastewater into the environment.
- ii. **Feedstock & By-products:** Utilizes non-industrial feedstock such as **Municipal Solid Waste (MSW), agro-residue, energy crops, animal waste, or press mud.**
- iii. Produces by-products like **Fermented Organic Manure (FOM), Liquid Fermented Organic Manure (LFOM)**, or enriched manure in compliance with government standards.
- iv. Briquette or pellet production must use **electricity** rather than fuel (which would move it to a higher pollution category).
- v. **Household Units:** -Small household-scale bio-digesters or gobar-gas plants based on biodegradable waste are also included in this category, particularly if the feed slurry has a Volatile Organic Fraction of more than 75%.
- vi. **Pollution Index (PI) Score:-**These units typically have a low PI score, often around 20.0.

B). Regulatory Benefits for White Category Plants-- Industrial sectors in the White Category benefit from significantly reduced regulatory hurdles to promote the Ease of Doing Business:

- i. **Exemption from Consents:** They are generally exempted from obtaining Consent to Establish (CTE) and Consent to Operate (CTO) from State Pollution Control Boards.
- ii. **Simple Intimation:** Instead of formal consent, these units are only required to submit a written intimation to their respective State Pollution Control Board (SPCB) or Pollution Control Committee (PCC).
- iii. **Other CBG Classifications for Comparison:** If a CBG plant does not meet the "zero discharge" or "electricity-only" criteria, it is moved to a different category:
- iv. **Blue Category:** CBG plants using MSW or agro-residue that do generate wastewater (e.g., PI score of 79.0–82.5) or use fuel for briquetting (PI score of 60.0).

- v. **Red Category:** CBG plants specifically based on industrial or process waste feedstock remain in the highest pollution category.

At present, the CBG/Bio-Energy plant is categorized under White Category as per existing as per MoEF&CC notifications dated 12.11.2024 and CPCB classification criteria dated. However, during inspection, the following risk factors were noted:

- Large Scale handling of biodegradable organic waste.
- Open Storage of press mud and cow dung.
- Odor and H₂S generation potential
- Possibility of runoff during extreme rainfall
- Structural containment deficiencies.

That considering the above environmental risk potential and pollution load characteristics, the joint Committee is of the considered opinion that CBG plant in present case requires stricter regulatory monitoring.

11. Compliance Status of industry :-

- Valid Consent to Operate under Water & air Acts – No
- ETP Installed- No
- Flow meter & log book maintained – No
- Online monitoring system- No

12. Findings of the Joint Committee:-

- i. Based on site inspection and laboratory analysis, it is observed that:
- a) There is no evidence of recent effluent overflow from the industry towards the applicant's ponds.
 - b) It was observed that the raw material storage area lacks proper boundary walls/enclosures. In the event of heavy rainfall, there is a high probability of surface runoff and infiltration of these materials into nearby water bodies. Such an occurrence would lead to a sudden surge in Biochemical Oxygen Demand (BOD) levels, depleting dissolved oxygen and consequences resulting in significant fish mortality.

- c) During inspection, no direct pipeline connection or active discharge from the plant to the applicant's pond was observed.
- ii. The pond was found to have a single inlet channel primarily constructed for rainwater collection.
 - iii. However, the proximity of the Rainwater channel to the plant boundary and presence of stored raw material in open condition indicated possibility of surface runoff entering the channel during rainfall events.
 - iv. Poor housekeeping condition indicates non-adherence to good environmental management practices.
 - v. Open dumping of paddy, cow dung and press mud without adequate protection may cause environmental concerns including odor nuisance and potential contamination through runoff.
 - vi. Presence of foul odor indicated ongoing organic degradation process, possibly under anaerobic condition.
 - vii. **Breach of ZLD Protocols:** -The industry claim of Zero Liquid Discharge (ZLD) appears conditional and dependent on proper housekeeping and infrastructure maintenance. The present site conditions indicate risk of runoff of organic material during heavy rainfall if adequate containment and storm water control measures are not strengthened.
 - viii. Lined lagoons have not been provided by the plants for effluent storage.
 - ix. **Damage to Fish and Sampling:** According to the report, the water samples collected from the location where the fish deaths occurred showed levels of BOD (Biochemical Oxygen Demand) and COD (Chemical Oxygen Demand) several times higher than normal. Based on these findings, the Board concluded that the water had become 'Toxic.
 - x. **Fish Mortality:** - 'Hypoxia' When BOD/COD levels become very high; the Dissolved Oxygen (DO) in the water is almost entirely depleted. This condition is known as Hypoxia. The fish are unable to breathe and begin to suffocate, a phenomenon commonly referred to as a "Fish Kill" event.

13. Conclusion: - Based on inspection dated 25/02/2026:

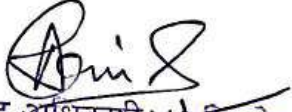
- i. No direct discharge from the plant to the applicant's pond was observed at the time of joint inspection.
- ii. During the inspection, leakage of raw materials (such as gohar) was observed outside the immediate vicinity of RBL plant boundary wall, indicating poor storage conditions.
- iii. However poor housekeeping and open storage of biodegradable raw materials within the plant premises were found, open storage of biodegradable material may create anaerobic microbial activity leading to foul odor, high BOD and possible surface contamination during rainfall.
- iv. The plant management failed to adopt adequate preventive environmental safeguards in respect of raw material storage and storm water control.
- v. In view of the precautionary principle, the unit is required to adopt preventive measures irrespective of conclusive proof of contamination.
- vi. Environmental compensation may be assessed as per CPCB guidelines subject to lab confirmation.

14. Recommendation: -The Bio-energy plant has been directed to:

- i. Develop scientific raw material storage (covered, impervious flooring/Lined Lagoons) platform with leachate collection to prevent further groundwater seepage.

- ii. The plant must immediately construct a permanent containment wall and a closed drainage system to prevent any runoff from plant premises towards adjoining areas.
- iii. Develop proper storm water drainage system, garland drain and leach ate collection pit.
- iv. Improve housekeeping.
- v. **ZLD Compliance:** - RBEL will have to upgrade its Zero Liquid Discharge (ZLD) system and all storage tanks will have to be reinforced with HDPE lining to prevent leakage and also Submit ZLD compliance plan.
- vi. Regular monitoring of DO, COD, BOD and H₂S levels.
- vii. Strict implementation of OCEMS (Online Continuous Effluent Monitoring System) to provide real-time discharge data to the State Pollution Control Board.
- viii. It is recommended that CPCB/Competent authority may review categorization Mandatory consent to establish and operate Periodic compliance monitoring stricter environmental safe guard.
- ix. Since the plant failed to implement corrective measures despite prior observations of inadequate drainage, it is should be liable under the principles of '**Strict Liability**' and '**Polluter Pays**' in case of any discharge and violation.

- x. It is recommended that if the Hon'ble NGT deems compensation necessary, a formal directive be issued to the District Fisheries Department to submit a detailed 'Loss Assessment Report.' This report will serve as the basis for determining the exact amount of compensation payable by the CBG plant, ensuring justice under the 'Polluter Pays Principle.'


 उपखण्ड अधिकारी/मजिस्ट्रेट
 नागोद, जिला सतना (म.प्र.)
ANIKET SHANDILYA (IAS)
SUB DIVISIONAL MAGISTRATE
NAGOD, DISTRICT SATNA (M.P.)


SUDHANSHU TIWARI
REGIONAL OFFICER
MP PCB SATNA

Regional Officer
 M.P. Pollution Control Board
 Satna (M.P.)



कार्यालय कलेक्टर एवं जिला मजिस्ट्रेट सतना (म.प्र.)

क्रमांक/507 शिकायत/2026

सतना दिनांक 19/2/26

//आदेश//

म प्र प्रदुषण नियंत्रण बोर्ड भोपाल के पत्र क्र 292/विधि/NGT(CZ)/प्रनिबो/2026 दिनांक-11.02.2026 द्वारा माननीय राष्ट्रीय हरित अधिकरण सेन्ट्रल बेंच द्वारा प्र क्र 24/2026 (CZ) (रमेश सिंह विरूद्ध म प्र शासन व अन्य) के अंतर्गत पारित आदेश दिनांक 02.02.2026 के अनुपालन हेतु संयुक्त समिति गठित कर कलेक्टर कार्यालय से प्रतिनिधि नामांकित किए जाने हेतु निर्देशित किया गया है।

अतः अनुविभागीय अधिकारी (राजस्व) नागौद को प्रतिनिधि नामांकित किया जाता है। कृपया क्षेत्रीय अधिकारी क्षेत्रीय कार्यालय म प्र प्रदुषण नियंत्रण बोर्ड, सतना से समन्वय स्थापित किया जाकर पालन प्रतिवेदन संबंधित कार्यालय को 7 दिवस के अंदर प्रेषित करना सुनिश्चित करे। साथ ही पालन प्रतिवेदन की प्रति इस कार्यालय करे उपलब्ध करावे।


कलेक्टर

जिला-सतना(म.प्र.)

क्रमांक/507 शिकायत/2026


सतना दिनांक 19/2/26

प्रतिलिपि-

1. म प्र प्रदुषण नियंत्रण बोर्ड भोपाल भोपाल म0प्र0।
2. अनुविभागीय अधिकारी (राजस्व) नागौद।
3. क्षेत्रीय अधिकारी क्षेत्रीय कार्यालय म प्र प्रदुषण नियंत्रण बोर्ड, सतना की ओर पालनार्थ।


कलेक्टर

जिला-सतना(म.प्र.)


SNT Pranki
34 यंत्री/वैज्ञानिक
प्रयोगशाला प्रभारी/सतना
कनि. वैज्ञानिक I/कनि. वैज्ञानिक II
लेखापाल/स्थापना
25/2/26
क्षेत्रीय अधिकारी



मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड,
पर्यावरण परिसर, ई-5, अरेय कॉलोनी, गोपाल-462016
Fax No : +91-755-2463742 E-mail : it_nppcb@rediffmail.com



TL-A

क्रमांक 292 /विधि/NGT(CZ)/प्रनिबो/2026
प्रति

गोपाल, दिनांक 11 FEB 2026

✓ कलेक्टर,
कलेक्टर कार्यालय,
सतना।



SDM Nayod

विषय:- माननीय राष्ट्रीय हरित अधिकरण, सेन्ट्रल बेंच द्वारा प्रकरण क्रमांक 24/2026 (CZ), (रमेश सिंह विरुद्ध मध्यप्रदेश शासन व अन्य) के अंतर्गत पारित आदेश दिनांक 02-02-2026 के अनुपालन बावत्।

उपरोक्त विषयान्तर्गत माननीय राष्ट्रीय हरित अधिकरण, सेन्ट्रल बेंच द्वारा प्रकरण क्रमांक 24/2026 (CZ), के अन्तर्गत पारित आदेश दिनांक 02-02-2026 का कृपया अवलोकन हो, आदेश के मुख्य अंश निम्नानुसार है:-

1. The contentions of the learned Counsel for the Applicant are that the Applicant is a farmer and the owner of agricultural land situated near the Reliance Biofuel Energy Plant, Village Sitpura, District Satna (M.P.) and within the said land, the Applicant maintains a Private Pond having dimension of about 4 acres serving as a natural reservoir for irrigation of the surrounding fields and is also used for fish farming. It is stated that in August 2025, the sewage and effluents from the Reliance Biofuel Energy Plant overflowed and entered the Applicant's pond and the entire pond water turned black leading to the death of thousands of fish within a short span of time and the Applicant immediately filed a complaint with the Pollution Control Board, upon which water samples were collected. However, the investigation report revealed a high concentration of coliform bacteria, confirming severe water pollution. It is further noted that the foul smell spread in the area and that continued pollution affected the health of humans and animals.
6. We also deem it just and proper to call a report on the matter in issue, in present application, from a Joint Committee consisting of:
 - (i) One Representative from the Collector, Satna, (M.P.), and (SDM Nayod)
 - (ii) One Representative from the Member Secretary, Madhya Pradesh Pollution Control Board, (M.P.)
7. The Committee is directed to visit the place and submit the factual and action taken report within four weeks. The State PCB will be the nodal agency for coordination and logistic support.

The report in the matter be filed by the Committee by email at ngtczbbho-mp@gov.in

List it on 22nd April, 2026.

माननीय अधिकरण द्वारा उपरोक्तानुसार संयुक्त समिति गठित का गठन कर 4 सप्ताह में एक्शन टेकन रिपोर्ट प्रस्तुत करने के निर्देश दिये हैं ।

अतः आपके कार्यालय से एक प्रतिनिधि नामांकित किये जाने का अनुरोध है, ताकि निर्धारित समयावधि में माननीय अधिकरण द्वारा पारित आदेश का पालन सुनिश्चित हो सके। क्षेत्रीय अधिकारी,सतना को बोर्ड की ओर से समिति का सदस्य तथा प्रकरण का प्रभारी अधिकारी नियुक्त किया जाता हैं।

प्रकरण की आगामी सुनवाई दिनांक 22-04-2026 को नियत है।

संलग्न:-एनजीटी आदेश ।

समक्ष प्राधिकारी द्वारा अनुमोदित

Digitally Signed by: Manoj Kumar
Mandrai
Date: 10-02-2026
06:00 pm

अधीक्षण यंत्री (विधि)

मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड,भोपाल

प्रतिलिपि:-

क्षेत्रीय अधिकारी,क्षेत्रीय कार्यालय, मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड, सतना को निर्देशित किया जाता है कि माननीय अधिकरण द्वारा पारित आदेशानुसार संयुक्त गठित समिति से समन्वय कर निर्धारित समयावधि के 01 सप्ताह पूर्व एक्शन टेकन रिपोर्ट मुख्यालय को प्रस्तुत किया जाना सुनिश्चित करें ।

Item No.03

**BEFORE THE NATIONAL GREEN TRIBUNAL
CENTRAL ZONE BENCH, BHOPAL
(Through Video Conferencing)**

Original Application No.24/2026(CZ)

Ramesh Singh

Applicant(s)

Vs.

State of Madhya Pradesh & Ors.

Respondent(s)

Date of Hearing: 02.02.2026

**CORAM: HON'BLE MR. JUSTICE SHEO KUMAR SINGH, JUDICIAL MEMBER
HON'BLE MR. ISHWAR SINGH, EXPERT MEMBER**

For Applicant (s):

Mr. Nityanand Mishra, Adv.

ORDER

1. The contentions of the learned Counsel for the Applicant are that the Applicant is a farmer and the owner of agricultural land situated near the Reliance Biofuel Energy Plant, Village Sitpura, District Satna (M.P.) and within the said land, the Applicant maintains a Private Pond having dimension of about 4 acres serving as a natural reservoir for irrigation of the surrounding fields and is also used for fish farming. It is stated that in August 2025, the sewage and effluents from the Reliance Biofuel Energy Plant overflowed and entered the Applicant's pond and the entire pond water turned black leading to the death of thousands of fish within a short span of time and the Applicant immediately filed a complaint with the Pollution Control Board, upon which water samples were collected. However, the investigation report revealed a high concentration of coliform bacteria, confirming severe water pollution. It is further noted that the foul smell spread in the area and that continued pollution affected the health of humans and animals.
2. A substantial issue of environmental has been raised.

1

3. Issue notice to the Respondents, returnable within four weeks.
4. The Applicant is directed to take necessary steps for service to the Respondents by both ways and also on available email.
5. The Respondents are directed to submit the reply within four weeks through E-filing portal, preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.
6. We also deem it just and proper to call a report on the matter in issue, in present application, from a Joint Committee consisting of:
 - (i) One Representative from the Collector, Satna, (M.P.), and
 - (ii) One Representative from the Member Secretary, Madhya Pradesh Pollution Control Board, (M.P.)
7. The Committee is directed to visit the site and submit the factual and action taken report within four weeks. The State PCB will be the Nodal Agency for coordination and logistic support.
8. Applicant is further directed to supply the required documents and copy of the application to the Committee and the Respondents within a week and after compliance of service, the Applicant has to submit an affidavit that notices and copy of the application have been served upon the Committee and Respondents.
9. The report in the matter be filed by the Committee by email at ngtczbbho-mp@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

List it on **22nd April, 2026.**

Sheo Kumar Singh, JM

Ishwar Singh, EM

02nd February, 2026,
Original Application No.24/2026(CZ)
AK

2

O.A. No.24/2026(CZ)

Ramesh Singh Vs. State of M.P. & Ors.



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मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड,
पर्यावरण परिसर, ई-5, अटैच कॉलोनी, भोपाल-462016

Fax No : +91-755-2463742 E-mail : lt_mppcb@rediffmail.com



मत्स्य

क्रमांक 292/विधि/NGT(CZ)/प्रनिबो/2026

प्रति

कलेक्टर,
कलेक्टर कार्यालय,
सतना।



भोपाल, दिनांक

11 FEB 2026

विषय-: माननीय राष्ट्रीय हरित अधिकरण, सेन्ट्रल बेंच द्वारा प्रकरण क्रमांक 24/2026 (CZ), (रमेश सिंह विरुद्ध मध्यप्रदेश शासन व अन्य) के अंतर्गत पारित आदेश दिनांक 02-02-2026 के अनुपालन बावत्।

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उपरोक्त विषयान्तर्गत माननीय राष्ट्रीय हरित अधिकरण, सेन्ट्रल बेंच द्वारा प्रकरण क्रमांक 24/2026 (CZ), के अन्तर्गत पारित आदेश दिनांक 02-02-2026 का कृपया अवलोकन हो, आदेश के मुख्य अंश निम्नानुसार है-:

- The contentions of the learned Counsel for the Applicant are that the Applicant is a farmer and the owner of agricultural land situated near the Reliance Biofuel Energy Plant, Village Sitpura, District Satna (M.P.) and within the said land, the Applicant maintains a Private Pond having dimension of about 4 acres serving as a natural reservoir for irrigation of the surrounding fields and is also used for fish farming. It is stated that in August 2025, the sewage and effluents from the Reliance Biofuel Energy Plant overflowed and entered the Applicant's pond and the entire pond water turned black leading to the death of thousands of fish within a short span of time and the Applicant immediately filed a complaint with the Pollution Control Board, upon which water samples were collected. However, the investigation report revealed a high concentration of coliform bacteria, confirming severe water pollution. It is further noted that the foul smell spread in the area and that continued pollution affected the health of humans and animals.
- We also deem it just and proper to call a report on the matter in issue, in present application, from a Joint Committee consisting of:
 - One Representative from the Collector, Satna, (M.P.), and
 - One Representative from the Member Secretary, Madhya Pradesh Pollution Control Board, (M.P.)
- The Committee is directed to visit the place and submit the factual and action taken report within four weeks. The State PCB will be the nodal agency for coordination and logistic support.

The report in the matter be filed by the Committee by email at ngtczbbho-mp@gov.in

List it on 22nd April, 2026.

प्रयोगशाला प्रभाषी/सहायक सत्री/वैज्ञानिक
कनि. वैज्ञानिक I/कनि. वैज्ञानिक II
लेखापाल/स्थापना
क्षेत्रीय अधिकारी
क्षेत्रीय अधिकारी

माननीय अधिकरण द्वारा उपरोक्तानुसार संयुक्त समिति गठित का गठन सप्ताह में एक्शन टेकन रिपोर्ट प्रस्तुत करने के निर्देश दिये हैं ।

अतः आपके कार्यालय से एक प्रतिनिधि नामांकित किये जाने का अनुरोध है, ताकि निर्धारित समयावधि में माननीय अधिकरण द्वारा पारित आदेश का पालन सुनिश्चित हो सके। क्षेत्रीय अधिकारी, सतना को बोर्ड की ओर से समिति का सदस्य तथा प्रकरण का प्रभारी अधिकारी नियुक्त किया जाता हैं।

प्रकरण की आगामी सुनवाई दिनांक 22-04-2026 को नियत है।

संलग्न-: एनजीटी आदेश ।

समक्ष प्राधिकारी द्वारा अनुमोदित

Digitally Signed by: Manoj Kumar
Mandrai
Date: 10-02-2026
06:00 pm

अधीक्षण यंत्री (विधि)

मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड, भोपाल

प्रतिलिपि-:

✓ क्षेत्रीय अधिकारी, क्षेत्रीय कार्यालय, मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड, सतना को निर्देशित किया जाता है कि माननीय अधिकरण द्वारा पारित आदेशानुसार संयुक्त गठित समिति से समन्वय कर निर्धारित समयावधि के 01 सप्ताह पूर्व एक्शन टेकन रिपोर्ट मुख्यालय को प्रस्तुत किया जाना सुनिश्चित करें ।

Item No.03

**BEFORE THE NATIONAL GREEN TRIBUNAL
CENTRAL ZONE BENCH, BHOPAL
(Through Video Conferencing)**

Original Application No.24/2026(CZ)

Ramesh Singh

Applicant(s)

Vs.

State of Madhya Pradesh & Ors.

Respondent(s)

Date of Hearing: 02.02.2026

**CORAM: HON'BLE MR. JUSTICE SHEO KUMAR SINGH, JUDICIAL MEMBER
HON'BLE MR. ISHWAR SINGH, EXPERT MEMBER**

For Applicant (s):

Mr. Nityanand Mishra, Adv.

ORDER

1. The contentions of the learned Counsel for the Applicant are that the Applicant is a farmer and the owner of agricultural land situated near the Reliance Biofuel Energy Plant, Village Sitpura, District Satna (M.P.) and within the said land, the Applicant maintains a Private Pond having dimension of about 4 acres serving as a natural reservoir for irrigation of the surrounding fields and is also used for fish farming. It is stated that in August 2025, the sewage and effluents from the Reliance Biofuel Energy Plant overflowed and entered the Applicant's pond and the entire pond water turned black leading to the death of thousands of fish within a short span of time and the Applicant immediately filed a complaint with the Pollution Control Board, upon which water samples were collected. However, the investigation report revealed a high concentration of coliform bacteria, confirming severe water pollution. It is further noted that the foul smell spread in the area and that continued pollution affected the health of humans and animals.
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List it on **22nd April, 2026.**

Sheo Kumar Singh, JM

Ishwar Singh, EM

02nd February, 2026,
Original Application No.24/2026(CZ)
AK



क्रमांक 243 /विधि/एनजीटी/प्रनिबो/2026

भोपाल, दिनांक 11 FEB (2026)

// कार्यालय आदेश //

सिविल प्रकिया संहिता 1908 (1908 का अधिनियम संख्याक 5) के आदेश सत्ताईस के नियम 1 तथा 2 के अधीन प्रदत्त शक्तियों को प्रयोग में लाते हुये क्षेत्रीय अधिकारी, क्षेत्रीय कार्यालय म०प्र० प्रदूषण नियंत्रण बोर्ड, सतना को (पक्षकारों के नाम) माननीय राष्ट्रीय हरित अधिकरण, सेन्ट्रल बेच, भोपाल के OA 24/2026 (रमेश सिंह विरूद्ध मध्यप्रदेश शासन व अन्य) में म०प्र० प्रदूषण नियंत्रण बोर्ड की ओर से प्रभारी अधिकारी के रूप में अभिवचनों पर हस्ताक्षर करने और उन्हें सत्यापित करने के लिये तथा कार्य करने आवेदन पत्र करने और उपसंजात होने के लिये नियुक्त करते हैं। प्रभारी अधिकारी को यह आदेश दिया जाता है, कि म०प्र० विधि और विधायी कार्य विभाग नियमावली में वर्णित कतव्यों तथा उत्तदायित्वों के अतिरिक्त वह अपनी नियुक्त के तुरन्त पश्चात अन्य बातों के साथ ऐसी रीति में जिसके व्यौरे नीचे दिये गये हैं, निम्नलिखित कार्य करेगा:-

- (1) प्रभारी अधिकारी, मामले के तथ्यों के वारे में तुरन्त ऐसी जाँच करेगा जैसा कि आवश्यक हो और याचिका मे उठाये गये समस्त विन्दुओं का पैरा अनुसार उत्तर देते हुये और ऐसी अतिरिक्त जानकारी देते हुये, जिनसे कि मामले के संचालन में बोर्ड अभिभाषक को सहायता पहुचाने की संभावना हो। रिपोर्ट तैयार करेगा। यदि किसी प्रकरण पर विधि विभाग से परामर्श किया गया था तो उस विभाग की राय भी रिपोर्ट में विनिदिष्ट रूप से निर्दिष्ट की जावे।
- (2) समस्त सुसंगत फाइलें, दस्तावेज, नियम, अधिसूचना तथा आदेश एकत्रित करेगा।
- (3) याचिका में उठाये गये समस्त विन्दुओं का पैरा अनुसार उत्तर देते हुये और ऐसी अतिरिक्त जानकारी देते हुये जिनसे की बोर्ड द्वारा नियुक्त अभिभाषक को सहायता पहुचाने की संभावना है, एक रिपोर्ट तैयार करेगा।
- (4) उक्त रिपोर्ट तथा सामाग्री के साथ बोर्ड अधिवक्ता से सम्पर्क करेगा।
- (5) बोर्ड अधिवक्ता की सहायता से लिखित कथन/उत्तर तैयार करवायेगा।
- (6) प्रभारी अधिकारी निम्नलिखित कागजपत्र भेजेगा:-
 - (1) बादपत्र की एक प्रति के साथ बोर्ड की एक रिपोर्ट।
 - (2) प्रस्तावित लिखित कथन का एक प्रारूप।
 - (3) उन सभी दस्तावेजों की एक पूरी सूची, जिन्हें साक्ष्य स्वरूप फाइल करना माननीय राष्ट्रीय हरित अधिकरण, प्रिंसिपल/सेन्ट्रल बेंच में प्रस्तावित है, और जिनकी प्रस्तुत रिपोर्ट अपेक्षा की गई है।
 - (4) मामले के विशादीकरण के लिये आवश्यक कागज पत्रों की प्रतियां इसमें बाद की सुनवाई की तारीख भी वर्णित होनी चाहिये।
- (7) मामले की तैयारी और संचालन करने में बोर्ड अधिवक्ता का सहयोग करना और मामले उसके प्रक्रम और प्रगति में नियत किये गये कर्तव्यों से स्वयं को सदैव ही अवगत रखना।
- (8) जब भी कोई आदेश/निर्णय विशिष्ट तथा बोर्ड के विरूद्ध पारित किया जाता है तो बोर्ड को सूचित करना तथा उसकी प्रमाणित प्रति प्राप्त करने के लिये उसी दिन या आगामी कार्य दिवस को आवेदन करना।

प्रयोगकर्ता प्रभारी/सहायक जंती/वैज्ञानिक
कॉन. वैज्ञानिक/कॉन. वैज्ञानिक II
लेखापाल/स्थापना

- (9) अपनी रिपोर्ट के साथ आदेश/निर्णय की प्रमाणित प्रति तथा बोर्ड अधिवक्ता की राय-अगली कार्यवाही के किये जाने के लिये इस बोर्ड को भेजगा।
- (10) यह देखना कि आवेदन करने में तथा प्रमाणित प्रतियां प्राप्त करने, रिपोर्ट बनाने राय प्राप्त करने और उसकी सूचना देने में समय नष्ट नहीं हो।
- (11) जैसे कि उसे अपना स्थानान्तरण आदेश प्राप्त होता है वह अर्धशासकीय पत्र के माध्यम से तत्काल जानकारी देगा। वह वर्तमान पद का भार सोप देने के पश्चात भी जब तक प्रभारी अधिकारी बना रहेगा, जब तक अन्य प्रभारी अधिकारी नियुक्त नहीं कर दिया जाये।
- (12) प्रभारी अधिकारी, मामला तैयार करने में बोर्ड अधिवक्ता को हर संभव सहयोग देगा तथा इस बात के लिये उत्तरदायी होगा कि कोई महत्वपूर्ण पत्र या दस्तावेज आप्रकटिक/छुपी हुई न रह जाये।
- (13) प्रभारी अधिकारी या लोक अभियोजक मुर्करर है तो वह जैसे ही विनिश्चय होता है परिणाम की रिपोर्ट सदस्य सचिव को करेगा। निर्णय की एक प्रति अभी प्राप्त की जाये और रिपोर्ट के साथ भेजी जाये।
- (14) प्रभारी अधिकारी या यदि लोक अभियोजक मुर्करर है तो वह इस बात के लिये उत्तरदायी होगा कि उन मामलों में जहाँ किसी वाद के प्रक्रम में कार्य किये गये किसी अंतरिम आदेश का पुर्नरीक्षण आपेक्षित है। समय पर कार्यवाही की गई है। अतएव वह इस आदेश की प्रति जैसे ही पारित की जाये सदस्य सचिव को अपनी अनुशंसा के साथ बोर्ड को अग्रेषित करें।

संलग्न:- उपरोक्तानुसार।

सक्षम प्राधिकारी द्वारा अनुमोदित

Digitally Signed by: Manoj Kumar
Mandrai
Date: 10-02-2026
05:59 pm
अधीक्षण यंत्री(विधि)

मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड, भोपाल

भोपाल, दिनांक 11 FEB 2026

पृ०क्र० 294 /विधि/एनजीटी/प्रनिवो/2026.
प्रतिलिपि:-

- (1) क्षेत्रीय अधिकारी, क्षेत्रीय कार्यालय, म०प्र० प्रदूषण नियंत्रण बोर्ड, सतना प्रभारी अधिकारी की ओर अग्रेषित साथ ही बोर्ड अधिवक्ता से सम्पर्क करने तथा अपनी प्रत्येक भेंट (विजिट) पर बोर्ड अधिवक्ता से आगे की कार्यवाही के लिये सलाह करने और मामले में अपनी प्रगति रिपोर्ट के साथ सदस्य सचिव को भेजने हेतु अग्रेषित मामले की प्रगति रिपोर्ट की एक प्रति बोर्ड को सदैव ही भेजी जावे। कृपया प्रकरण की आगामी सुनवाई से पूर्व रिपोर्ट माननीय अधिकरण के समक्ष प्रस्तुत करें, ताकि निर्धारित समयावधि में माननीय एनजीटी के आदेश का पालन हो सके।
- (2) श्रीमती पारूल भदौरिया, रिटेनर, सी-609, यूसीआई लॉयर्स चेम्बर, भोपाल की ओर आवश्यक कार्यवाही हेतु प्रेषित।

Digitally Signed by: Manoj Kumar
Mandrai
Date: 10-02-2026
05:59 pm
अधीक्षण यंत्री(विधि)

मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड, भोपाल



134 कार्यालय,

Annexure-02



म.प्र.प्रदूषण नियंत्रण बोर्ड,

रीवा रोड मैहर बाई पास, सतना (म.प्र.)

E-Mail-romppcb_satna@rediffmail.com, website- www.mppcb.nic.in

क्रमांक 2005 /क्षे.का/प्र.नि.बो./पूर्व/2026,

सतना, दिनांक 23/02/2026

प्रति,

अनुविभागीय अधिकारी (राजस्व)

नागौद,

जिला-सतना (म.प्र.)

विषय:- माननीय एन.जी.टी. प्रकरण क्रमांक 24/2026 (CZ) रमेश सिंह विरुद्ध म.प्र. शासन एवं अन्य के संबंध में पारित आदेश के अनुसार संयुक्त निरीक्षण करने बावत्।

सन्दर्भ:- 1. माननीय एन.जी.टी. का आदेश दिनांक 02.02.2026 के अनुपालन में।

2. कार्यालय कलेक्टर, जिला सतना का पत्र क्रमांक 507 दिनांक 19.02.2026 ।

—000—

महोदय,

उपरोक्त विषयांतर्गत संदर्भित पत्र के परिपेक्ष्य में लेख है कि माननीय एन.जी.टी. प्रकरण क्रमांक 24/2026 (CZ) रमेश सिंह विरुद्ध म.प्र. शासन एवं अन्य के संबंध में म.प्र. प्रदूषण नियंत्रण बोर्ड की ओर से अधोहस्ताक्षरकर्ता को ओ.आई.सी. बनाया गया है एवं प्रकरण में म.प्र. प्रदूषण नियंत्रण बोर्ड को गठित समिति में सदस्य भी बनाया गया है जिसका प्रकरण में गठित कमेटी द्वारा संयुक्त निरीक्षण कर म.प्र. प्रदूषण नियंत्रण बोर्ड की तरफ से रिपोर्ट माननीय एन.जी.टी. में प्रस्तुत किया जाना है। उपरोक्त विषय के संदर्भ में माननीय राष्ट्रीय हरित अधिकरण के आदेशानुसार दिनांक 25.02.2026 को सुबह 10.30 बजे से संयुक्त निरीक्षण आपसे चर्चा उपरांत रखा गया है। कृपया सूचनार्थ प्रेषित।

(सुधांशु तिवारी)
क्षेत्रीय अधिकारी

सतना, दिनांक 23/02/2026

पृ.क्रमांक 2006 /क्षे.का/प्र.नि.बो./पूर्व/2026,
प्रतिलिपि,

1. कलेक्टर महोदय, जिला सतना की ओर कृपया सूचनार्थ प्रेषित।
2. अधीक्षण यंत्री (विधि), म.प्र. प्रदूषण नियंत्रण बोर्ड, मुख्यालय भोपाल की ओर कृपया सूचनार्थ प्रेषित।
3. श्री रमेश सिंह (पिटिशनर), की ओर सूचनार्थ तथा उक्त दिनांक को निरीक्षण के समय उपस्थित हेतु।
4. प्रबंधक रिलायंस बामोन्जर्ज प्लॉट, सिपपुरा श्री ओर सूचनार्थ,

(सुधांशु तिवारी)
क्षेत्रीय अधिकारी




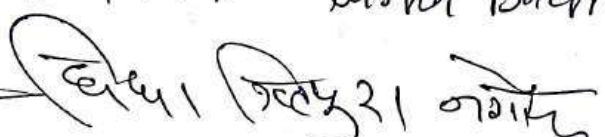
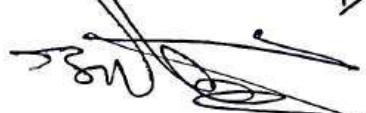

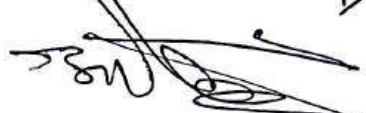

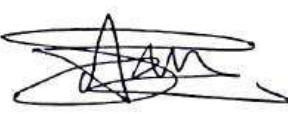
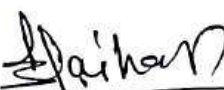



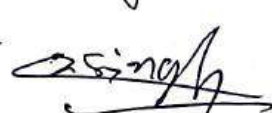
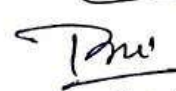
म.प्र. प्रदूषण नियंत्रण बोर्ड,
सतना (म.प्र.)

नाम: NPT यक्षोप अभिन 24/2024







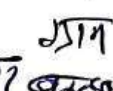
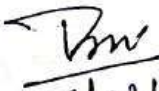
अभियंता पं.स.

(Date- 25/02/2026)

place - Satna

- ① Ankit Singh Baghel - Reliance Industries Limited (DAM) 
- ② Sawant Dinesh - Reliance Industries (SCO) 
- ③ Arvendra Singh Fouler - Basha Bachhoi UPSatna 
- ④ ~~अभियंता~~  
- ⑤ नौगण्ड सिंह कश्यप -  
- ⑥ ~~अभियंता~~ (Ramesh Singh)  25/2/2026
- ⑦ Aditya Sen Sitpura 
- ⑧ Rajendra Singh Satna 
- ⑨ Rajesh dutadi - Satna 
- ⑩ Manoj Singh - Satna - 
- ⑪ L. K. Mishra - Satna - 
- ⑫ Rituraj Singh - Satna - 
- ⑬ Prachi Pandey -  25/02/2026

आज दिनांक 25/02/2026 को भा. NPT पत्रांक अंक 24/2026 के परिपेक्ष में स्वयं का निर्माण भा. NPT द्वारा शक्ति टीम के साथ किया गया। जिसमें जिला प्रशासन की तरफ से अतिरिक्त अधिकारी श्री अनिकेत सोनिया (IAS) नागौर, श्री सुधांशु तिवारी (भारतीय अधिकारी मन्त्र प्रवर्ग नियंत्रण वीर अवन, पिपियानर) श्री रमेश सिंह एवं रिजामंला वायसपी (वॉल (CBP) की तरफ से श्री अर्पित सिंह वकेल उपस्थित रहे।

- 1) श्री अनिकेत सोनिया (IAS) (SOM नागौर)  25/2/26
- 2) श्री सुधांशु तिवारी (भारतीय अधिकारी MPPCB) -  25/2/26
- 3) श्री रमेश सिंह (पिपियानर)  25/2/26
- 4) श्री अर्पित वकेल (Respondent Representing)  25/2/26
- 5) श्री जी. के. वैवा / "  25/2/26
- 6) श्री अरविंद सिंह गौरी (अपरपंच)  25/2/26
- 7) श्री नागेश्वर सिंह  25/2/26
- 8) श्रीमती प्रवीण शर्मा (अपनी MPPCB)  25/02/2026

📍 CBG Plant – Satna (Madhya Pradesh, India)

🏠 Project Owner / Developer

- The Satna CBG unit is part of a set of Compressed Bio-Gas plants developed by Reliance Green Energy / Reliance Industries Ltd. in Madhya Pradesh.

📅 Date of Establishment / Commissioning

- **Ground-breaking / Bhoomi Poojan:** Performed in 2023–24.
- **Inauguration / Commissioning:** The CM of Madhya Pradesh virtually inaugurated the Satna plant along with two others on 12 November 2025 (marking operational status).

📦 Raw Materials / Feedstock

CBG is produced from organic / biomass waste. Typical inputs for the Satna and similar CBG units include:

- ✓ Agricultural residues (e.g., paddy straw, crop waste,)
- ✓ Cattle dung / animal waste
- ✓ Sugarcane press mud or similar raw material

These feedstocks are processed via anaerobic digestion to produce raw biogas, which is then upgraded to Compressed bio Gas.

🏭 Manufacturing / Production Process

The typical CBG (Compressed Bio-Gas) manufacturing process includes:

1. **Feedstock Collection & Pre-Treatment:** Organic biomass is collected and segregated.
2. **Anaerobic Digestion:** Under controlled conditions (absence of oxygen), microbes break down biomass to produce biogas (a mixture of mainly methane & CO₂).
3. **Biogas Purification / Upgrading:** Removal of impurities (H₂S, CO₂, moisture) using systems Bio Upgradation unit (Membrane unit) or water scrubbers.
4. **Compression:** Purified methane (bio-methane) is compressed to CBG standard pressures (similar to CNG).
5. **Storage & Dispatch:** CBG is stored in high-pressure cylinders for use in transport, industrial, and domestic sectors.
6. **By-Products:** Digestate is often processed into organic compost / manure.

Product Name & End Uses

- **Product: Compressed Bio-Gas (CBG)** — a renewable alternative to fossil CNG.
- **By-products:** Organic manure & Liquid Organic Manure (from digestate processing).
- **Uses:** Transportation fuel (vehicles), industrial fuel, household fuel, and injection into gas grids under blending schemes like SATAT.

Production Capacity

Madhya Pradesh CBG plants (collective)

- The Satna) are part of a portfolio expected to produce approximately **54,000 tonnes of Organic Manure (In a year) & 21 ton Per Day CBG production.**
- Individually, capacities often range based on feedstock intake (e.g., 260 tonnes of agro-residue/day could produce ~21 tonnes CBG per day at larger facilities),
- Cost of Project is around 120 CR.

Summary Table

Category	Details
Plant Location	Satna, Madhya Pradesh, India
Developer	Reliance Green Energy / Reliance Industries Ltd.
Establishment / Ground-breaking	2023–24 (Ground breaking)
Pre-Commissioning / Commissioning / Inauguration	~12–13 July 2025 / 12 Nov 2025.
Raw Materials	Agricultural waste, cattle dung, press mud
Manufacturing Process	Anaerobic digestion → purification → compression
Product	Compressed Biogas (CBG), Organic manure
Capacity	Part of ~54,000 TPA capacity (Manure) & 21TPD CBG
Air Pollution/ Water Pollution	40 Ton CO ₂ per Day. It is biogenic CO₂ (So when it's released again, it's carbon-neutral — it doesn't increase global CO ₂ concentration overall.)/ NIL
Water Consumption	150 KL /Day Maximum (Monthly not above 3000 KL in a month.
Electricity Bill	Attached

रजिस्ट्री सं. डी.एल.- 33004/99

REGD. No. D. L-33004/99



भारत का राजपत्र

The Gazette of India

सी.जी.-डी.एल.-अ.-21102025-267045
CG-DL-E-21102025-267045

असाधारण
EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (i)
PART II—Section 3—Sub-section (i)

प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

सं. 678|
No. 678|

नई दिल्ली, शुक्रवार, अक्टूबर 17, 2025/आश्विन 25, 1947
NEW DELHI, FRIDAY, OCTOBER 17, 2025/ASVINA 25, 1947

पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय

अधिसूचना

नई दिल्ली, 17 अक्टूबर, 2025

सा.का.नि. 762(अ).—केन्द्रीय सरकार, जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 (1974 का 6) की धारा 25 की उपधारा (1) के परन्तुक द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, केन्द्रीय प्रदूषण नियंत्रण बोर्ड के परामर्श से, भारत सरकार, पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय की अधिसूचना, जो भारत के राजपत्र, असाधारण, भाग 2, खंड 3, उपखंड (i) में संख्यांक सा.का.नि. 703 (अ), तारीख 12 नवम्बर, 2024 द्वारा प्रकाशित की गई थी, में और संशोधन करती है, अर्थात्:

उक्त अधिसूचना में अनुसूची के स्थान पर निम्नलिखित अनुसूची प्रतिस्थापित की जाएगी, अर्थात्:-

"अनुसूची

श्वेत श्रेणी क्षेत्रों की सूची

क्रम सं.	औद्योगिक संयंत्र या क्षेत्र
1.	साइकिल, शिशु गाड़ियां और अन्य छोटे गैर मोटर चालित वाहनों की असेंबली
2.	बेकार कागजों की बेलिंग (हाइड्रोलिक प्रेस)

3.	अकार्बनिक रसायनों का उपयोग किए बिना जैव उर्वरक और जैव-कीटनाशक
4.	ढलाई के बिना मुद्रण हेतु ब्लॉक बनाना (लकड़ी के ब्लॉक बनाने को छोड़कर)
5.	सुगंधित सुपारी उत्पादन/पीसना (पूर्णतः शुष्क यांत्रिक प्रचालन)
6.	जूता ब्रश और वायर ब्रश का निर्माण
7.	कॉयर फाइबर या पिथ प्रसंस्करण और/या कॉयर से कॉयर उत्पादों का विनिर्माण (केवल शुष्क प्रक्रिया)
8.	एयर कूलर या कंडीशनर की असेंबली, मरम्मत और सर्विसिंग
9.	कार्डबोर्ड या नालीदार बॉक्स और कागज उत्पाद (कागज या लुगदी विनिर्माण को छोड़कर और बॉयलर का उपयोग किए बिना)
10.	प्लास्टर ऑफ पेरिस से चाक बनाना (केवल कास्टिंग, बॉयलर आदि के बिना (सूर्य में सुखाना/विद्युत ओवन)
11.	भौतिक मिश्रण द्वारा 1000 मीट्रिक टन प्रति माह क्षमता तक कंक्रीट मिश्रण का एकल विनिर्माण (बॉयलर और रिएक्टर के बिना और अपशिष्ट जल का उत्पादन किए बिना)
12.	प्रयुक्त खाना पकाने के तेल संग्रह केंद्र (यूसीओ)
13.	साबुन विनिर्माण (हस्तनिर्मित - भाप उबालने या बॉयलर के बिना)
14.	डीजल पंप की मरम्मत और सर्विसिंग (पूर्ण यांत्रिक शुष्क प्रक्रिया)
15.	केवल संयोजन द्वारा विद्युत लैंप (बल्ब) और सीएफएल का निर्माण
16.	विद्युत और इलेक्ट्रॉनिक वस्तुओं का संयोजन (पूरी तरह से शुष्क प्रक्रिया)
17.	इंजीनियरिंग और निर्माण इकाइयाँ (बिना किसी ऊष्मा उपचार/धातु सतह परिष्करण परिचालन/पेंटिंग के शुष्क प्रक्रिया)
18.	स्प्रे पेंटिंग के बिना बढ़ईगीरी और लकड़ी के फर्नीचर का निर्माण (आरा मिल को छोड़कर) विद्युत (मोटर चालित) मशीनों जैसे कि विद्युत लकड़ी योजनाकार, स्टील आरी काटने वाले गोलाकार ब्लेड आदि की मदद से।
19.	स्प्रे पेंटिंग के बिना स्टील फर्नीचर
20.	फीडस्टॉक पर आधारित संपीडित बायो गैस संयंत्र- नगर निगम का ठोस अपशिष्ट, कृषि अवशेष, ऊर्जा फसलें, घास या खरपतवार, पशु अपशिष्ट, दबा हुआ कीचड़, आदि (औद्योगिक या प्रक्रिया अपशिष्ट के अतिरिक्त समान प्रकार के फीडस्टॉक के रूप में), कोई अपशिष्ट जल का निर्वहन नहीं करते और उप-उत्पादों का उत्पादन करते हैं:- (i) किण्वित जैविक खाद (एफओएम) और /या तरल किण्वित जैविक खाद (एलएफओएम) समृद्ध खाद और /या (ii) विद्युत का उपयोग करके कोयले का चूर्ण या गोली बनाना।

21.	अंतिम उपयोगकर्ता उद्योग के परिसर में स्थित बिल्ड आन आपरेट / बिल्ड आन आपरेट ट्रांसफर / बिल्ड आपरेट ट्रांसफर मोड आदि पर इलेक्ट्रोलिसिस (नवीकरणीय ऊर्जा का उपयोग करके) के माध्यम से हाइड्रोजन का उत्पादन और अंतिम उपयोगकर्ता उद्योग से प्राप्त डी-मिनरलाइज्ड पानी और अन्य उपयोगिताओं (कूलिंग टॉवर, ईटीपी, आदि) का सीधे उपयोग करना।
22.	संपीड़ित ऑक्सीजन गैस, कच्चे द्रव ऑक्सीजन से (किसी विलायक के उपयोग के बिना और केवल अन्य गैसों को अलग करने के लिए दबाव और तापमान बनाए रखकर)
23.	कांच की नलियों से कांच और ऐम्प्यूल और शीशियां बनाना
24.	कांच नट की सजावट
25.	मेडिकल ऑक्सीजन
26.	हथकरघा/कालीन बुनाई (रंगाई और विरंजन कार्य के बिना)
27.	वैज्ञानिक और गणितीय विनिर्माण
28.	जूट से उत्पादों का निर्माण (बिना रंगाई या बिना बॉयलर के)
29.	चमड़े के जूते और चमड़े के उत्पाद (टैनिंग और खाल प्रसंस्करण को छोड़कर)
30.	चमड़े की कटाई और सिलाई (10 से अधिक मशीनों और मोटर का उपयोग करके)
31.	जैविक खाद (भौतिक मिश्रण)
32.	पाउडर दूध की पैकिंग
33.	कोल्ड रोलिंग मिल (बिना ताप उपचार के)
34.	तार खींचना और तार जाल लगाना (परिष्करण रहित और ताप उपचार रहित)
35.	धातु आवरण डिब्बे का विनिर्माण
36.	भौतिक मिश्रण द्वारा कार्बनिक और अकार्बनिक पोषक तत्व (बॉयलर के बिना और किसी रिएक्टर के बिना)
37.	बिस्कुट तश्तरी आदि (स्वचालित निर्वात बनाने वाली मशीनों का उपयोग करके)
38.	केवल संयोजन द्वारा फाउंटेन पेन का निर्माण
39.	ग्लास पुट्टी और सीलेंट (केवल मशीन से मिलाकर)
40.	पेपर पिन, यू-क्लिप आदि का निर्माण।
41.	सौर फोटोवोल्टिक सेल और पवन ऊर्जा के माध्यम से सौर ऊर्जा उत्पादन
42.	विद्युत मोटरों और जनरेटरों की मरम्मत (शुष्क यांत्रिक प्रक्रिया)
43.	प्लास्टिक या कपास की रस्सी का निर्माण
44.	टायर रेट्रेडिंग
45.	संग्रहण केंद्र (प्रदूषण-निवारण, वहिःस्राव और कतरन के बिना)
46.	केवल शल्य चिकित्सा और चिकित्सा उत्पाद (वहिःस्राव-उत्पादन प्रक्रिया के बिना)
47.	सौर मॉड्यूल या गैर-पारंपरिक ऊर्जा उपकरण का निर्माण

48.	डिजिटल धर्मामीटर निर्माण
49.	चाय का सम्मिश्रण और पैकिंग
50.	परिधान और परिधान विनिर्माण उद्योग जिसमें बिना बॉयलर के डबलिंग या रीलिंग या टीएफओ-टू फॉर वन यूनिट (शुष्क प्रक्रिया) शामिल है-
51.	सूती और ऊनी होज़ियर बनाना (केवल सूखी प्रक्रिया, बिना किसी रंगाई या धुलाई प्रक्रिया के)
52.	रेलवे साइडिंग केवल रक्षा उद्देश्य के लिए
53.	जैवनिम्नीकरणीय अपशिष्टों पर आधारित घरेलू जैव-पाचक/ गोबर-गैस (गोबर) संयंत्र आदि।
54.	मिनी हाइड्रल पावर प्लांट (क्षमता-25 एमवी)
55.	कृषि-उत्पाद प्रसंस्करण इकाइयों जिनकी क्षमता 0.5 टीपीडी से अधिक लेकिन 1 टीपीडी से कम हो, जो केवल स्वच्छ ईंधन-विद्युत कार्बनिक ईंधन (अपशिष्ट उत्पादन के बिना) का उपयोग करती हों।
56.	संयोजन इकाइयों और यांत्रिक कार्यशालाएँ (बिना ऊष्मा या सतह उपचार या स्त्रे पेंटिंग के)
57.	बेकरी, कन्फेक्शनरी और मिठाई उत्पादन इकाइयों जिनकी क्षमता 0.5 टीपीडी से अधिक लेकिन 1 टीपीडी से कम हो, केवल स्वच्छ ईंधन - बिजली / गैसीय ईंधन का उपयोग करती हों और टर्मिनल एसटीपी से जुड़ी नगरपालिका सीवरेज प्रणाली में निर्वहन की अनुमति हो।*
58.	शुष्क यांत्रिक प्रक्रिया के माध्यम से सफाई और अन्य ब्रशों का निर्माण (बिना मोल्टिंग और बिना अपशिष्ट/उत्सर्जन उत्पादन के)
59.	मवेशी/मछली/मुर्गी आहार गोली निर्माण (बॉयलर और वहिःस्त्राव उत्पादन के बिना केवल पैलेटाइजेशन इकाई)
60.	सीमेंट उत्पाद (एस्बेस्टस का उपयोग किए बिना) जैसे पाइप, खंभा, जाफरी, कुआं रिंग, ब्लॉक/टाइलें आदि (<1 टीपीडी)*
61.	विद्युत भट्टी द्वारा सिरामिक कप और प्लेटों की सजावट
62.	डिटर्जेंट पाउडर निर्माण (हस्तनिर्मित- भाप उबालने या बॉयलर के बिना)*
63.	फ्लेक्स या विनाइल, पीवीसी आदि पर डिजिटल प्रिंटिंग (5 मशीनों से कम)*
64.	केवल बिजली का उपयोग करके आसुत जल (< 1 KLD क्षमता)*
65.	तांबे और एल्यूमीनियम तार की डीपीसी (पेपर कोटिंग) (केवल शुष्क प्रक्रिया)

66.	खाद्य एवं खाद्य प्रसंस्करण इकाई (क्षमता 0.5 टीपीडी से अधिक लेकिन 1 टीपीडी से कम) जो केवल स्वच्छ ईंधन- बिजली/गैसीय ईंधन का उपयोग करती है, तथा टर्मिनल एसटीपी से जुड़ी नगरपालिका सीवरेज प्रणाली में निर्वहन की अनुमति रखती है।*
67.	केवल ईंधन वितरण इकाई, ऑटोमोबाइल सर्विसिंग, मरम्मत और पेंटिंग के बिना
68.	स्वर्ण परख एवं हॉलमार्किंग केंद्र
69.	निष्कर्षण के बिना हर्बल पाउडर उत्पाद बनाना (शुष्क प्रक्रिया- उत्सर्जन या वहिःस्राव उत्पादन के बिना)
70.	इंजीनियरिंग प्लास्टिक से औद्योगिक वस्तुएं केवल निर्माण प्रक्रिया द्वारा (मोल्डिंग के बिना)
71.	सभी प्रकार के धागे, डोरियाँ, सुतली आदि का निर्माण (बिना ओटाई के)
72.	विक्स, टेप, पट्टियाँ, सोखने वाली कपास आदि का निर्माण (बाँयलर और वहिःस्राव उत्पादन के बिना सूखी प्रक्रिया)
73.	घरेलू हार्डवेयर और बर्तनों का निर्माण (बिना ऊष्मा/सतह उपचार/वहिःस्राव उत्पादन के)
74.	केवल कटिंग/सिलाई/गर्मिंग द्वारा उत्पादों का विनिर्माण (वहिःस्राव/उत्सर्जन उत्पादन के बिना)
75.	केवल भौतिक मिश्रण के माध्यम से उत्पादों का विनिर्माण जैसे - फ्लोर पॉलिश, नेल पॉलिश, हेयर ऑयल, शैम्पू, दूध पाउडर, दूध पेस्ट, परफ्यूम, हैंड सैनिटाइज़र, (सूक्ष्म और लघु पैमाने पर संचालन)
76.	सैनिटरी नैपकिन/डायपर फिक्सिंग और सीलिंग का विनिर्माण (अपशिष्ट/वहिःस्राव उत्पादन के बिना लघु और सूक्ष्म पैमाने की इकाइयाँ)
77.	स्टेशनरी वस्तुओं का विनिर्माण (संयोजन और काटने या छिद्रण या स्टेपलिंग या बाइंडिंग आदि द्वारा)
78.	मशीनों के माध्यम से धातु निर्माण कार्य और हस्त उपकरण निर्माण (बिना ऊष्मा या सतह उपचार या स्प्रे पेंटिंग के)
79.	तेल मिल घानी और निष्कर्षण, हाइड्रोजनीकरण रहित शोधन, क्षमता 500 किग्रा/दिन से अधिक नहीं*
80.	खाद्य पदार्थों की पैकिंग (प्रसंस्करण के बिना)
81.	पेंट और वार्निश मिश्रण और सम्मिश्रण (बॉल मिल के बिना और केवल सूखी प्रक्रिया)
82.	प्लास्टिक तार, जाल, निवार और अन्य उत्पाद (लूपिंग, घुमाव, काटने आदि के माध्यम से शुष्क प्रक्रिया)

83.	मुरमुरे या चूड़ा, जिसकी क्षमता प्रतिदिन 1 टीपीडी से अधिक न हो*
84.	चावल मिलों में प्रतिदिन 1 टीपीडी से अधिक क्षमता वाली होलर मशीन*
85.	छोटे पैमाने के रेस्तरां या होटल बिना कमरे/क्लाउड किचन या रिसॉर्ट (बिना ठहरने/कमरे की सुविधा के)*
86.	खेल सामग्री निर्माण इकाइयों (लकड़ियों को बिना पकाए)

मौजूदा हरित श्रेणी क्षेत्र का उप-क्षेत्र

[फा. सं. क्यू-15012/2/2022-सीपीडब्ल्यू/ई-240741]

नीलेश कुमार साह, संयुक्त सचिव

टिप्पण: मूल अधिसूचना भारत के राजपत्र, असाधारण, भाग 2, खंड 3, उपखंड (i) में संख्यांक सा.का.नि. 703(अ), तारीख 12 नवंबर, 2024 को प्रकाशित की गई थी और संख्यांक सा.का.नि. 511(अ), तारीख 28 जुलाई, 2025 को अंतिम बार संशोधित की गई थी।

MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE

NOTIFICATION

New Delhi, the 17th October, 2025

G.S.R. 762(E).—In exercise of the powers conferred by proviso to sub-section (1) of section 25 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974), the Central Government, in consultation with the Central Pollution Control Board, hereby makes the further amendments to the notification of the Government of India, Ministry of Environment, Forest and Climate Change published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), *vide* number G.S.R 703 (E), dated 12th November, 2024, namely:

In the said notification, for the Schedule, the following Schedule shall be substituted, namely:-

“SCHEDULE

LIST OF WHITE CATEGORY SECTORS

Sl. No.	Industrial plants or Sector
1.	Assembly of Bicycles, Baby carriages and other small non motorizing vehicles
2.	Bailing (hydraulic press) of waste papers
3.	Bio fertilizer and bio-pesticides without using inorganic chemicals
4.	Block making of printing without foundry (excluding wooden block making)
5.	Flavoured Betel nuts production/grinding (completely dry mechanical operations)
6.	Manufacturing of shoe Brush and Wire Brush
7.	Coir fibre or pith processing and/or Manufacturing of coir products from coir (only dry process)
8.	Assembly of air coolers or conditioners, repairing and servicing
9.	Cardboard or corrugated box and paper products (excluding paper or pulp manufacturing and without using boilers)

10.	Chalk making from plaster of Paris (only casting without boilers etc. (sun drying or electrical oven)
11.	Standalone manufacturing of Concrete admixtures up to 1000 MT per Month capacity by physical mixing (without boiler and reactor and no generation of wastewater)
12.	Used cooking oil collection centres
13.	Soap manufacturing (handmade-without steam boiling or boiler)
14.	Diesel pump repairing and servicing (complete mechanical dry process)
15.	Electric lamp (bulb) and Compact Fluorescent Lamp (CFL) manufacturing by assembling only
16.	Electrical and electronic item assembling (completely dry process)
17.	Engineering and fabrication units dry process without any heat treatment/metal surface finishing operations or painting)
18.	Carpentry and wooden furniture manufacturing without spray painting (excluding saw mill with the help of electrical (motorized) machines such as electrical wood planner, steel saw cutting, circular blade, etc.
19.	Steel furniture without spray painting
20.	Compressed Bio Gas plants based on feedstock-Municipal Solid Waste, agro-residue, energy crops grass or weeds, animal waste, press mud, etc. (as similar type feedstock apart from industrial or process waste), not discharging any waste water and producing by-products,- (i) Fermented Organic Manure (FOM) and/or Liquid Fermented Organic Manure (LFOM), enriched manure and/or (ii) Briquette or pellet using electricity.
21.	Hydrogen production through electrolysis (using renewable energy) on Build-Own-Operate (BOO) or Build-Own-Operate –Transfer ((BOOT) or Build-Operate-Transfer (BOT) mode etc., located in the premises of end user industry and directly using de-mineralized water & other utilities (cooling tower, ETP, etc.) sourced from end user industry
22.	Compressed oxygen Gas from crude liquid oxygen (without use of any solvents and by maintaining pressure and temperature only for separation of other Gases)
23.	Glass and ampules and vials making from Glass tubes
24.	Glass nut decorticating
25.	Medical Oxygen
26.	Handloom/carpet weaving (without dyeing and bleaching operation)
27.	Manufacturing of scientific and mathematical
28.	Manufacturing of products from jute (without dyeing or without boiler)
29.	Leather foot wear and Leather products (excluding tanning and hide processing)
30.	Leather cutting and stitching (more than 10 machine and using motor)
31.	Organic Manure (physical mixing)
32.	Packing of powdered Milk
33.	Cold rolling mill (without heat treatment)
34.	Wire drawing and wire netting (without pickling and without heat treatment)
35.	Manufacturing of Metal caps containers etc

36.	Organic and inorganic Nutrients by physical mixing (without boiler and without any reactor)
37.	Biscuits trays etc. from rolled PVC sheet (using automatic vacuum forming machines)
38.	Fountain Pen manufacturing by assembling only
39.	Glass Putty and sealant (by mixing with machine only)
40.	Manufacturing of Paper Pins, U-clips, etc.
41.	Solar Power generation through solar photovoltaic cell and wind power
42.	Repairing of electric motors and generators (dry mechanical process)
43.	Manufacturing of plastic or cotton Rope
44.	Type Retreaders
45.	Collection Centres (Without depollution, dismantling and shredding)
46.	Surgical and medical products assembled only (without effluent-generating process)
47.	Manufacturing of Solar module or non-conventional energy apparatus
48.	Digital thermometer manufacturing
49.	Blending and packing of tea
50.	Garment and apparel manufacturing industry including Doubling or Reeling or TFO-Two for one unit (dry process)- without boiler
51.	Cotton and woollen Hosiery making (Dry process only without any dyeing or washing operation)
52.	Railway sidings only for defence purpose
53.	Household bio-digesters/gobar-gas (cow-dung) plants based on biodegradable wastes, etc.
54.	Mini Hydel power plants (Capacity -25 MW)
55.	Agro-produce processing units having capacity more than 0.5 TPD but less than 1 TPD, using only cleaner fuels –electricity or gaseous fuel (without effluent generation)
56.	Assembling units and mechanical workshops (without heat or surface treatment or spray painting)
57.	Bakery, confectionery, and sweets production units having capacity more than 0.5 TPD but less than 1 TPD, using only cleaner fuels –electricity or gaseous fuel and with having permission to discharge in municipal sewerage system connected to terminal STP*
58.	Cleaning and other brushes manufacturing through dry mechanical process (without moulding and without effluent/emission generation)
59.	Cattle/ fish/ poultry feed pellet making (only palletisation unit without boiler and effluent generation)
60.	Cement products (without using Asbestos) like pipe, pillar, jafri, well ring, blocks/tiles etc. (<1 TPD)*
61.	Decoration of ceramic cups & plates by electric furnace
62.	Detergent powder manufacturing (handmade -without steam boiling or boiler)*
63.	Digital Printing on flex or vinyl, PVC etc. (less than 5 machines)*
64.	Distilled water using only electricity (< 1 KLD capacity)*
65.	DPC (paper coating) of copper and aluminium wire (only dry process)

66.	Food and food processing unit (having capacity more than 0.5 TPD but less than 1 TPD) using only cleaner fuels -electricity/gaseous fuel, with having permission to discharge in municipal sewerage system connected to terminal STP*
67.	Fuel dispensing unit only without automobile servicing repairing and painting
68.	Gold Assaying & Hallmarking Centres
69.	Herbal powder products making without extraction (dry process - without emissions or effluent generation)
70.	Industrial items from engineering plastics by fabrication process only (without moulding)
71.	Manufacturing of all types of threads, cordage, twines etc. (without ginning)
72.	Manufacturing of cotton vicks, tapes, bandages, adsorbent cotton etc. ((dry process without boiler and effluent generation)
73.	Manufacturing of Domestic Hardware and Utensils (Without heat/surface treatment/effluent generation)
74.	Manufacturing of products by only cutting/stitching/gumming (without effluent/emissions generation)
75.	Manufacturing of products through physical mixing only like - Floor Polish, Nail Polish, Hair Oil, Shampoo, Tooth Powder, Tooth Paste, Perfume, Hand Sanitizer, (Micro and small scale operations)
76.	Manufacturing of sanitary napkins/ diapers fixing and sealing (Small and Micro scale units without effluent/emission generation)
77.	Manufacturing of Stationery Items (by assembling, and cutting or punching or stapling or binding etc.)
78.	Metal fabrication works and hand tool manufacturing through machines (without heat or surface treatment or spray painting)
79.	Oil mill ghani and extraction no hydrogenation refining with capacity not exceeding 500 kg/day*
80.	Packing of food items (without processing)
81.	Paints and varnishes mixing and blending (without ball mill and only dry process)
82.	Plastic wire, net, nivar and other products (dry process through looping, twisting, cutting etc.)
83.	Puffed rice or murhi or chura with capacity not exceeding 1 TPD per day*
84.	Rice mills holler machine with capacity not exceeding 1 TPD per day*
85.	Small scale restaurant or hotel without room/cloud kitchens or. Resorts (without stay/room facility)*
86.	Sports Goods Manufacturing Units (without seasoning of woods)

*Sub-sector of existing green category sector"

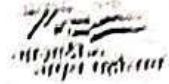
[F. No. Q-15012/2/2022-CPW/e-240741]

NEELES KUMAR SAH, Jt. Secy.

Note: The principal Notification was published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), vide number G.S.R. 703 (E), dated the 12th November, 2024 and last amended vide number G.S.R. 511 (E), dated the 28th July, 2025 .



मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड
पर्यावरण परिषद, ई-6, अरेश कालोनी, गोपाल-482018
☎ (0755) 2464420, 2466191. e-mail: mppcb@rediffmail.com



क्रमांक 338/तक/प्रनिबो/2021

गोपाल, दिनांक 30-01-2021

-: कार्यालय आदेश :-

केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली द्वारा जल एवं वायु अधिनियम की धारा-13 (1)(बी) के अंतर्गत मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड को जारी निर्देशों के अनुपालन में प्रदूषणकारी गतिविधियों से उत्पन्न जल, वायु तथा खतरनाक अपशिष्ट के स्कोर निर्धारण हेतु दी गई गाईडलाईन्स Environmental Pollution Index (EPI) के आधार पर बोर्ड द्वारा जारी अधिसूचना क्रमांक 1607 दिनांक 10/12/2021 द्वारा जारी तालिका में बोर्ड से कार्योत्तर स्वीकृति की प्रत्याशा में नारंगी श्रेणी के सरल क्रमांक 100 तथा राफेट श्रेणी के सरल क्रमांक 148 को विलोपित करते हुए उपरोक्त तालिका के पश्चात् केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली के पत्र क्रमांक CPCB/IPC-VI/ROGW/6686-6730 दिनांक 22/09/2021 द्वारा वर्गीकृत कम्प्रेस्ड बायोगैस (सीबीजी) इकाईयों के क्रमशः नारंगी, हरी तथा राफेट श्रेणी में वर्गीकरण की निम्न तालिका स्थापित की जाती है :-

***Categorization of Compressed Biogas (CBG)/Bio-CNG Plants**

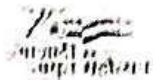
Sl. No.	Industrial Sector	PI	Category	Remarks
(1)	(2)	(3)	(4)	(5)
1.	Compressed Biogas (CBG)/Bio-CNG plants			<p>Pollution potential from Compressed Biogas (CBG)/Bio-CNG plants may vary depending on the type of feed stock, size of operation and requirement for discharge of waste water</p> <p>In CBG plants, high BOD/COD wastewater is generated from anaerobic bio-digesters which is required to be treated prior to disposal or to comply with Gazette Notification No. 2051 dated 14.07.2020 & No. 1972 dated 01.06.2021 for use as Fermented Organic Manure (FOM) and/or Liquid Fermented Organic Manure (LFOM). Further, these plants may cause odour nuisance due to storage & handling of organic waste and composting. Exhausted adsorption media/filters, used lubrication/hydraulic oils and spent solvents may also get generated as hazardous waste.</p> <p>Accordingly, the following classification is suggested.</p>
2.	CBG plants based on Municipal Solid Waste (MSW)	50	Orange	<p>The waste contains heterogeneous material. The anaerobic biodegradation of the same may generate waste water containing high BOD and COD. If discharge of wastewater is more than 100 KLD, Pollution Index (PI) will be 60 and will be categorized as Red.</p>

rkj hindletter 4



मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड
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b.	CBG plants based on process waste (industrial/process liquid effluent & solid waste like press mud, organic sludge, molasses, etc.)	50	Orange	The anaerobic biodegradation of the same may generate waste water containing high BOD and COD. If discharge of wastewater is more than 100 KLD, PI will be 60 and will be categorized as Red.
c.	CBG plants based on crop residue (paddy straw/wheat straw/corn sweet sorghum/napier grass, etc.)	40	Green	If discharge is more than 100 KLD, PI will be 50 and will be categorized as Orange.
d.	CBG plants based on animal waste (dairy farms, poultry farms, and other animal waste)	40	Green	If discharge is more than 100 KLD, PI will be 50 and will be categorized as Orange.
e.	CBG plants (irrespective of the type of feed) producing Fermented Organic Manure (FOM) & Liquid Fermented Organic Manure (LFOM) as by-products.	20	White	CBG plants producing FOM & LFOM as by products in conformity with requirements of Gazette Notification No. 2051 dated 14.07.2020 & No. 1972 dated 01.06.2021, respectively, and utilizing entire FOM & LFOM as a fertilizer or manure on land and also not discharging any wastewater, to be considered under White category, subject to verification by SPCB on case-to-case basis. Above criteria may be re-assessed based on ground conditions after a period of two years.
2.	Household bio-digesters/gobar-gas (cow-dung) plants based on biodegradable wastes, etc.	--	White	Household bio digesters/gobar-gas (cow-dung) plants based on biodegradable wastes, etc. with feed slurry to digesters having Volatile Organic Fraction more than 75% to be considered under 'White' category.

नोट-

- उपरोक्तानुसार अधिसूचना इकाईयों को स्थापना अनुरूप क्षेत्रों (Conforming Areas) में किये जाने पर मान्य होगी। सफेद श्रेणी के उद्योगों हेतु रु. 10.00 करोड़ लागत की सीमा उपरोक्त तालिका के उद्योगों हेतु लागू नहीं होगी।
- भविष्य में केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा उद्योगों हेतु समय-समय पर किये जाने वाले वर्गीकरण को अंगीकार करने के अधिकार बोर्ड के सदस्य सचिव को प्रत्यायोजित किये जाते हैं।"

म.प्र. प्रदूषण नियंत्रण बोर्ड की ओर से

(सदस्य सचिव)



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT FOREST & CLIMATE CHANGE GOVT OF INDIA

CP-18/1/2023-IPC-VI-HO-CPCB-HO

Date: 25.03.2025

To

The Chairman
State Pollution Control Board/Pollution Control Committee
(As per the list)

Sub: Directions under section 18(1)(b) of the Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981 regarding harmonization of classification of industrial sectors under Red, Orange, Green, White and Blue categories.

WHEREAS, under section 16 (2)(b) of the Water (Prevention and Control of Pollution) Act, 1974 and under Section 16 (2)(c) of the Air (Prevention & Control of Pollution) Act, 1981, one of the functions of the Central Pollution Control Board (CPCB), constituted under the Water (Prevention and Control of Pollution) Act, 1974, is to coordinate activities of the State Pollution Control Boards (SPCBs) and Pollution Control Committees (PCCs); and

WHEREAS, under section 16 (2)(c) of the Water (Prevention and Control of Pollution) Act, 1974 and under Section 16 (2)(d) of the Air (Prevention & Control of Pollution) Act, 1981, one of the functions of the CPCB is to provide technical assistance and guidance to SPCBs and PCCs; and

WHEREAS, CPCB has classified a total of 419 sectors into Red (125), Orange (137), Green (94), White (54) and Blue (9) category, by following a revised methodology based on PI index by assigning equal weightage to scores arising due to Water, Air and Hazardous waste, hereafter referred as Classification-2025. In this revised Classification, a new Blue Category has also been introduced to distinguish the Essential Environmental Services required for management of environmental concerns arising from anthropogenic pollution due to domestic/household activities which otherwise will have large littering potential. CPCB, vide letter dated 12.02.2025, issued directions to all SPCBs/PCCs for adoption and implementation of Classification-2025.

WHEREAS Compressed Biogas (CBG/Bio-CNG) plants, divided into 5 sub sectors, were classified under Red, Orange and White categories, based on respective Pollution Index scores, as per Classification 2025.

WHEREAS, a need was felt to revisit the classification of Compressed Biogas (CBG/Bio-CNG) plants based on the representations received for reclassification of the said sector. The Committee constituted for classification of sectors examined the representation, feed stock

Page 1 of 2

‘परिवेश भवन’ पर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

दूरभाष/Tel : 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in

material as well as production of by-products in the CBG plants, during its meeting held on 17.03.2025. CBG plants based on various feedstock like MSW, agro-residue, energy crops/grass/weeds, etc. apart from industrial/ process waste have littering potential and thus such feed stock based CBG plants may be considered under blue category. The Committee finalized the reclassification of CBG plants by classifying it into 5 sub-sectors under Red, Blue and White categories based on respective Pollution Index scores, as per Classification 2025 as given in Annexure -I.

NOW, THEREFORE, in the exercise of the powers delegated under Section 18(1)(b) of the Water (Prevention & Control of Pollution) Act, 1974 and Section 18(1)(b) of the Air (Prevention & Control of Pollution), Act, 1981, all SPCBs and PCCs are directed to adopt the revised Classification of CBG plants as given in **Annexure -I**

Encl. As above.



(Bharat Kumar Sharma)
Member Secretary



Copy to:

1. The Chief Secretary of all the States and UTs
(As per the list)
2. The Secretary,
Ministry of Micro, Small and Medium Enterprises
Udyog Bhawan, Rafi Marg, New Delhi - 110 011
3. The Secretary,
Ministry of Heavy Industries
Udyog Bhawan, Rafi Marg, New Delhi - 110 011
4. The Secretary,
Ministry of New and Renewable Energy
Block-14, CGO Complex,
Lodhi Road, New Delhi-110 003
5. The Secretary, Ministry of Petroleum & Natural Gas,
Shastri Bhavan, New Delhi – 110001
6. The Joint Secretary (CP Division)
Ministry of Environment, Forests and Climate Change
Indira Paryavaran Bhawan,
Jor Bagh Road, New Delhi - 110 003
7. All Regional Directorates, CPCB
(As per the list)
8. DH, IT, CPCB

: With a request to upload the copy of directions
on CPCB website



(Bharat Kumar Sharma)
Member Secretary



Page 2 of 2

CLASSIFICATION OF COMPRESSED BIOGAS (CBG)/BIO-CNG PLANTS

S. N.	Sector	W	W	W	PI _w	A	A	A	PI _A	HI	H2	PI _H	PI	Category	Remarks
		1	2	3		1	2	3							
67.0	Compressed Biogas (CBG/Bio-CNG) Plants														
67.1	CBG plants irrespective of feed stock- MSW, agro-residue, energy crops/grass/weeds, animal waste, press mud, etc. (apart from industrial/ process waste) generating wastewater of 50 KLD or above	25	25	25	75	25	20	15	60	0	0	0	82.5	Blue	Environmental Guidelines of CPCB for Compressed Biogas (CBG)/Bio-CNG plant and household Bio-digester, as amended from time to time to be followed.
67.2	CBG plants irrespective of feed stock- MSW, agro-residue, energy crops/grass/weeds, animal waste, press mud, etc. (apart from industrial/ process waste) generating wastewater less than 50 KLD	25	25	20	70	25	20	15	60	0	0	0	79.0	Blue	Environmental Guidelines of CPCB for Compressed Biogas (CBG)/Bio-CNG plant and household Bio-digester, as amended from time to time to be followed.
67.3	CBG plants irrespective of feed stock- MSW, agro-residue, energy crops/grass/weeds, animal waste, press mud, etc. (apart from industrial/ process waste), not discharging any wastewater and producing by-products- (i) Fermented Organic Manure (FOM)/ Liquid Fermented Organic Manure (LFOM)/ enriched manure and/or (ii) Briquette/pellet using fuel.	0	0	0	0	25	20	15	60	0	0	0	60.0	Blue	i. FOM & LFOM production in conformity with requirements of Gazette Notification No. 2051 dated 14.07.2020 & No. 1972 dated 01.06.2021, respectively and/or enriched manure as governed by Fertilizer Control Order, 1985, as amended from time to time. ii. Environmental Guidelines of CPCB for Compressed Biogas (CBG)/Bio-CNG plant and household Bio-digester, as amended from time to time to be followed.

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67.4	<p>CBG plants irrespective of feed stock- MSW, agro-residue, energy crops/grass/weeds, animal waste, press mud, etc. (apart from industrial/ process waste), not discharging any wastewater and producing by-products- (i) Fermented Organic Manure (FOM)/ Liquid Fermented Organic Manure (LFOM)/ enriched manure and/or (ii) Briquette/pellet using electricity.</p>	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	<p>i. FOM & LFOM production in conformity with requirements of Gazette Notification No. 2051 dated 14.07.2020 & No. 1972 dated 01.06.2021, respectively and/or enriched manure as governed by Fertilizer Control Order, 1985, as amended from time to time.</p>	White
67.5	<p>CBG plants based on industrial/ process waste.</p>	25	25	25	75	25	20	15	60	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	<p>ii. Environmental Guidelines of CPCB for Compressed Biogas (CBG)/Bio-CNG plant and household Bio-digester, as amended from time to time to be followed. Environmental Guidelines of CPCB for Compressed Bio Gas (CBG)/Bio-CNG plant and household Bio-digester, as amended from time to time to be followed.</p>	Red

of

RELIANCE BIO ENERGY LIMITED

CIN: U35105MH2023PLC390047

To,
Member Secretary
Madhya Pradesh Pollution Control Board
Bhopal, MP

Date: 16th February 2024

Respected Sir/ Ma'am,

Subject: Letter for the intimation for implementation of white category CBG Project by Reliance Bio Energy (RBEL)- Satna, MP

Reference:

1. Application to RO-MPPCB-Satna RBEL/SATNA/CTE-001 dated 14th February 2024
2. MPPCB office order no 338 under white category dated 30th January 2024

In line with the above reference, this is to bring to your notice that we've submitted the application to the regional office for implementation of white category for RBEL'S CBG project at Satna and have received their acknowledgement for the same. The project being white category, does not attract any requirement of consent from MPPCB. Kindly find the relevant documents attached herewith for your acknowledgement.



Regards,
RBEL Satna
Prateek Singh
Authorized Signatory

Regd. Office: 9th Floor, Maker Chambers IV, 222, Nariman Point, Mumbai 400021
Maharashtra, India, Tel: +91-22-35555000

RELIANCE BIO ENERGY LIMITED

CIN: U35105MH2023PLC398847

RBEL/SATNA/CTE-001

Date: 14-02-2024

To
 Regional office
 Madhya Pradesh Pollution Control Board
 Gali No-5, Dhawari, -> Rewari, Aramping, machhaas Road, Satna (M.P.)
 Satna, Madhya Pradesh-485001

Kind Attn: Sh. Pushpendra Singh Bundela (Regional Officer Satna)

Respected Sir/ Ma'am

Subject: Letter for the intimation for implementation of white category CBG project by Reliance Bio Energy (RBEL)- Satna, Madhya Pradesh.

Compressed biogas consists of mainly Methane (More than 90%) and other gases are less than 4%. CBG is produced by anaerobic digestion of biomass and other waste source like agriculture residue, cattle dung etc.

Sustainable alternative towards affordable transport (SATAT) scheme on compressed bio gas was launched by honorable minister petroleum and Natural gas on 1.10.2018.

SATAT, by producing CBG from waste, would not meet the growing demand energy demand in a responsible and eco friendly manner but also contribute to India's commitment to GHG emission reduction.

At Reliance we are committed to the India's Green transformation and continuously contribute towards the green energy value chain.

In view of above a CBG plant of 7,350MT/Annum is proposed by the Reliance Bio Energy Ltd on the land lease from Reliance Progressive Traders Private Limited. (Note-3)

The above CBG will be generated form Agro Residue/ Industrial Waste- Paddy straw, etc subjected to and anaerobic digestion (A.D). The anaerobic digestion system convert the organic waste slurry in to Bio-Gas , which will be further converted in to the compressed bio gas (CBG).

By product generate from the process will be fermented organic manure (FOM) & conforming with the specification of FCO as per the gazzeted notification no. 2015 dtd. 14.07.2020 and no. 1972 dtd. 1.06.2021 respectively and utilized as manure. The waste water (liquid fertilizer) will be reused back to ensure zero liquid discharge. The details of project and process of the proposed CBG plant is attached as Note-2.

Regd. Office: 9th Floor, Maker Chambers IV, 222, Nariman Point, Mumbai 400021
 Maharashtra, India, Tel: +91-22-35555000

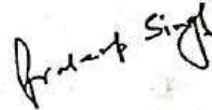
RELIANCE BIO ENERGY LIMITED

CIN: U36105MH2023PLC398847

Based upon the MPPCB categorization of compressed bio gas (CBG) plant vide letter क्रमांक 338 तक/प्रतिबो/2024 dttd. 30.01.2024 (Attached at note-1), CBG plants Irrespective of type of feed, producing FOM & LFOM as by product in conformity with requirements of gazette notification no-2051 dated 14.07.2020 & no 1972 dated 1.06.2021 respectively, and utilizing entire and LFOM as a fertilizer or manure on land and also not discharging any waste water, to be considered under White category (Note-1).

Therefore, for this project is being white category, we need not require any consent and it does not attract any amendment in consent from MPPCB.

Your truly
For RBEL Satna



Authorized Signatory

Enclosure:

- Note-1: MPPCB categorization of Compressed Bio gas Plant.
- Note-2: Project detail and process description of proposed CBG plant.
- Note-3: Land lease deed
- Note-4: CA certificates
- Note-5: Company details (Memorandum of Association, Board resolution, GST details)



Regd. Office: 9th Floor, Maker Chambers IV, 222, Nariman Point, Mumbai 400021
Maharashtra, India, Tel: +91-22-35555000



भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास
और गंगा संरक्षण विभाग
केन्द्रीय भूमि जल प्राधिकरण
Government of India
Ministry of Jal Shakti
Department of Water Resources,
River Development & Ganga Rejuvenation
Central Ground Water Authority

(भूजल निकासी हेतु अनापत्ति प्रमाण पत्र)

NO OBJECTION CERTIFICATE (NOC) FOR GROUND WATER ABSTRACTION

Project Name:		Reliance Bio Energy Limited											
Project Address:		Khasra No. 20/1(s), 20/2(s), Village Bamhaur, Block Nagod,, District - Satna,											
Village:		Bamhaur		Block:		Nagod							
District:		Satna		State:		Madhya Pradesh							
Pin Code:													
Communication Address:		Village: Adampur Chhawani, Opposite Lnct College, Raisen Road Tehsil: Huzur, Bhopal, Phanda, Bhopal, Madhya Pradesh - 462022											
Address of CGWB Regional Office :		Central Ground Water Board North Central Region, Block-1, 4th Floor, Paryawas Bhawan, Area Hills, Jail Road, Bhopal, Madhya Pradesh - 462011											
1. NOC No.:	CGWA/NOC/IND/ORIG/2024/20369	2. Date of Issuance	6/3/2024 5:31:55 PM										
3. Application No.:	21-4/2272/MP/IND/2024	4. Category: (GWRE 2023)	Safe										
5. Project Status:	New Project	6. NOC Type:	New										
7. Valid from:	03/06/2024	8. Valid up to:	02/06/2027										
9. Ground Water Abstraction Permitted:													
Fresh Water		Saline Water		Dewatering		Total							
m ³ /day	m ³ /year	m ³ /day	m ³ /year	m ³ /day	m ³ /year	m ³ /day	m ³ /year						
158.00	55300.00												
10. Details of ground water abstraction /Dewatering structures													
Total Existing No.:0							Total Proposed No.:5						
Abstraction Structure*		DW	DCB	BW	TW	MP	MPu	DW	DCB	BW	TW	MP	MPu
		0	0	0	0	0	0	0	0	5	0	0	0
*DW- Dug Well; DCB-Dug-cum-Bore Well; BW-Bore Well; TW-Tube Well; MP-Mine Pit;MPu-Mine Pumps													
11. Ground Water Abstraction/Restoration Charges paid (Rs.):								55300.00					
12. Environment Compensation (if applicable) paid (Rs.):								0.00					
13. Number of Piezometers(Observation wells) to be constructed/ monitored & Monitoring mechanism.							No. of Piezometers		Monitoring Mechanism				
							1		Manual	DWLR**	DWLR With Telemetry		
**DWLR - Digital Water Level Recorder									0	1	0		

(Compliance Conditions given overleaf)

This is an auto generated document & need not to be signed.

18/11, जामनगर हाउस, मानसिंह रोड, नई दिल्ली - 110011 / 18/11, Jamnagar House, Mansingh Road, New Delhi-110011
Phone: (011) 23383561 Fax: 23382051, 23386743
Website: cgwa-noc.gov.in

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Validity of this NOC shall be subject to compliance of the following conditions:

Mandatory conditions:

- 1) Installation of tamper proof digital water flow meter with telemetry on all the abstraction structure(s) shall be mandatory for all users seeking No Objection Certificate and intimation regarding their installation shall be communicated to the CGWA within 30 days of grant of No Objection Certificate.
- 2) Proponents shall mandatorily get water flow meter calibrated from an authorized agency once in a year.
- 3) Construction of purpose-built observation wells (piezometers) for ground water level monitoring shall be mandatory as per Section 14 of Guidelines. Water level data shall be made available to CGWA through web portal. Detailed guidelines for construction of piezometers are given in Annexure-II of the guidelines.
- 4) Proponents shall monitor quality of ground water from the abstraction structure(s) once in a year. Water samples from bore wells/ tube wells/ dug wells shall be collected during April/May every year and analysed in NABL accredited laboratories for basic parameters (cations and anions), heavy metals, pesticides/ organic compounds etc. Water quality data shall be made available to CGWA through the web portal.
- 5) In case of mining projects, additional key wells shall be established in consultation with the Regional Director, CGWB for ground water level monitoring four (4) times a year (January, May, August and November) in core as well as buffer zones of the mine.
- 6) In case of mining project the firm shall submit water quality report of mine discharge/ seepage from Govt. approved/ NABL accredited lab.
- 7) The firm shall report compliance of the NOC conditions online in the website (www.cgwa-noc.gov.in) within one year from the date of issue of this NOC.
- 8) Industries abstracting ground water in excess of 100 m³/d shall undertake annual water audit through certified auditors and submit audit reports within three months of completion of the same to CGWA. All such industries shall be required to reduce their ground water use by at least 20% over the next three years through appropriate means.
- 9) Application for renewal can be submitted online from 90 days before the expiry of NOC. Ground water withdrawal, if any, after expiry of NOC shall be illegal & liable for legal action as per provisions of Environment (Protection) Act, 1986.
- 10) This NOC is subject to prevailing Central/State Government rules/laws/norms or Court orders related to construction of tube well/ground water abstraction structure / recharge or conservation structure/dischage of effluents or any such matter as applicable.

General conditions:

- 11) No additional ground water abstraction and/or de-watering structures shall be constructed for this purpose without prior approval of the Central Ground Water Authority (CGWA).
- 12) The proponent shall seek prior permission from CGWA for any increase in quantum of groundwater abstraction (more than that permitted in NOC for specific period).
- 13) Proponents shall install roof top rain water harvesting in the premise as per the existing building bye laws in the premise.
- 14) The project proponent shall take all necessary measures to prevent contamination of ground water in the premises failing which the firm shall be responsible for any consequences arising thereupon.
- 15) In case of industries that are likely to contaminate the ground water, no recharge measures shall be taken up by the firm inside the plant premises. The runoff generated from the rooftop shall be stored and put to beneficial use by the firm.
- 16) Wherever feasible, requirement of water for greenbelt (horticulture) shall be met from recycled / treated waste water.
- 17) Wherever the NOC is for abstraction of saline water and the existing wells (s) is /are yielding fresh water, the same shall be sealed and new tubewell(s) tapping saline water zone shall be constructed within 3 months of the issuance of NOC. The firm shall also ensure safe disposal of saline residue, if any.
- 18) Unexpected variations in inflow of ground water into the mine pit, if any, shall be reported to the concerned Regional Director, Central Ground Water Board.
- 19) In case of violation of any NOC conditions, the applicant shall be liable to pay the penalties as per Section 16 of Guidelines.
- 20) This NOC does not absolve the proponents of their obligation / requirement to obtain other statutory and administrative clearances from appropriate authorities.
- 21) The issue of this NOC does not imply that other statutory / administrative clearances shall be granted to the project by the concerned authorities. Such authorities would consider the project on merits and take decisions independently of the NOC.
- 22) In case of change of ownership, new owner of the industry will have to apply for incorporation of necessary changes in the No Objection Certificate with documentary proof within 60 days of taking over possession of the premises.
- 23) This NOC is being issued without any prejudice to the directions of the Hon'ble NG / court orders in cases related to ground water or any other related matters.
- 24) Proponents, who have installed/constructed artificial recharge structures in compliance of the NOC granted to them previously and have availed rebate of upto 50% (fifty percent) in the ground water abstraction charges/ground water restoration charges, shall continue to regularly maintain artificial recharge structures.
- 25) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, pharmaceutical, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution as per Annexure III of the guidelines.
- 26) In case of new infrastructure projects having ground water abstraction of more than 20 m³/day, the firm/entity shall ensure implementation of dual water supply system in the projects.
- 27) In case of infrastructure projects, paved/parking area must be covered with interlocking/perforated tiles or other suitable measures to ensure groundwater infiltration/harvesting.
- 28) In case of coal and other base metal mining projects, the project proponent shall use the advance dewatering technology (by construction of series of dewatering abstraction structures) to avoid contamination of surface water.
- 29) The NOC issued is conditional subject to the conditions mentioned in the Public notice dated 27.01.2021 failing which penalty/EC/cancellation of NOC shall be imposed as the case may be.
- 30) This NOC is issued subject to the clearance of Expert Appraisal Committee (EAC) (if applicable).
- 31) In the self-compliance report, the PP shall submit details of Drilling Agency/ Agencies, which has/ have constructed BW(s)/ TW(s) along with undertaking to the effect that all necessary measures have been taken as per directions of Hon'ble Supreme Court provided in Annexure-VII of guidelines dated 24.09.2020 in respect of abandoned/ failed BW(s)/ TW(s)/ Piezometer(s), if any. The PP is advised to engage registered drilling agency/ agencies. In the event of any mishap/ unfortunate incident due to negligence in taking measures for prevention of accident due to falling in Bore Well, both PP and concerned drilling agency shall jointly be held responsible and penal action as per extant Government rules shall be taken.

(Non-compliance of the conditions mentioned above is likely to result in the cancellation of NOC and legal action against the proponent.)

18/11, जामनगर हाउस, मानसिंह रोड, नई दिल्ली - 110011 / 18/11, Jamnagar House, Mansingh Road, New Delhi-110011

Phone: (011) 23383561 Fax: 23382051, 23386743

Website: cgwa-noc.gov.in

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CENTRAL GROUND WATER AUTHORITY
Department of Water Resources, River Development and Ganga Rejuvenation
Ministry of Jal Shakti, Govt. of India

Receipt

(As per the MoJS guidelines dated 24.09.2020 vide SO No. 3289(E) and amendments dated 29.09.2023 vide SO No. 1509(E))
<https://cgwa-noc.gov.in>

Application No.:	21-4/2272/MP/IND/2024	Date of Issuance:6/3/2024 5:31:55 PM
Name of Firm:	RELIANCE BIO ENERGY LIMITED	
AppType Category:	Bio-mass based power plant	
Application Type:	Industrial	
PAN/GSTIN No. of Firm/Individual:	AAMCR0570Q / 23AAMCR0570Q1ZS	

S N	Description	Amount (Rs.)
1.	Application Processing Fee	10000.00
2.	Ground Water Abstraction charges	
3.	Ground Water Restoration charges	
4.	Environmental Compensation Charges (ECRGW) (Date From to) Days-	
5.	Penalty for non-Compliance of NOC conditions Condition to be mentioned	
6.	Adjustment Charges	
7.	Rebate	
8.	Charges for correction/modification in the existing issued No Objection Certificate	
	S.No. Description Rate	
	(i) Change in User ID Rs. 1000	
	(ii) Change in firm Name Rs. 5000	
	(iii) Extension of No Objection Certificate Rs. 5000	
	(iv) Issuance of duplicate No Objection Certificate Rs. 5000	
	(v) Issuance of corrigendum to No Objection Certificate Rs. 5000	
	(vi) Any other items/correction etc. Rs. 500	
	Rs. Rupees Sixty Five Thousand Three Hundred Only	65300.00

This is an system generated invoice, hence, does not require ink signed.

18/11, जामनगर हाउस, मानसिंह रोड, नई दिल्ली - 110011 / 18/11, Jamnagar House, Mansingh Road, New Delhi-110011
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SAVE WATER - SAVE LIFE

कार्यालय ग्राम पंचायत बचवई

जनपद पंचायत नागौद, जिला-सतना (म.प्र.)

निवास :

सुशीला कोल

सरपंच



ग्राम-बचवई, पो.-सितपुरा
नागौद, जिला-सतना (म.प्र.)

मो.-7415571460

क्र. कार्या/शा.पं/स्था/०६

दिनांक...०३/०५/२०२४

स्थापना-प्रमाण-पत्र

- प्रमाणित किया जाता है कि श्री प्रदीप सिंह स्कान नं. 104 एडआ
गोब गल्ली नं. 189 लक्ष्मण विहा (से 2 बुकशाम हरिषाणा-12200)
हैं जो इस इकाई के कारखाना प्रबंधक हैं। जिसका नाम
रिलायंस वायो एनर्जी लिमिटेड जिसका पता बहा नं. 20/1 (ए)
20/2 (ए), 20/3 (ए), 21/1 (ए), 22/1 (ए), 22/2 (ए), 23/1 (ए)
24 (ए), 33/2 (ए), 34/2/4 (ए), 34/2/6 (ए), 34/4/1 (ए) और
33/2 (ए)

ग्राम-बचवई ब्लॉक/तालुका/तहसील-नागौद जिला-सतना
राज्य मध्य प्रदेश-48544। जो एडआ और FOM का
उत्पादन कोश/ग्राम पंचायत को उपरोक्त डारा उत्पादन
व क्रय विक्रय किए जाने पर ग्राम पंचायत को कोई
आपत्ति नहीं होगी।

उक्त बचवई मविष्य की कुछ काम बचवई
लक्षित प्रमाण-पत्र जारी किया जाता है।

सुशीला कोल

सुशीला
सरपंच

ग्राम पंचायत बचवई
ज०प० नागौद, जिला सतना (म०प्र०)

ज०प० नागौद, जिला सतना (म०प्र०)

कार्यालय ग्राम पंचायत बचवई

जनपद पंचायत नागौद, जिला-सतना (म.प्र.)

सुशीला कोल

सरपंच



निवास :
ग्राम-बचवई, पो.-सितपुरा
नागौद, जिला-सतना (म.प्र.)
/ मो.-7415571460

क्र. / कार्य / शा.पं. / जल उप. / 05

दिनांक 03/05/2024

जल उपलब्धता / जल उपलब्धता प्रमाण-पत्र

यह प्रमाणित किया जाता है कि इस ग्राम पंचायत के डाल
फर्म मेल्स म/ए RELIANCE BIO ENERGY LIMITED
ग्राम-बचवई ब्लॉक / तालुका नागौद जिला-सतना राज्य
मध्य प्रदेश को कोई जल आपूर्ति नहीं की जा रही है।

फर्म को अपनी सम्पूर्ण आवश्यकता को
पूर्य करने के लिए पानी की आपूर्ति के लिए अपनी
अवश्यक सक्षम अधिकारी से आवश्यक अनुमति
जाफ करने के बाद ध्यान करनी होगी।
कल: प्रमाण-पत्र सदा उपलब्ध न किया

जाता है

सचिव

ग्राम पंचायत बचवई
ज०पं० नागौद, जिला सतना (म०प्र०)

सुशीला

सरपंच

ग्राम पंचायत बचवई
ज०पं० नागौद, जिला सतना (म०प्र०)

RW/BHP/MP/40010/PP(11)/2024-25
Government of India
Ministry of Road Transport & Highways
(Chief Engineer - Regional Office, Bhopal)
 2nd Floor, Nirman Bhawan, Arera Hills, Bhopal-462011
 PH: 0755-2551329, 0755-2571467, Email ID: ro.bpl-morth@gov.in

Dated:10.12.2024

To,
 CE (NH),
 MPPWD, Bhopal

Subject:-Proposal for the construction of an approach/access road & Slab Culvert for proposed Retail Outlet of M/s Reliance Bio Energy Ltd. at NH-39(Old NH 75), Ch. 150.325 LHS, part of Survey/ Khasra no. 20/1(S), 20/2(S), 20/3(S),21/1(S),21/2(S),22/1(S),22/2(S),23(S),24(S),33/2(S),34/2/4(S),34/2/6(S),34/4/1(S), & 35/2(S), at Village – Bamhaur, Tehsil– Nagod, District- Satna in the State of the Madhya Pradesh..

Ref:-(i).CE (NH), MPPWD, Bhopal's, Letter no. N.H-39(75)/R/PP-554/Bamhaur/RBEL/2024/855, Bhopal dated 04.12.2024.
 (ii) EE, PWD, NH Division Rewa's letter No. 1790/TS/NH dated 03.12.2024
 (iii) This office letter no. **RW/BHP/MP/40010/PP(11)/2024-25 dated 22.05.2024.**
 (iv) Ministry's Circular No. RW/NH-33032/01/2017-S&R(R) dated 26.06.2020.

Please refer to your letter under ref. (i) forwarding therewith self-certified proposal for seeking access permission in respect of proposed Retail Outlet of M/s Reliance Bio Energy Ltd. at NH-39(Old NH 75), Ch. 150.325 LHS, part of Survey/ Khasra no. 20/1(S), 20/2(S), 20/3(S), 21/1(S),21/2(S),22/1(S),22/2(S),23(S),24(S),33/2(S),34/2/4(S),34/2/6(S),34/4/1(S), & 35/2(S), at Village – Bamhaur, Tehsil– Nagod, District- Satna in the State of the Madhya Pradesh.

2 . Based on recommendation received from CE (NH), MPPWD, Bhopal vide letter under ref. (i) above and submission of necessary fees and BG, the proposal has been examined as per Ministry's guidelines dated 26.06.2020, In-principle approval and provisional NOC for access permission to instant National Highway at the subject location is granted in accordance with para 2 of Ministry's guidelines dated 26.06.2020 issued under section 28 & 29 of Chapter IV and section 38 of Chapter VI of the Control of National Highways (Land & Traffic) Act, 2002 subject to following conditions:-

- a. The Oil Company may construct the Fuel Station along with its access as per approved drawings at their own cost within 6 months of the issue of Provisional NOC. After the construction as per approved drawings and to the satisfaction of the Highway Administration, the final approval may be given within 30 days of the receipt of communication from the applicant about the completion of construction work and License Agreement may be signed by the Competent Authority (i.e. Highway Administration). In case, the construction is not done in one year, the provisional approval shall be deemed to be cancelled, unless renewed by the Highway Administration.
- b. Upon issue of Final Approval / NOC by the Highway Administration in accordance

- with para 11 of Ministry's guideline dated 26.06.2020, the Oil Company shall have to enter into an agreement for signing the license deed for fifteen years with the Highway Administration (as per Highway Administration Rules, 2004) for the use of NH land. The license shall be issued to the Oil Company on payment of license fee in accordance para 5 of Ministry's guidelines dated 26.06.2020.
- c. Oil Company shall be responsible for the construction and maintenance of deceleration/acceleration lanes, service roads, channelizers, drainage arrangement, drinking water and toilet facilities, signs and markings in accordance with the approved layout and specifications conforming to these norms, at their own cost.
 - d. A toilet Unit shall be provided by the Oil Company at a standalone location within the Retail Outlet premises duly equipped with lighting, Water and requisite cleaning accessories etc. as per standard layout for toilet unit enclosed with Ministry's Circular No. RW/NH-33044/05/2018/S&R (P&B) Dated 18.01.2018 (copy enclosed). A separate access to all road users of National Highways with traffic signages for availability of toilet facility on NH may be provided and are kept open round the clock.
 - e. The Oil Company will remove/shift the trees and utilities, if existing, at its own cost on the proposed site & access road after taking the prior approval of Competent Authority as per prevailing rules & norms.
 - f. In case the siting of proposed Retail Outlet is not found in accordance with Ministry's Circular dated 26.06.2020 issued under provision of section 28, 29, & 30 of Control of national Highway (Land & Traffic) Act, 2002, the permission shall stand cancelled, and the Ministry shall not be responsible for any claim/damage/loss to the Oil Company or any person.
 - g. The Highway Administration or Implementing Agency responsible for the concerned NH section may carryout inspections for determining the deviations from the prescribed norms or approved layout plan any time, even after signing of license deed and in case of defaults/deviations found during inspections by Highway Administration, each deficiency shall be immediately rectified, which in no case should exceed 30 days from the date of inspection/date of notifying such defects by the inspecting Authority. The failure to rectify the identified deficiencies within the prescribed time would lead to de-energizing the fuel station by the concerned Oil Company. The re-energizing would be done only on complete rectification and on the authorization by Highway Administration.
3. The copy of approved drawing (Digitally signed) is attached herewith.
 4. This issues with the approval of RO, MoRT&H, Bhopal vide Note-06 (Computer No.237870).

Digitally signed by

Assistant Executive Engineer
O/o RO, MoRT & H, Bhopal

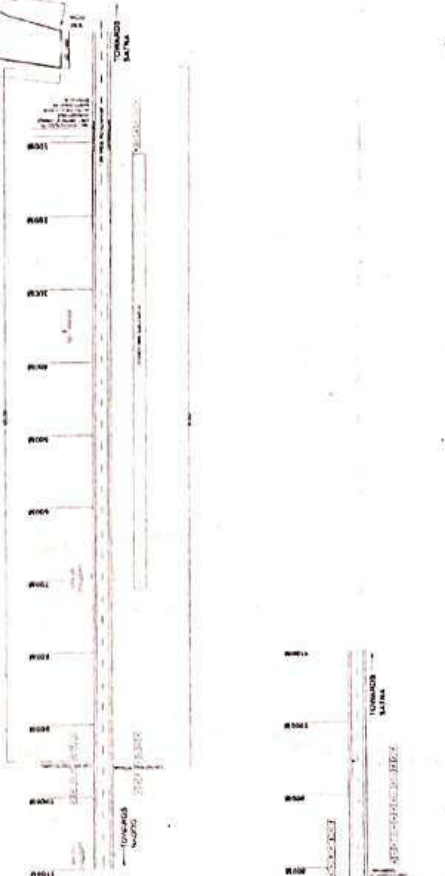
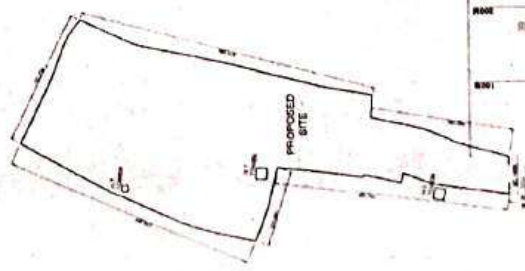
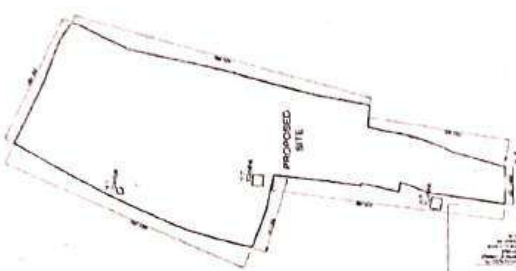
Date: 10-12-2024 15:42:39

Copy to:

1. EE, PWD, NH Division Rewa, (M.P.) – for information.
2. The Collector, Satna(M.P.) – for information.

DRAWING PERTAINING TO SERIAL NO. 2 OF MIRTH LETTER NO. RYWH-33032/17017- SAR (R.I. Dt. 29. 09. 2020).
 ANNEXE - I (TO APPENDIX-1) CERTIFIED COPY OF LOCATION PLAN OF THE PRIVATE PROPERTY ALONG THE
 NATIONAL HIGHWAY SHOWING DETAIL OF RIGHT OF WAY (ROW) OF NATIONAL HIGHWAY, EXISTING INTERSECTION
 AND THE INTERSECTING ROADS INCLUDING EXISTING PUBLIC ROADS AND OTHER DEVELOPMENTS FALLING
 WITHIN A REACH OF 1.1 km IN EACH SIDE OF THE PRIVATE PROPERTY AND CARRIAGEWAY.

1100 M DETAILS
 HORIZONTAL SCALE : 1:2500
 (VERTICAL SCALE : (NTS))



PROJECT :	PROPOSED ROADWAY
CLIENT :	M/S RELIANCE BIO ENERGY LIMITED
ADDRESS :	100/100A, 100/100B, 100/100C, 100/100D, 100/100E, 100/100F, 100/100G, 100/100H, 100/100I, 100/100J, 100/100K, 100/100L, 100/100M, 100/100N, 100/100O, 100/100P, 100/100Q, 100/100R, 100/100S, 100/100T, 100/100U, 100/100V, 100/100W, 100/100X, 100/100Y, 100/100Z
DATE :	29.09.2020
SCALE :	AS SHOWN
PROJECT :	PROPOSED ROADWAY
CLIENT :	M/S RELIANCE BIO ENERGY LIMITED
ADDRESS :	100/100A, 100/100B, 100/100C, 100/100D, 100/100E, 100/100F, 100/100G, 100/100H, 100/100I, 100/100J, 100/100K, 100/100L, 100/100M, 100/100N, 100/100O, 100/100P, 100/100Q, 100/100R, 100/100S, 100/100T, 100/100U, 100/100V, 100/100W, 100/100X, 100/100Y, 100/100Z
DATE :	29.09.2020
SCALE :	AS SHOWN





Office Of REWA Collector/Fire Officer,
REWA Division , SATNA
Madhya Pradesh

अग्नि शमन प्रकोष्ठ
Fire Cell

फायर प्लान अप्रूवल पत्र
Fire Plan Approval Certificate

जावक क्रमांक / Dispatch Number : 6100014853/FNOC/COL/2025/1056
आवेदन की तिथि / Application Date : May 25, 2024 जावक की तिथि / Dispatch Date : 24-Jan-25
आवेदक का नाम / Applicant Name : RELIANCE BIO ENERGY LIMITED

आवेदक का पता / Applicant Address : RELIANCE BIO ENERGY LIMITED VILLAGE- BAMHAUR, TEHSIL-
NAGOD, DISTRICT – SATNA SATNA 485441
अनापति प्रमाण पत्र का प्रकार / Type of NOC : Fire Plan Approval
अधिभोग का प्रकार / Type of Occupancy : Industrial Building/ औद्योगिक भवन
ईमारत का ऊंचाई / Building Height : 12 (मीटर में / Meter)
भूमि / भवन का क्षेत्रफल / Plot / Building Area: 94120 (Sq.Mtr)
संपत्ति का पता / Property Address : RELIANCE BIO ENERGY LIMITED VILLAGE-BAMHAUR, TEHSIL-
NAGOD DISTRICT – SATNA SATNA District Rural Area
अग्नि प्राधिकारी द्वारा अनुमोदित / Approved by Fire Authority :

विषय/Subject- रजिस्ट्रेशन नंबर :- 6100014853 भवन हेतु फायर प्लान अप्रूवल प्रमाण पत्र प्रदाय करने के संबंध में।

टिप्पणि / Remarks-

ऊपर दिए गए आवेदन विवरण के अनुसार एवं आवेदन के साथ आवेदित भवन/बहुमंजिला भवन का फायर प्लान सक्षम फायर कंसल्टेंट से तैयार हस्ताक्षर (सहित) प्रस्तुत किया गया है तथा अग्निसुरक्षा संबंधी निर्धारित 53 बिन्दुओं की जानकारी भी आर्किटेक्ट्स/ इंजिनियर तथा भवन मालिक के हस्ताक्षर सहित प्रस्तुत की गई है।

गठित समिति द्वारा प्राप्त आवेदन का परीक्षण किया गया और समिति के परीक्षण अनुसार आवेदन को निम्नालिखित प्रावधान एवं शर्तों का पालन करना आवश्यक होगा :-

(1) निम्न लिखित अग्निशमन सुरक्षा व्यवस्था करना अनिवार्य होगा :-

1. Access.



Office Of REWA Collector/Fire Officer,
REWA Division , SATNA
Madhya Pradesh

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2. Wet Riser.
3. Down Comer.
4. Hose Reel.
5. Automatic Sprinkler System.
6. Yard Hydrant.
7. U.G. Tank with Draw off Connection.
8. Terrace Tanks.
9. Fire Pump.
10. Terrace Pump.
11. First Aid Fire Fighting Appliances.
12. Pressurization System.
13. Auto Detection System.
14. Manual operated Electrical Fire Alarm System.
15. P.A. System with talk back facility.
16. Emergency Light.



Office Of REWA Collector/Fire Officer,
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19. Means of Escape.

20. Compartmentation.

21. MCB/ELCB.

22. Fireman Switch in Lift.

23. Hose Boxes with Delivery Hose and Branch.

24. Refuge Area.

(2) उपरोक्त लिखित 24 बिन्दुओं में से आवश्यक अग्निशमन उपकरणों (नेशनल बिल्डिंग कोड-2016 के भाग - 4, के टेबल 7 के प्रावधान अनुसार) को संलग्न फायर प्लान के प्रावधान अनुसार स्थापित करना, समस्त फस्टल एड एवं अन्य आवश्यक फायर फायटिंग (नेशनल बिल्डिंग कोड-2016 के भाग - 4 अनुसार) व्यवस्थार करना, भूमि विकास नियम, 2012 एवं निर्धारित आई.एस. मानकों का पालन करना अनिवार्य होगा।

(3) आवेदक को स्वी कृत अभिन्यास एवं भवन अनुज्ञा में निर्धारित शर्तों का पालन करना अनिवार्य होगा और स्वीकृति से भिन्न निर्माण/उपयोग की सक्षम स्वीकृति लेने हेतु आवेदक स्वयं उत्तरदायी होगा। यह अनुज्ञा भवन अनुज्ञा में निर्धारित अवधि या 1 वर्ष की अवधि हेतु प्रभावशील रहेगी। यदि निर्धारित अवधि में कार्य पूर्ण नहीं किया जाता है, तो एन.बी.सी. 2016 में समय-समय पर किये गये संशोधन अनुसार कार्य करना बंधनकारी होगा।



Office Of REWA Collector/Fire Officer,
REWA Division , SATNA
Madhya Pradesh

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आवेदक का नाम / Applicant Name : RELIANCE BIO ENERGY LIMITED

अतः गठित समिति की अनुशंसा अनुसार उपरोक्त लिखित शर्तों एवं प्रावधानों के तहत "फायर प्लान अप्रूवल पत्र" प्रदाय करने की स्वीधकृति "अग्नि प्राधिकारी" द्वारा प्रदाय की गई है और तदुसार स्वी कृति आदेश जारी किया जाता है।

**Anurag
Verma**

Digitally signed by Anurag Verma
DN: c=IN, o=Personal, title=5600,
pseudonym=133522955176545351ofP6lltz3
n3glBm,
2.5.4.20=7d7d2ac005d4a566ee5d62a7547e
1064c8a07d009fdbc9fa86bd812dce9467,
postalCode=485001, st=Madhya Pradesh,
serialNumber=780d669a4fc448308e7d45bf1a
dedf393149d981bdc8ede601bd47c4d5d4dad
c, cn=Anurag Verma
Date: 2025.01.24 15:51:39 +05'30'

REWA Collector/Fire Officer,

REWA Division , SATNA
Madhya Pradesh



LICENCE TO WORK A FACTORY
(Form No.3 prescribed under Rule 5 of M.P Factories Rules, 1962)

Nic Number : Fee(in Rs) : 391551
 Licence No : 248/18571/STN/2m(i)/H Challan No : 0519999999/0230/11/25/003657
 (Mention this number invariably in all correspondences with this office) Date : 28/11/2025
 Factory Id : FAC2526347 Treasury : Online

Licence is hereby granted : **HARINDRA KUMAR TRIPATHI**
 to Mr./Mrs.
 Occupier of : **RELIANCE BIO ENERGY LIMITED**
 Located at : **Kh. No.34/4/1,33/2, 34/2/4,34/2/6,21/1,22/1,20/1,20/3,35/2,20/2,21/2,22/2,23,24, Bamhaur, Nagod**
 District : **Satna**

(Subject to the provisions of the Factories Act, 1948 and the rules made there under and the conditions annexed here with) Valid only for the premises at the above location(as per the plan approved under the Factories Act and Rules) for use as a factory employing not more than 100 (hundred) workers on any one day during the year and having installed motive power not Exceeding 4000 (Four thousand) Horse Power, where the manufacture process of CBG, Granulated Fermented OM, Liquid Fermented OM, Organic Manure, Phosphate Rich OM, Biomass Briquet will be carried by him.

This licence shall remain in force till the 31st day of December, 2028 (2026-2028)
 Excess Amount : (In Rs)

Signature valid
 Digitally signed by HARINDRA KUMAR TRIPATHI
 Date: 2025.12.10 20:46:10 +05:30
 Location:

SATNA
 Dated : 10/12/2025

Jt. Chief Inspector Of Factories
Madhya Pradesh

वैधानिक सूचना: यह प्रमाण-पत्र बिना निरीक्षण अथवा स्थापन के केवल आवेदक द्वारा दी गयी जानकारी के आधार पर जारी किया गया है अतः असत्य जानकारी पाये जाने पर आवेदक स्वयं उत्तरदायी होगा।

This is a digitally signed online verifiable document and does not need manual signature.
 This certificate is accepted across all the departments and can be validated online on www.labour.mp.gov.in.



सत्यमेव जयते

भारत सरकार / Government of India
वाणिज्य और उद्योग मंत्रालय / Ministry of Commerce & Industry
पेट्रोलियम तथा विस्फोटक सुरक्षा संगठन (पैसो) / Petroleum & Explosives Safety Organisation (PESO)
ई - 7/77, द्वितीय तल, लाला लाजपत राय सोसाइटी, 12 नंबर बस स्टॉप के पास, अररा कातोनी
भोपात- 462016
E - 7/77, IInd Floor, Lala Lajpat Rai Society,
Near 12 No. Bus Stop, Arera Colony,
Bhopal - 462016

ईमेल/E-mail : dyccebhopal@explosives.gov.in

दूरभाष/Phone/Fax No : (0755) 2445270/2420775/4293956 FAX
2429997

दि/ Dated : 15/04/2025

सं No :G/CB/MP/05/26 & G/CB/MP/05/763 (G136141)

सेवा में/To,

M/s. RELIANCE BIO ENERGY LIMITED,
Village Bamhor near Power Grid,,
Satna
Bamhor,
Nagod,
Taluka: Nagod,
District: SATNA
State: Madhya Pradesh
Pin : 485441

विषय/Sub : Khasra No, 34/4/1,33/2,34/2/4,34/2/6,21/1,22/1,20 1,20/3,35/, VILLAGE BAMHOR, TEHSIL NAGOD, DISTRICT SATNA, STATE MADHYA PRADESH, Bamhor, Nagod, Taluka: Nagod, District: SATNA, State: Madhya Pradesh, Pin : 485441 में सिलिंडरों में Compressed Bio Gas (CBG) Compressed Bio Gas (CBG) गैस का भरण-एवं भण्डारण गोडाउन- गैस सिलेण्डर, सं नियम, 2016 के अंतर्गत अनुज्ञप्ति जारी करने के बारे में Filing of Compressed Bio Gas (CBG) and Storage of Compressed Bio Gas (CBG) in Cylinders at Khasra No, 34/4/1,33/2,34/2/4,34/2/6,21/1,22/1,20 1,20/3,35/, VILLAGE BAMHOR, TEHSIL NAGOD, DISTRICT SATNA, STATE MADHYA PRADESH, Bamhor, Nagod, Taluka: Nagod, District: SATNA, State: Madhya Pradesh, Pin : 485441 under Gas Cylinders Rules, 2016 - Grant of licence regarding.

महोदय/Sir(s),

कृपया आपके दि 09/04/2025 के पत्र सं. OIN1962162 का संदर्भ ग्रहण करें। Please refer to your application No.OIN1962162 dated 09/04/2025 .

Nagod स्थित भंडारण शेड में सिलिंडरों में Compressed Bio Gas (CBG) का भरण एवं Compressed Bio Gas (CBG) गैस का भंडारण गैस सिलेण्डर नियम, 2016 के अंतर्गत फॉर्म 'ई' और 'एफ' में आपके नाम से जारी दि.30 सितंबर, 2016 तक वैध। Apr 15, 2025 की अनुज्ञप्ति सं. G/CB/MP/05/26 & G/CB/MP/06/763 की दो प्रतियां इसके साथ अग्रेषित की जा रही हैं। Licence No. G/CB/MP/05/26 & G/CB/MP/06/763 both dated Apr 15, 2025 granted in Form 'E' & 'F' under Gas Cylinders Rules, 2016 granted in your favour and valid upto 30th September, 2034 for filling in the plant of Compressed Bio Gas (CBG) gas into cylinders and for storage of Compressed Bio Gas (CBG) of filled Compressed Bio Gas (CBG) - 900 Nos., in cylinders in the storage shed at Nagod, is sent here with.

कृपया नोट करें कि गैस सिलेण्डर नियम, 2016 के नियम 55(5) के अनुसार, अनुज्ञप्ति के पुनः नवीकरण हेतु आवेदन The Jt. Chief Controller of Explosives, Bhopal Circle, Bhopal (M.P.) इस कार्यालय को इस अनुज्ञप्ति की वैधता समाप्त होने के पूर्व (दिनांक 30 सितंबर 2015 को या इससे पूर्व) जमा कर दें। दिनांक 30 सितंबर 2034 के पश्चात परंतु दिनांक 30 सितंबर 2035 से पूर्व प्राप्त नवीनीकरण आवेदन, गैस सिलेण्डर नियम, 2016 के नियम 55(7) के अनुसार वित्त शुल्क के साथ ही विचारार्थ होगा। दिनांक 30 सितंबर 2016 तक कोई नवीनीकरण आवेदन प्राप्त नहीं होने की स्थिति में यह अनुज्ञप्ति स्वतः निरस्त हो जाएगी। Please note that application for renewal of the licence should be submitted so as to reach the The Jt. Chief Controller of Explosives, Bhopal Circle, Bhopal (M.P.) before the licence expires (i.e. on or before 30th September, 2034) as required under Rule 55(5) of Gas Cylinder Rules, 2016. Application for renewal of licence received after 30th September, 2034 but not later than 30th September, 2035 shall be considered only with late fee applicable vide Rule 55(7) (a)(b) of said Rules. The licence will automatically expire if no application is received upto 30th September, 2035.

फिर भी यह अनुमोदन/ अनुज्ञप्ति यथा लागू अन्य, विधियों या अन्य प्राधिकारियों से अनुमति/ प्राप्त करने से छूट नहीं देती। This approval/permission, however, does not absolve from obtaining necessary permission/clearance from other authorities or under other statutes as applicable.

भवदीय/ Yours faithfully,

संतप्रपक/ End : As above

((संजय कुमार)
(Sanjay Kumar)
उप मुख्य विस्फोटक नियंत्रक
Dy. Chief Controller of Explosives
कृते संयुक्त मुख्य विस्फोटक नियंत्रक
For Jt. Chief Controller of Explosives
भोपात/Bhopal

A copy of the licence and one set of bio-data of personnel referred to above are forwarded here with for his office record.

For Jt. Chief Controller of Explosives
Bhopal
कृते संयुक्त मुख्य विस्फोटक नियंत्रक
भोपात

[अधिक जानकारी जैसे आवेदन की स्थिति, शुल्क तथा अन्य विवरण के लिए कृपया हमारी वेबसाइट <http://peso.gov.in> देखें।] (For more information regarding status, fees and other details please visit our website <http://peso.gov.in>)

Note:-This is system generated document does not require physical signature.



भारत सरकार / Government of India
वाणिज्य और उद्योग मंत्रालय / Ministry of Commerce & Industry
पेट्रोलियम तथा विस्फोटक सुरक्षा संगठन (पैसो) / Petroleum & Explosives Safety Organisation (PESO)
ई - 7/77, द्वितीय तल, लाला लाजपत राय सोसाइटी, 12 नंबर बस स्टॉप के पास, अररा कालोनी
भोपाल- 462016
E - 7/77, IInd Floor, Lala Lajpat Rai Society,
Near 12 No. Bus Stop, Arera Colony,
Bhopal - 462016

ईमेल/E-mail : dyccebhopal@explosives.gov.in
दूरभाष/Phone/Fax No : (0755) 2445270/2420775/4293966 FAX
2429997

सं/No : G/CB/MP/05/26 & G/CB/MP/06/763(G136141)

दि/ Dated : 15/04/2025

MEMORANDUM

विषय/Sub : Khasra No, 34/4/1,33/2,34/2/4,34/2/6,21/1,22/1,20 /1,20/3,35/, VILLAGE BAMHOR, TEHSIL NAGOD, DISTRICT SATNA, STATE MADHYA PRADESH, Bamhor, Nagod, Taluka: Nagod, District: SATNA, State: Madhya Pradesh, Pin : 485441 by M/s. RELIANCE BIO ENERGY LIMITED Village Bamhor near Power Grid, Satna ,Bamhor,Nagod, Taluka: Nagod, District: SATNA , State: Madhya Pradesh, Pin : 485441 में सिलिंडरों में Compressed Bio Gas (CBG) गैस का भरण-एवं भण्डारण गोडाउन- Storage of Compressed Bio Gas (CBG) गैस सिलेण्डर्स नियम, 2016 के अंतर्गत अनुज्ञप्ति जारी करने के बारे में/ Filling of Compressed Bio Gas (CBG) and Storage of Compressed Bio Gas (CBG) in Cylinders at Khasra No, 34/4/1,33/2,34/2/4,34/2/6,21/1,22/1,20 /1,20/3,35/, VILLAGE BAMHOR, TEHSIL NAGOD, DISTRICT SATNA, STATE MADHYA PRADESH, Bamhor, Nagod, Taluka: Nagod, District: SATNA, State: Madhya Pradesh, Pin : 485441 by M/s. RELIANCE BIO ENERGY LIMITED Village Bamhor near Power Grid, Satna ,Bamhor,Nagod, Taluka: Nagod, District: SATNA , State: Madhya Pradesh, Pin : 485441 under Gas Cylinders Rules, 2016 - Grant of licence regarding.

Nagod स्थित भंडारण शेड में सिलिंडरों में Compressed Bio Gas (CBG) का भरण एवं Compressed Bio Gas (CBG) गैस का भंडारण गैस सिलेण्डर नियम, 2016 के अंतर्गत फार्म 'इ' और 'एफ' में आपके नाम से जारी दि.30 सितंबर, 2016 तक वैध। Apr 15, 2025 की अनुज्ञप्ति सं. G/CB/MP/05/26 & G/CB/MP/06/763 की दो प्रतियां The Jt. Chief Controller of Explosives, Bhopal Circle, Bhopal (M.P.) को अग्रिम की जा रही हैं। I/Two Copies of Licence No. G/CB/MP/05/26 & G/CB/MP/06/763 both dated Apr 15, 2025 granted in Form 'E' and 'F' under Gas Cylinders Rules, 2016 valid upto 30th day of September , 2034 for filling in the plant of Compressed Bio Gas (CBG) gas into cylinders and for storage of Compressed Bio Gas (CBG) of filled Compressed Bio Gas (CBG) - 900 Nos., in cylinders in the storage shed at Nagod, are forwarded to The Jt. Chief Controller of Explosives, Bhopal Circle, Bhopal (M.P.) .

उनसे अनुरोध है कि विषयवर्तित परिसर का निरीक्षण करें और यदि वह इस बात से संतुष्ट है कि अनुज्ञप्ति में दी गई सभी शर्तों का तथा नियमों के सभी प्रावधानों का पालन हो रहा है तो वे इस कार्यालय को सूचित करते हुए अनुज्ञप्ति की मूल प्रति पृष्ठांकित कर सीधे अनुज्ञप्तिधारी को सौंप दे तथा अनुज्ञप्ति की दूसरी प्रती अपने कार्यालय के रिकार्ड हेतु रखें। यदि वे अनुज्ञप्ति को पृष्ठांकित न करने का निर्णय लेते हैं तो तुरंत कारण बताते हुए अनुज्ञप्ति इस कार्यालय को लौटा दें।/He is requested to inspect the subject premises and if he is satisfied that all the conditions of Licence and provisions of the rules have been complied with, he may endorse and hand over the original copy of the licence to the licensee directly under intimation to this office, retaining the other copies of the licence for this office records. If however, he decides not to endorse the licence, he should immediately return the same to this office with reasons, not later than three months.

A set of bio-date of the personnel is furnished by the firm is enclosed herewith for his information and records.

Conditions of the Approval:-

1. A copy of package approval for compressor issued from the O/o Chief Controller of Explosives, Nagpur shall be submitted at the time of endorsement of the license and same shall be given to the Inspecting Officer for verification.
2. A copy of Application In Schedule-7 of MSIHC Rules 1989, Safety Report In Schedule-10 of MSIHC Rules 1989 and a copy of nomination of occupier shall be submitted.

भवदीय/Yours faithfully,

संतम्क/End : As above

(संजय कुमार)
(Sanjay Kumar)
उप मुख्य विस्फोटक नियंत्रक
Dy. Chief Controller of Explosives
कृते संयुक्त मुख्य विस्फोटक नियंत्रक
For Jt. Chief Controller of Explosives
भोपाल/Bhopal

To,
The Jt. Chief Controller of Explosives, Bhopal Circle, Bhopal (M.P.)

For Jt. Chief Controller of Explosives
Bhopal
कृते संयुक्त मुख्य विस्फोटक नियंत्रक
भोपाल

[अधिक जानकारी जैसे आवेदन की स्थिति, शुल्क तथा अन्य विवरण के लिए कृपया हमारी वेबसाइट <http://peso.gov.in> देखें।](For more information regarding status, fees and other details please visit our website <http://peso.gov.in>)

Note:-This is system generated document does not require physical signature.



Department of Drinking Water & Sanitation
Ministry of Jal Shakti



Date: 04-Aug-2025

Certificate of Registration

Registration Number: MP02004338

This is to certify that **Satna CBG Plant** belonging to **Reliance Industries Limited** located at **Village-BAMHAUR, GP-BACHMAI, Block-NAGOD, , District-SATNA, State-Madhya Pradesh, Pincode-485441** has registered itself as **Compressed Bio Gas/ Bio CNG plant** on Unified Registration Portal for GOBARDhan (Galvanizing Organic Bio Agro Resources Dhan).

Karanjit Singh Ngangbam
Director (GOBARDhan)
Department of Drinking Water and Sanitation
Ministry of Jal Shakti

Disclaimer: This registration certificate has been issued based on information provided and certified by the applicant, and no independent verification of the same has been carried out by the issuing authority.



गेल (इंडिया) लिमिटेड

(भारत सरकार का उपक्रम - महारत्न कंपनी)

GAIL (India) Limited

(A Government of India Undertaking - A Maharatna Company)

भोपाल आंचलिक कार्यालय :

8, मेपल हाईरस्ट्रीट (द्वितीय तल), आशिया मॉल के सामने,
होशंगाबाद रोड, भोपाल म.प्र. - 462026

BHOPAL ZONAL OFFICE:

8, MAPLE HIGH STREET (2ND FLOOR), OPP. ASHIMA MALL,
HOSHANGABAD ROAD, BHOPAL M.P. - 462026

फोन /Phone : 0755-6020132

फैक्स /Fax : + 91 1126185941

Email : gallbhopal@gail.co.in

No: GAIL/ CBG Side Letter/Purchase Term Sheet/2025/2

Date: 09.12.2025

To,
M/s. Reliance Industries Limited
3rd Floor, Maker Chambers IV,
222, Nariman Point, Mumbai - 400021

SUB: Side Letter to Purchase Term Sheet dated 28/04/2025 for purchase of Biogas/Compressed Bio Gas (CBG) between M/s. Reliance Industries Limited ("Seller") and GAIL (India) Limited ("Buyer").

Dear Sir,

1. This has reference to the Purchase Term Sheet dated 28/04/2025 and Side letter(s) dated 30/05/2025 & 30.09.2025 (collectively referred to as "Agreement") for purchase of Biogas/Compressed Bio Gas (CBG) between M/s. Reliance Industries Limited ("Seller") and GAIL (India) Limited ("Buyer"). The Seller and Buyer shall be collectively referred to as "Parties" under this Side Letter.
2. It is hereby agreed by the Parties that the following clause(s) of the Purchase Termsheet shall be modified and amended with effect from 15.12.2025 to the extent as stated hereunder:

Clause 7	Daily Contracted Quantity (DCQ)	9000 SCMD
----------	---------------------------------	-----------

3. Except for the aforesaid changes, all other terms and conditions of the Purchase Term Sheet shall remain unchanged. The Agreement and this Side Letter shall together constitute the entire agreement between the Parties and shall be binding upon them.

For and on behalf of GAIL (India) Limited

(Ranjan Kumar)

Zonal Chief General Manager & OIC

Accepted & agreed as above:

For and on behalf of M/s. Reliance Industries Limited ("Seller")

Name: _____

Designation: _____



पंजीकृत कार्यालय :
गेल भवन, 16 भीकाजी कामा प्लेस
नई दिल्ली - 110066 - इंडिया

REGD. OFFICE:
GAIL BHAWAN, 16 BHIKAJI CAMA PLACE
NEW DELHI - 110066, INDIA

सीआइएन / CIN
L40200DL1984GO1018976
www.gallonline.com

RELIANCE BIO ENERGY LIMITED

CIN: U35105MH2023PLC312347

RBEL/SATNA/CTO-002

Date: 03-02-2023

To
Member Secretary
Madhya Pradesh Pollution Control Board
Bhopal

Subject: Intimation of Commencement of CBG Plant Under White Category –
Reliance Bio Energy Limited, Satna, Madhya Pradesh

Respected Sir/ Ma'am

With reference to our previously submitted letter regarding the establishment of our Compressed Biogas (CBG) plant by M/s Reliance Bio Energy Limited at Village Barnhor, Satna, Madhya Pradesh, we are pleased to inform you that our project has reached an advanced stage of implementation and is now set to commence plant operations.

As per our Consent to Establish (CTE) application and the Madhya Pradesh Pollution Control Board (MPPCB) guidelines, we wish to intimate that our plant falls under the White Category, ensuring minimal environmental impact. The project adheres to all necessary regulatory requirements, and we remain committed to maintaining environmental compliance in all aspects of our operations.

Key Environmental Compliance Measures:

1. **Zero Liquid Discharge (ZLD):** Our plant is designed to operate on a zero liquid discharge system, ensuring that no wastewater is discharged into the environment. All liquid waste is either treated or either reused.
2. **Solid Waste Management:** The plant follows best practices for the collection, treatment, and disposal of solid waste generated during the biogas production process. Organic residues are utilized for composting or as by products to minimize waste.

Regd. Office: 9th Floor, Maker Chambers IV, 222, Nariman Point, Mumbai 400021
Maharashtra, India, Tel: +91-22-35555000



RELIANCE BIO ENERGY LIMITED

CIN: U35105MH2023PLC398847

3. **Air Emission Control:** The plant operates in compliance with air quality norms, ensuring minimal emissions and adopting best-in-class technologies to mitigate any environmental impact.

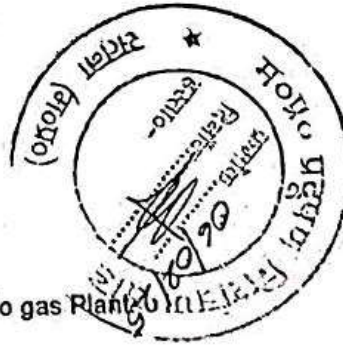
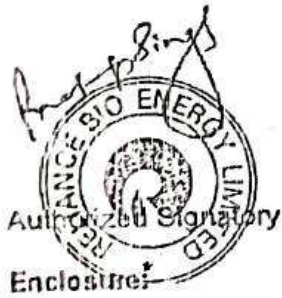
We would like to kindly intimate the startup of our plant under the White Category and remain available for any further information or clarifications that may be required by MPPCB

We request you to kindly take note of the same and acknowledge the receipt of this intimation.

Thank you for your time and consideration.

Your truly

For RBEL Satna



1. Note-1: MPPCB categorization of Compressed Bio gas Plant
2. Note-2 :CTE application letter.
3. Note-3: Project detail and process description of CBG plant.

Copy to:

1. Regional Officer MPPCB Satna.



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 Analytic Labs Pvt. Ltd.
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Address : A-3/7, Mayapuri Industrial Area,
 Ph-II, New Delhi - 110064
 Phone : + (91) (011) 43054300
 Email : reports@simalab.com
 CIN No : U74099DL1998PTC031785
 Website : www.simalab.net | www.simalab.com



TEST REPORT

Party Code : RMP/21850
 Issued to : Reliance Industries Limited
 Khasra No 20-24, 33-35, Nagod, Satna, Madhya Pradesh-485446 .-

REPORT NO. : SE1224011325/O
 *Customer Ref No. : NS

*Reference Date : 23/12/2025
 Date of Sampling : NS
 Date of Received : 24/12/2025
 Date of Issue : 02/01/2026
 Start Date of Analysis : 24/12/2025
 Date of Completion : 02/01/2026
 Environmental Condition : 25±2°C, RH50±15%
 Sample Condition : OK
 *Sample Qty. : 1 Ltr.
 SOP/Sampling Plan : NS
 Test Method Deviation : NA
 Sample Collection : Sample Submitted By Customer

*Sample Name : Liquid Organic Manure (B No.-LF-SA-2502, B.Size-10000 MT)

RESULTS OF ANALYSIS

Reference : FCO Act, 1985

Sample Description : One Liquid Organic Manure sample was received by us on 24/12/2025

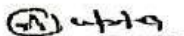
S.No.	Test Parameters	Units	Results	Limits	Method	Detection Limit
Microbiological Examination						
1	Pathogens	per 30 ml	Absent	Nil	FCO (21st Edition Nov. 2023)	NA

NA- Not Applicable, BLO- Below Limit of Quantification, LOQ- Limit of Quantification

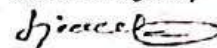
Note :- Customer asked for the above tests only. The above tested parameters meets the requirement of FCO Act 1985.

--- End of Test Report ---




 Anshul Gupta
 Reviewed By

Authorized Signatory



Diwakar Jha

G.M Technical Environment

<p>NOTES:</p> <ol style="list-style-type: none"> The Test Report is not valid without a histogram. The Results also refer only to the above tested sample & applicable parameters. Endorsement of products is neither inferred nor implied. Liability of laboratory is limited to the analytical amount only. Any dispute arising out of this report shall be subject to Delhi jurisdiction only. This Test Report is not to be reproduced wholly or in part as evidence in the Court of law without written permission from SIMA Labs Pvt. Ltd. The Test Report should not be used wholly or in part in any advertising media without written permission from SIMA Labs Pvt. Ltd. The retention of Drugs & Cosmetics will be destroyed after one year. Perishable samples (Other than Drugs & Cosmetics) will be destroyed after 7 days and non perishable samples will be destroyed after 30 days of the date of issue of Test Report or unless otherwise specified. SIMA Labs Pvt. Ltd. will not be held responsible for the authenticity of any photocopied, forged and/or partially presented test reports. SIMA Labs Pvt. Ltd. will ensure an immediate action as per our policy in case of any discrepancy in any sample tested by SIMA Labs Pvt. Ltd. Re-testing charges will be applicable in case the results are reproducible. Duplicate reports will be issued on chargeable basis. SIMA stands for Sophisticated Industrial Materials Analytic 	<p>Page: 1 of 1 VS</p>
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Remarks: Details provided by the customer



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 Phone : (011) (011) 43451750
 Email : info@simalabs.com
 CH/NA : 172494508 1000012031705
 Website : www.simalabs.net | www.simalabs.com



TEST REPORT

Page No. :
 Invoice No. :

Reference : RMP/21858
 Reliance Industries Limited

Khaskra No 20-24, 33-35, Nagod, Salma, Madhya
 Pradesh-485446 . .

Sample Name :

Liquid Organic Manure (B.No.-LF-SA-2602,
 B.Size-10000 MT)

ULR : TC1122028200000070F

REPORT NO. : SE1224011325/11
 *Customer Ref.No. : NS
 *Reference Date : 23/12/2025
 Date of Sampling : NS
 Date of Received : 24/12/2025
 Date of Issue : 24/01/2026
 Start Date of Analysis : 24/12/2025
 Date of Completion : 02/01/2026
 Environmental Condition : 25±2°C, RH50±15%
 Sample Condition : OK
 *Sample Qty. : 1 Ltr.
 SOP/Sampling Plan : NS
 Test Method Deviation : NA
 Sample Collection : Sample Submitted By
 Customer

RESULTS OF ANALYSIS						
Reference : FCO Act, 1985						
Sample Description : One Liquid Organic Manure sample was received by us on 24/12/2025						
S. No.	Test Parameters	Units	Results	Limits	Method	Detection Limit
1	Moisture	% by weight	92.2	90 - 97	FCO (21st Edition Nov. 2023)	NA
2	Electrical Conductivity (as per I)	dsm-1	3.7	NMT 4.0	FCO (21st Edition Nov. 2023)	NA
3	pH	NA	8.25	6.0 - 8.4	FCO (21st Edition Nov. 2023)	NA
4	Total Organic Carbon	% by weight	3.2	Min. 1.5	FCO (21st Edition Nov. 2023)	NA
Heavy Metals Content						
1.	Arsenic (as As2O3)	mg/kg	BLQ	Max. 10.0	SIMA/INS/STP/041, Issue No. 01, Issue Date: 10.01.2023	LOQ (1.25)
6	Cadmium (as Cd)	mg/kg	BLQ	Max. 5.0	SIMA/INS/STP/041, Issue No. 01, Issue Date: 10.01.2023	LOQ (0.5)
7	Chromium (as Cr)	mg/kg	1.202	Max. 50.0	SIMA/INS/STP/041, Issue No. 01, Issue Date: 10.01.2023	NA
8	Copper (as Cu)	mg/kg	6.214	Max. 300.0	SIMA/INS/STP/041, Issue No. 01, Issue Date: 10.01.2023	LOQ (1.25)



Anshul Gupta
 Reviewed By

Authorized Signatory

 Dhwakar Jha
 G.M Technical Environment

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 2. The Results have reference to the above tested sample & applicable parameters. Enforcement of products is neither inferred nor implied
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 7. SIMA Labs Pvt. Ltd. will not be held responsible for the authenticity of any photocopied, forged and/or partially presented test reports
 8. SIMA Labs Pvt. Ltd. will not be held responsible for any discrepancy in any sample tested by SIMA Labs Pvt. Ltd.
 9. The laboratory charges will be applicable in case the results are retestable
 10. Sample charges will be based on chargeable basis
 11. SIMA Labs for Sophisticated Industrial Materials Analytic
 172494508 details provided by the customer





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 Phone : +91 (011) 43854100
 Email : reports@simalab.com
 CIN No : U74900DL1000010031785
 Website : www.simalab.net | www.simalab.com



TEST REPORT

ULR : TC112202620000070F

Party Code : RMP/21858

REPORT NO. : SE1224011325/A

S.No.	Test Parameters	Units	Results	Limits	Method	Detection Limit
1	Lead (as Pb)	mg/kg	BLQ	Max. 100.0	SIMA/INS/STP/041, Issue No. 01, Issue Date. 10.01.2023	LOQ (1.25)
10	Mercury (as Hg)	mg/kg	BLQ	Max. 0.15	SIMA/INS/STP/041, Issue No. 01, Issue Date. 10.01.2023	LOQ (0.1)
11	Nickel (as Ni)	mg/kg	BLQ	Max. 50.0	SIMA/INS/STP/041, Issue No. 01, Issue Date. 10.01.2023	LOQ (1.25)
12	Zinc (as Zn)	mg/kg	13.425	Max. 1000.0	SIMA/INS/STP/041, Issue No. 01, Issue Date. 10.01.2023	NA

NA- Not Applicable, BLQ- Below Limit of Quantification, LOQ- Limit of Quantification

Note : Customer asked for the above tests only. The above tested parameters meets the requirement of FCO Act 1985.

--- End of Test Report ---



Anshul Gupta
 Anshul Gupta
 Reviewed By

Authorized Signatory

Divakar Jha

Divakar Jha

G.M Technical Environment

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- The samples of Drugs & Cosmetics will be destroyed after one year. Potentially samples (Other than Drugs & Cosmetics) will be destroyed after 7 days and test consumables samples will be destroyed after 30 days of the date of issue of Test Report or unless otherwise specified
- SIMA Labs Pvt. Ltd. will not be held responsible for the authenticity of any photocopied, forged and/or partially presented test reports
- SIMA Labs Pvt. Ltd. will ensure an corrective actions per our policy in case of any discrepancy in any sample tested by SIMA Labs Pvt. Ltd.
- The testing charges will be applicable in case the results are reproducible
- Multiple analysis will be charged on chargeable basis
- SIMA Labs Pvt. Ltd. Sophisticated Industrial Materials Analytic

Page 2 of 2

VS

Scan the Hologram for Authenticity & Sample

Test Report is provided by the customer



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 Email : report@simalabs.com
 CIN No : U74899DL1998PTC031785
 Website : www.simalabs.net | www.simalabs.com



TEST REPORT

ULR : TC1122026200001373F

Party Code : R/MP/21858
 Issued to : Reliance Industries Limited

REPORT NO. : SE0117015026/N
 *Customer Ref.No. : NS

Khasra No.20-24, 33-35, Nagod, Saina, Madhya Pradesh-485446 .-

*Reference Date : 16/01/2026
 Date of Sampling : NS
 Date of Received : 17/01/2026
 Date of Issue : 22/01/2026
 Start Date of Analysis : 17/01/2026
 Date of Completion : 22/01/2026
 Environmental Condition : 25±2°C,RH50±15%
 Sample Condition : OK
 *Sample Qty. : 1 Kg
 SOP/Sampling Plan : NS
 Test Method Deviation : NA
 Sample Collection : Sample Submitted By Customer

Sample Name : Fermented Organic Manure (U.No.-BF-SA-2502,
 B.Size-2000MT)

RESULTS OF ANALYSIS

Reference : FCO Act, 1985

Sample Description : One Fermented Organic Manure sample was received by us on 17/01/2026

S.No.	Test Parameters	Units	Results	Limits	Method	Detection Limit
1.	Moisture	% by weight	67.5	30 -70	FCO (21st Edition Nov. 2023)	NA
2.	Electrical Conductivity (as dsm-1)	dsm-1	3.1	N.M.T 4.0	FCO (21st Edition Nov. 2023)	NA
3.	pH	NA	7.82	6.0 -8.4	FCO (21st Edition Nov. 2023)	NA
4.	Total Organic Carbon	%	16.8	Min. 12.0-14	FCO (21st Edition Nov. 2023)	NA
Heavy Metals Content						
5.	Arsenic (as As2O3)	mg/kg	2.098	Max. 10.0	SIMA/INS/STP/041, Issue No. 01, Issue Date: 10.01.2023	NA
6.	Cadmium (as Cd)	mg/kg	BLQ	Max. 5.0	SIMA/INS/STP/041, Issue No. 01, Issue Date: 10.01.2023	LOQ (0.5)
7.	Chromium (as Cr)	mg/kg	4.708	Max. 50.0	SIMA/INS/STP/041, Issue No. 01, Issue Date: 10.01.2023	NA
8.	Copper (as Cu)	mg/kg	14.056	Max. 300.0	SIMA/INS/STP/041, Issue No. 01, Issue Date: 10.01.2023	NA



Anshul Gupta
 Reviewed By

Authorized Signatory

 Divakar Jha
 GJM Technical Environment

Remarks:	1. This Test Report is not valid without a histogram. 2. The Results listed refer only to the above listed sample & applicable parameters. Endorsement of products is neither inferred nor implied. 3. Liability of Laboratory is limited to the received sample only. Any dispute arising out of this report shall be subject to Delhi jurisdiction only. 4. This Test Report cannot be signed, copied, wholly or in part as evidence in the Court of law without written permission from SIMA Labs Pvt. Ltd. 5. The Test Report should not be used wholly or in part in any advertisement or any other media without written permission from SIMA Labs Pvt. Ltd. 6. The availability of Drugs & Cosmetics will be destroyed after one year. Ferrous samples (Other than Drugs & Cosmetics) will be destroyed after 7 days and non-ferrous samples will be destroyed after 30 days of the date of issue of Test Report or unless otherwise specified. 7. SIMA Labs Pvt. Ltd. will not be held responsible for the authenticity of any photocopied, forged and/or partially presented test reports. 8. SIMA Labs Pvt. Ltd. will ensure all corrective action as per our policy in case of any discrepancy in any sample tested by SIMA Labs Pvt. Ltd. 9. The testing charges will be applicable in case the results are reproducible. 10. Duplicate copy will be issued on request only. 11. SIMA stands for - Sophisticated Industrial Materials Analytic	Page: 1 of 2 VS
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 Email : reports@simalabs.com
 CIBIL No : U74809DL1988PTC031785
 Website : www.simalabs.net | www.simalabs.com



TEST REPORT

ULR : TC1122026200001373F

Party Code : R/MP/21858

REPORT NO. : SE0117015026/N

S No.	Test Parameters	Units	Results	Limits	Method	Detection Limit
9	Lead (as Pb)	mg/kg	2.768	Max. 100.0	SIMA/INS/STP/041, Issue No. 01, Issue Date: 10.01.2023	NA
10	Mercury (as Hg)	mg/kg	BLQ	Max. 0.15	SIMA/INS/STP/041, Issue No. 01, Issue Date: 10.01.2023	LOQ (0.1)
11	Nickel (as Ni)	mg/kg	4.424	Max. 50.0	SIMA/INS/STP/041, Issue No. 01, Issue Date: 10.01.2023	NA
12	Zinc (as Zn)	mg/kg	44.379	Max. 1000.0	SIMA/INS/STP/041, Issue No. 01, Issue Date: 10.01.2023	NA

Note - Customer asked for the above tests only. The above tested parameters meets the requirement of FCO Act, 1985 Specification

NA- Not Applicable, BLQ- Below Limit of Quantification, LOQ- Limit of Quantification

--- End of Test Report ---



(Signature)

Anshul Gupta
 Reviewed By

Authorized Signatory

(Signature)

Diwakar Jha
 G.M Technical Environment

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---	---

and all details provided by the customer



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 Sophisticated Industrial Materials
 Analytical Labs Pvt. Ltd.
 (GOVT. APPROVED TESTING LABORATORIES)

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 Ph II, New Delhi - 110064
 Phone : (011) (011) 43054309
 Email : reports@simalabs.com
 CIN No : 11340090L1990CP10031765
 Website : www.simalabs.in | www.simalabs.com



TEST REPORT

Party Code : RMP/21858
 Issued to : Reliance Industries Limited
 Khasra No 20-24, 33-35, Nagod, Satna, Madhya
 Pradesh-485446 . .

REPORT NO. : SE0117015026/O
 *Customer Ref No : NS
 *Reference Date : 16/01/2026
 Date of Sampling : NS
 Date of Received : 17/01/2026
 Date of Issue : 22/01/2026
 Start Date of Analysis : 17/01/2026
 Date of Completion : 22/01/2026
 Environmental Condition : 25±2°C, RH50±15%
 Sample Condition : OK
 *Sample Qty. : 1 Kg
 SOP/Sampling Plan : NS
 Test Method Deviation : NA
 Sample Collection : Sample Submitted By
 Customer

*Sample Name : Fermented Organic Manure (B.No.-BF-SA-2502,
 B.Size-2000MT)

RESULTS OF ANALYSIS

Reference : FCO Act, 1985

Sample Description : One Fermented Organic Manure sample was received by us on 17/01/2026

S.No.	Test Parameters	Units	Results	Limits	Method	Detection Limit
Microbiological Examination						
	Pathogenicity	per 30 gm	Absent	Nil	FCO (21st Edition Nov. 2023)	NA

Note :- Customer asked for the above tests only. The above tested parameters meets the requirement of FCO Act, 1985 Specification

NA- Not Applicable, BLQ- Below Limit of Quantification, LOQ- Limit of Quantification,

--- End of Test Report ---



(Signature)

Anshul Gupta
 Reviewed By

Authorized Signatory

(Signature)

Diwakar Jha

G.M Technical Environment

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- This Test Report is not valid without a photograph
 - The Results listed refer only to the above tested sample & applicable parameters. Extension of products is neither intended nor implied
 - Credibility of laboratory is limited to the enclosed amount only. Any dispute arising out of this report shall be subject to Delhi Jurisdiction only
 - This Test Report is not to be reproduced wholly or in part as evidence in the Court of Law without written permission from SIMA Labs Pvt Ltd
 - This Test Report should not be used as a copy of report in any & every media without written permission from SIMA Labs Pvt Ltd
 - The sample(s) of Drugs & Cosmetics will be destroyed after one year. Periodic samples (Other than Drugs & Cosmetics) will be destroyed after 7 days
 - Tested pharmaceutical samples will be destroyed after 30 days of the date of issue of Test Report or unless otherwise specified.
 - SIMA Labs Pvt Ltd will not be held responsible for the authenticity of any photograph, forged and or partially presented test reports
 - SIMA Labs Pvt Ltd will not be held responsible for any loss or damage as per our policy in case of any discrepancy in any sample tested by SIMA Labs Pvt Ltd
 - The accuracy of any test report is subject to the fact that the results are reproducible
 - The accuracy of any test report is subject to the fact that the results are reproducible
 - SIMA Labs Pvt Ltd will not be held responsible for any loss or damage
 - SIMA Labs Pvt Ltd will not be held responsible for any loss or damage

Page 1 of 1
 VS

Test Report is provided by the customer



Reliance Industries Limited
 Khasra No 20-24-,33- 35
 Nagod Satna , Madhya Pradesh
 Nagod Satna, Madhya Pradesh(23), 485446

ORIGINAL FOR
 CONSIGNEE

Supplier-GSTIN: 23AAACR5055K4ZC
 Supplier-PAN: AAACR5055K

Delivery Challan No: 23185002002442
 Delivery Challan Date: 30.12.2025

Details of Consignee
 SANTAN SINGH
 Address : Ghoordang, Satna
 Mobile: 9301679975
 SATNA, MADHYA PRADESH(23), 485446
 GSTIN/Unique ID: NA

0000030426

Shipped to - Address of Delivery
 SANTAN SINGH
 Address : Ghoordang, Satna
 Mobile: 9301679975
 SATNA, MADHYA PRADESH(23), 485446
 GSTIN/Unique ID: NA

0000030426

3101 00 99 LIQUID FERMENTED ORGANIC MANURE

S.N.	Description of Goods	Batch	Quantity	UOM	Rate (Rs./UOM)	Total (Rs.)
1	LIQUID FERMENTED ORGANIC MANURE	LP-SA-2501	4310.000	L	0.10	431.00
						431.00

Free Supply
 An Electronic document issued in accordance with the provisions of the Information Technology Act, 2000 (21 of 2000).

Mode of Transport: Road Despatch	Recipients Order No. and date: 0307145128 . 24.12.2025 Check Digit No: 0633288138 DIR
Vehicle No: UP90U9257	
Receiver Signature	For Reliance Industries Limited Signature valid Digitally signed by DS RELIANCE INDUSTRIES LIMITED 2 Date: 2025.12.30 17:22:39 IST
Name	Authorised Signatory

Municipal Place of Business (Supplier): Commercial Unit No 601, 6th Floor, Aashima Corporate Zone
 : Hoshangabad Road, Bawaria Kalan, Bhopal 462026
 Regd. Office: 3rd Floor, Maker Chambers IV, 222, Nariman Point, Mumbai, - 400021, Maharashtra, India.
 Website: www.ril.com, CIN: L17110MH1973PLC019786, Tel. No: 0288-4010000

Declaration : The normal terms governing the above supply are printed overleaf. EEOE
 Page 1 of 1



Reliance Industries Limited
 Khanna No 20-24-,33- 35
 Nagod Satna , Madhya Pradesh
 Nagod Satna, Madhya Pradesh(23), 485446

ORIGINAL FOR
 SIGNATURE

Supplier-GSTIN: 23AAACR5055K4ZC
 Supplier-PAN: AAACR5055K

Delivery Challan No: 23185002002442
 Delivery Challan Date: 30.12.2025

Details of Consignee SANTAN SINGH Address : Ghoordang, Satna Mobile : 9301679975 SATNA, MADHYA PRADESH (23), 485446 GSTIN/Unique ID: NA	0000030426	Shipped to - Address of Delivery SANTAN SINGH Address : Ghoordang, Satna Mobile: 9301679975 SATNA, MADHYA PRADESH (23), 485446 GSTIN/Unique ID: NA	0000030426
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HSN 3101 00 99 LIQUID FERMENTED ORGANIC MANURE

S.N	Description of Goods	Batch	Quantity	UOM	Rate (Rs./UOM)	Total (Rs.)
1	LIQUID FERMENTED ORGANIC MANURE	LF-SA-2501	4310.000	L	0.10	431.00
						431.00

Free Supply
 An Electronic document issued in accordance with the provisions of the Information Technology Act 2000 (21 of 2000).

Mode of Transport: Road Despatch	Recipients Order No. and date: 0307145128 . 24.12.2025 Check Digit No: 0633288138 DIR
Vehicle No: UP9009257	
Receiver Signature	For Reliance Industries Limited Signature valid Digitally signed by DS RELIANCE INDUSTRIES LIMITED Date: 2025.12.30 17:22:39 IST Authorised Signatory
Physical Place of Business (Supplier): Commercial Unit No 601, 6th Floor, Aashima Corporate Zone Hoshangabad Road, Dawaria Kalan, Bhopal 462026 Regd Office: 3rd Floor, Maker Chambers IV, 222, Nariman Point, Mumbai, - 400021, Maharashtra, India. Website: www.ril.com, CIN: L17110MH1973PLC019786, Tel. No: 0288-4010000	

Our standard D.C. terms governing the above supply are printed overleaf. E608

प्ररूप एक (नियम 6 देखिए)
मध्य प्रदेश भू-राजस्व संहिता (भू-सर्वेक्षण तथा
भू-अभिलेख) नियम, 2020

पट्टा नम्बर		पट्टावारी हल्फा: बघयई		तहसील: नागौद		जिला: सतना		वर्ष: 2026-2027			
1	2	3	4	5	6	7	8	9	10	11	12
भूमि के भाग का प्रकार (सर्वेक्षण संख्यांक / ब्लॉक संख्यांक)	भू-खण्ड संख्यांक (ब्लॉक की दशा में)	1. क्षेत्रफल (हेक्टेयर/वर्ग मीटर में) 2. भूमि उपयोग जिसके लिए निर्धारण किया गया है 3. भू-राजस्व/भू-भाटक (रु. में)	1. भूमिस्वामी का नाम, उसकी माता/पिता/पति का नाम तथा निवास का पता 2. शासकीय भूमि	प्रत्येक भूमि स्वामी का अंश	1. सरकारी पट्टेदार का नाम, उसकी माता/पिता/पति का नाम तथा निवास का पता 2. पट्टे की अवधि 3. पट्टे के अधीन क्षेत्र	मौरुपी कृषक (यदि कोई हो) का नाम, उसकी माता/पिता/पति का नाम तथा निवास का पता	भूमि पर विलगन तथा प्रभार व बंधक 2. दृष्टिबंधक 3. भू-अर्जन प्रक्रियाधीन	फसल के ब्यौरे 1. फसल 2. खरीफ 3. रबी 4. जायद 5. अन्य	फसल के अधीन क्षेत्रफल	1. भूमि के सिंचाई संबंधी प्रास्थिति 2. भूमि पर संरचना/वृक्ष 3. अन्य अभिवृत्तियाँ 4. वर्ष के दौरान कॉलम संख्या (1) से (9) तक में प्रविष्टियों में सुधार के आदेश	
15/5011/1/64 82/2019/FO/DM/E5NH0	15/1/1 (S)	0.1050 हेक्टेयर कृषि रु.1.00	रमेश सिंह पिता दशरथ सिंह पता रघुराज नगर सतना मध्य प्रदेश भूमि स्वामी	1							बटवारा प्रकरण क्रमांक भू-अर्जन प्र4अ82/16 17 आ.दि. 31/12/2018 के अनुसार भू-अर्जन अधिकारी नागौद द्वारा स्वीकार किया गया है। न्यायालय अनुविभागीय अधिकारी के प्रकरण क्र. 0017/अ-82/2020-21, आदेश दि. 27/12/2021 के अनुसार भू-अभिलेख अद्यतित।

नोट:-

1. इस प्रकार केतक माफ़ी की जानकारी के लिये है।
2. इसका उपयोग किसी भी न्यायालय में साक्ष्य के रूप में नहीं किया जा सकता है
3. डिजिटली साइड कोपी के लिए लोक सेवा केंद्र से, एम. पी. ऑनलाइन से अधवा ऑनलाइन आवेदन करें।
4. प्रविष्टियों में सुधार/संशोधन हेतु संबंधित जिला/तहसील कार्यालय में संपर्क करें

पटवारी हल्का: बचवई

तहसील: नागौर

जिला: सतना

वर्ष: 2025-2027

भूमि के भाग का प्रकार (सर्वेक्षण संख्यांक / ब्लॉक संख्यांक)	भूमि के भाग की मूनिंक साईं	भू-खण्ड संख्यांक (ब्लॉक की दशा में)	1. क्षेत्रफल (हेक्टेयर/वर्ग मीटर में) 2. भूमि उपयोग जिसके लिए निर्धारण किया गया है 3. भू-राजस्व/भू-भाटक (रु. में)	1. भूमिस्वामी का नाम, उसकी माता/पिता/पति का नाम तथा निवास का पता 2. शासकीय भूमि	प्रत्येक भूमि स्वामी का अंग	1. सरकारी पट्टेदार का नाम, उसकी माता/पिता/पति का नाम तथा निवास का पता 2. पट्टे की अवधि 3. पट्टे के अधीन क्षेत्र	मौजूदा कृषक (यदि कोई हो) का नाम, उसकी माता/पिता/पति का नाम तथा निवास का पता	भूमि पर वित्तगमन तथा प्रभार 1. बंधक 2. डेडबैंडक 3. भू-अर्जन प्रक्रियाधीन	फसल के ब्यारे		1. भूमि के लिचार्ड संबंधी प्रारूपिति 2. भूमि पर संरचना/वृक्ष 3. अन्य अभियुक्तियों 4. वर्ष के दौरान कॉलम संख्या (1) से (9) तक में प्रस्टिटिड में चुपार के आदेश
									फसल के ब्यारे	फसल के ब्यारे	
1	2	3	4	5	6	7	8	9	10	11	12
153881097 82YCLVDOMEAAHO	14/1/1 (S)		0.0650 हेक्टेयर कृषि रु.0.50	रमेश सिंह पिता दशरथ सिंह पता रघुराज नगर सतना मध्य प्रदेश भूमि स्वामी	1						बटवारा प्रकरण क्रमांक भू-अर्जन प्र 4382/16 17 जादि 31/12/2018 के अनुसार भू-अर्जन अधिकारी नामोद द्वारा स्वीकार किया गया है न्यायालय अनुविभागीय अधिकारी के प्रकरण क्र. 0017/ अ-62/2020-21, आदेश दि. 27/12/2021 के अनुसार भू-अभिलेख अद्यतित।

नोट -

1. यह प्रश्न केवल प्रार्थी की जानकारी के लिये है।
2. इसका उपयोग किसी भी न्यायालय में साक्ष्य के रूप में नहीं किया जा सकता है।
3. F लिपि: भाइंड कॉपी के लिए लोक सेवा केंद्र से, एम. पी. ऑनलाइन से अथवा ऑनलाइन आवेदन करें।

खसरा
प्ररूप एक (नियम 6 देखिए)
मध्यप्रदेश भू-राजस्य संहिता (भू-सर्वेक्षण तथा
भू-अभिलेख) नियम, 2020

पटवारी हत्का: बघवई			तहसील: नागौद			जिला: सतना		वर्ष: 2026-2027			
1	2	3	4	5	6	7	8	9	10	11	12
भूमि के भाग का प्रकार (सर्वेक्षण संख्यांक / ब्लॉक संख्यांक)	भू-खण्ड संख्यांक (ब्लॉक की दशा में)	1. क्षेत्रफल (हेक्टेयर/वर्ग मीटर में) 2. भूमि उपयोग जिसके लिए निर्धारण किया गया है 3. भू-राजस्व/भू-भाटक (रु. में)	1. भूमिस्वामी का नाम, उसकी माता / पिता / पति का नाम तथा निवास का पता 2. शासकीय भूमि	प्रत्येक भूमि स्वामी का अंश	1. सरकारी पट्टेदार का नाम, उसकी माता/पिता/पति का नाम तथा निवास का पता 2. पट्टे की अवधि 3. पट्टे के अधीन क्षेत्र	मौरुपी कृषक (यदि कोई हो) का नाम, उसकी माता/पिता/पति का नाम तथा निवास का पता	भूमि पर विलिंगम तथा प्रभार 1. बंधक 2. दृष्टिबंधक 3. भू-अर्जन प्रक्रियाधीन	फसल के ध्यौरे 1. खरीफ 2. रबी 3. जायद 4. अन्य	फसल के अधीन क्षेत्रफल	1. भूमि के सिंचाई संबंधी प्रास्थिति 2. भूमि पर संरचना / वृक्ष 3. अन्य अभियुक्तियों 4. वर्ष के दौरान कॉलम संख्या (1) से (9) तक में प्रविष्टियों में सुधार के आदेश	
13/2/1 (S)		1.3110 हेक्टेयर कृषि रु.10.16	रमेश सिंह पिता दशरथ सिंह पता रघुराज नगर सतना मध्य प्रदेश भूमि स्वामी	1							नलकूप - 1 न्यायालय अनुविभागीय अधिकारी के प्रकरण क्र. 0017/अ-82/2020-21, आदेश दि. 27/12/2021 के अनुसार भू-अभिलेख अद्यतित।

नोट :-

1. यह प्रकरण केवल प्रार्थी की जानकारी के लिये है।
2. इस प्रकरण का प्रयोग किसी भी न्यायालय में साक्ष्य के रूप में नहीं किया जा सकता है।
3. डिजिटली साईड स्क्रीन के लिए लोक सेवा केंद्र से, एम. पी. ऑनलाइन से अथवा ऑनलाइन आवेदन करें।
4. अभियुक्तों में प्रत्येक वर्ष के अंत में न्यायालय के आदेश के अनुसार भू-अभिलेख अद्यतित।

प्रति,

पर्यावरण प्रदूषण नियंत्रण बोर्ड अधिकारी
सतना मप्र

विषय: सितपुरा स्थित रिलायंस बायो फ्यूल एनर्जी संयंत्र के प्रदूषण से हजारों मछलियों के मरने की सूचना देने व मामले की जांच करने अनुरोध करने बावत।

महोदय,

सितपुरा स्थित रिलायंस बायो फ्यूल एनर्जी संयंत्र के निकट ही हमारे खेत है और खेत में ही तकरबीन 4 एकड़ का निजी तालाब है। तालाब के कारण आसपास के भूजल स्रोत भी रिचार्ज भी होते हैं। महोदय खेत में कृषि कार्य तथा तालाब में मछली पालन का काम किया जाता है। अब तक तक मछलियों का पालन कुशलता से हो रहा था लेकिन इस वर्ष अगस्त माह में बारिश के दौरान सितपुरा के निकट ग्राम पंचायत बचवई के बम्हौर स्थित रिलायंस के बायो फ्यूल एनर्जी संयंत्र का नलिका ओवरफ्लो हुआ और पूरा प्रदूषित पानी बहकर तालाब में आ गया। उस दौरान पूरा तालाब काला पड़ गया था जिसकी शिकायत मेरे द्वारा आपके यहां कार्यालय में दर्ज कराई गई थी। शिकायत के बाद 28 अगस्त को पर्यावरण प्रदूषण नियंत्रण बोर्ड की टीम ने तालाब पहुंचकर वाटर सैपल भी एकत्र किए। जांच रिपोर्ट में कोलीफार्म बैक्टीरिया अधिक तादाद में पाए गए हैं। महोदय अब जब तालाब का जल स्तर थोड़ा कम हुआ है तो संयंत्र के मलबे का प्रदूषण और अधिक सांद्र (कॉन्सेंट्रेटेड) हो गया है जिससे तेजी से मछलियां मर रही हैं। पिछले 48 घंटों में हजारों मृत मछलियां निकाली गई हैं। महोदय से आग्रह है कि एक बार पुनः जल नमूने लिए जाएं और सूक्ष्मता से जांच कर कंपनी प्रबंधन पर कार्रवाई तय की जाय ताकि आसपास के जल स्रोत व खेतों को प्रदूषित होने से बचाया जा सके तथा संबंधित व्यक्तियों के खिलाफ जांच उपरान्त अपराधिक प्रकरण पंजीबद्ध कराये जाकर प्रार्थी को सम्पूर्ण क्षतिपूर्ति दिलाई जावे।

संलग्न प्रति

1. दिनांक 26.08.2025 को दिये गए आवेदन की प्रतिलिपि।



भवदीय

वास्ते- रमेश सिंह

मुख्यतयारगंज, सतना

9425813101

P2

प्रति,

क्षेत्रीय अधिकारी महोदय,
म.प्र. प्रदूषण नियंत्रण बोर्ड,
सतना (म.प्र.)

विषय:- रिलायन्स बायो सी.एन.जी. प्लांट ग्राम बम्हौर द्वारा दूषित जल निस्सारण के संबंध में।

मान्यतर

निवेदन है कि ग्राम बम्हौर में रिलायन्स बायो सी.एन.जी. प्लांट स्थापित है जिसके द्वारा बगैर उपचारित जल बाहर निकाला जा रहा है जिससे हमारे निजी तालाब का पानी दूषित हो रहा है एवं पानी दूषित होने के कारण मछलियाँ भी मर रही हैं।


अतः निवेदन है कि उक्त निस्सारित दूषित जल तत्काल बंद कराये जाने का कष्ट

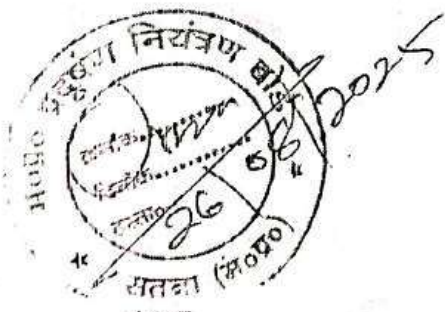
करें।

दिनांक :- 26.08.2025 ।

भवदीय

रमेश सिंह,
मुख्यारगंज सतना

वास्तु - 





1	संस्थान का नाम, पता	मेसर्स रिलायन्स बायो एनर्जी प्लांट, ग्राम-बम्हौर, तहसील-नागौद, जिला सतना (MOPRO)
2	निरीक्षण का अभिप्राय	इस कार्यालय को प्लांट के विरुद्ध प्राप्त शिकायत दिनांक 26.08.2025 ।
3	निरीक्षण का दिनांक	22.10.2025
4	निरीक्षण के समय उपस्थित शिकायतकर्ता	श्री रमेश सिंह
5	निरीक्षण कर्ता	प्राची पाण्डेय, उपयंत्री
6	निरीक्षण टीप	<ul style="list-style-type: none"> ● <u>शिकायत के परिपेक्ष्य में किया गया तालाब का निरीक्षण</u> दिनांक 22.10.2025 को तालाब का निरीक्षण एवं जल नमूने का संग्रहण किया गया। निरीक्षण के दौरान पाया गया कि :- <ol style="list-style-type: none"> 1. उक्त संस्थान से लगभग 200 मीटर की दूरी पर स्थित शिकायतकर्ता का निजी तालाब लगभग 4.00 एकड़ (पुरानी खदान) है तथा उसी से लगा हुआ शिकायतकर्ता की कृषि जमीन है, जिसमें उनके द्वारा खेती का कार्य किया जाता है। 2. शिकायतकर्ता के तालाब में बहुतायत मात्रा में मछलियाँ मृत देखी गयीं एवं तालाब के किनारों का पानी का रंग काला देखा गया। 3. उक्त के संबंध में शिकायतकर्ता द्वारा बताया गया कि वर्षा ऋतु के समय आसपास के कैचमेंट का पानी तालाब में इकट्ठा किया जाता है एवं व्यक्तिगत रूप से मछली पालन किया जाता है। 4. शिकायतकर्ता द्वारा बताया गया कि मेसर्स रिलायन्स बायो एनर्जी प्लांट में इकट्ठा किया गया गोबर वर्षा ऋतु में अधिक वर्षा के कारण अधिक मात्रा में बहकर तालाब में मिल रहा था जिसकी सूचना प्लांट प्रबंधन को देने पर तुरंत प्राथमिक रूप से डिस्चार्ज प्वाइंट को बंद किया गया था। 5. शिकायतकर्ता द्वारा यह भी बताया गया कि तालाब में जब तक जल स्तर अधिक था तब तक कोई समस्या नहीं प्रतीत हुयी किन्तु विगत 2 माह से मछलियाँ मरना शुरू हुयीं जो कि वर्तमान में बहुत अधिक मात्रा में मृत हो रही है। ● <u>शिकायत के परिपेक्ष्य में मेसर्स रिलायन्स बायो एनर्जी प्लांट का निरीक्षण</u> दिनांक 22.10.2025 को प्लांट का निरीक्षण किया गया जिसमें पाया गया कि :- <ol style="list-style-type: none"> 1. यह एक बायो सी.एन.जी. प्लांट है जिसमें पराली एवं गोबर से बायो गैस बनायी जाती है। 2. निरीक्षण के दौरान प्लांट परिसर के पीछे तरफ गोबर इकट्ठा पाया गया। 3. प्लांट का पानी प्लांट से बाहर निकालने हेतु डिस्चार्ज प्वाइंट बनाया गया है। उस डिस्चार्ज प्वाइंट में पानी के साथ गोबर एकत्रित होना पाया गया। 4. स्ट्रोम वाटर ड्रेन जिसका डिस्चार्ज प्वाइंट उत्तर दिशा की तरफ वाली बाउन्ड्रीवाल की तरफ था उसको निरीक्षण दिवस को बंद पाया गया

		<p>5. उद्योग की हरिंग निम्न स्तरीय पायी गयी।</p> <p>6. निरीक्षण के दौरान पाया गया कि उद्योग द्वारा LOFM को कच्चे गड्ढे में एकत्र किया जाता है।</p> <p>7. निरीक्षण के दौरान उद्योग द्वारा ईंधन के रूप में लकड़ी का उपयोग किया जाना पाया गया।</p> <p>8. निरीक्षण के दौरान</p>
7	अभिमत	<p>शिकायत के परिपेक्ष्य में लिये गये जल नमूनों की जाँच की गयी जिसकी रिपोर्ट संलग्न है। जाँच रिपोर्ट के अनुसार तालाब का पानी मछलियों के जीवित रहने के लिये उपयुक्त नहीं पाया गया जिसमें मुख्य समस्याएँ जैसे :-</p> <ol style="list-style-type: none"> 1. बहुत ज्यादा जैविक प्रदूषण 2. आक्सीजन की कमी (DO- 2.8 Mg/L) <p>मछलियों के मरने के दो कारण हो सकते हैं</p> <ol style="list-style-type: none"> 1. अत्यधिक मात्रा में मछलियों का होना, जिससे आक्सीजन लेबल में कमी आई। 2. गोबर के कारण जो प्रतिक्रिया उत्पन्न हुयी। <p>उक्त के संबंध में संबंधित प्लांट को नियमानुसार जल एवं वायु सम्मति प्राप्त करने हेतु व प्लांट का संचालन बिना उपयुक्त जल प्रदूषण नियंत्रण व्यवस्था स्थापित नहीं किये जाने बावत् नोटिस जारी किये जाने की अनुशंसा है।</p>

[Signature]
(प्राची पाण्डेय)

Jr. उपयंत्री/Officer
M.P. Pollution Control Board
Satna (M.P.)

प्रति,

क्षेत्रीय अधिकारी महोदय,
म.प्र.प्रदूषण नियंत्रण बोर्ड, सतना

[Signature]
A.S. Prakash Pandey
(Sub Engineer)

[Signature] 26
Regional Officer
M.P. Pollution Control Board
Satna (M.P.)

क्षेत्रीय कार्यालय,
म.प्र.प्रदूषण नियंत्रण बोर्ड,



शीवा रोड भैहर बाई पारा, सतना (म.प्र.)

E-Mail-romppcb_saina@rediffmail.com, website- www.mppcb.nic.in

दिनांक 058 / क्ष.का / प्र.नि.बो. / पूर्व / 2025,

सतना, दिनांक 28/10/25

सैविश रिलायन्स बायो इनर्जी प्लांट,
ग्राम-बहौर, तहसील-नागौद,
जिला-सतना (म.प्र.)


- विषय- प्लांट के विरुद्ध प्राप्त शिकायत का स्पष्टीकरण प्रस्तुत करने यावत्।
दिनांक- इस कार्यालय को प्लांट के विरुद्ध प्राप्त शिकायत दिनांक 26.08.2025।

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प्रति,

उपरोक्त विषयांतर्गत संदर्भित शिकायत के परिपेक्ष्य में लेख है कि आपके प्लांट की द्वारा कार्यालय को दूषित जल निस्सारण के संबंध में शिकायत प्राप्त हुयी है कि प्लांट से निस्सारित दूषित जल तालाब में मिलने से मछलियाँ मृत हो रही है। आपके द्वारा जल एवं वायु अधिनियम के अंतर्गत सम्मति प्राप्त नहीं की गयी है एवं वगैर सम्मति प्राप्त कर प्लांट का कार्यालय किया जा रहा है जो पर्यावरणीय अधिनियमों का उल्लंघन है।

अतः आपको निर्देशित किया जाता है कि दूषित जल का निस्सारण प्लांट परिसर से बाहर नहीं किया जाना सुनिश्चित करें तथा उक्त के संबंध में आप अपना स्पष्टीकरण 03 दिनांक के भीतर इस कार्यालय को प्रस्तुत करें।


(एस.पी. झा)
क्षेत्रीय अधिकारी
म.प्र. प्रदूषण नियंत्रण बोर्ड,
सतना (म.प्र.)

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE

M.P. Pollution Control Board, Satna
Amarpatan Maihar By Pass,
Rewa Road Satna, Pin -485001
Satna
Tele:07672-237273

Sample ID:382590 - Analysis Completion:03/11/2025

/ LAB Inward : 5404

TEST REPORT

Test Report No. : 5404

Date: 03/11/2025

1. Name of the Customer : POND WATER NEAR SHRI RAMESH SINGH FARM HOUSE GRAM-SITPURA, SA
2. Address : -GRAM SITPURA SATNA, GRAM SITPURA SATNA
SITPURA-485001, Taluka : Raghurajnagar, District : Satna, GIDC : Not In SIDC
3. Nature of Sample : WAR-Water Act (Routine), (Insp Type : COM-On Complaint)
4. Sample Collected By & Analysed By : A.K.SHRIVASTAVA, CHM & A.K.SHRIVASTAVA, CHM
5. Quantity of Sample Received : 4 liter
6. Code No. of the Sample : 382590
7. Date & Time of Collection & Inwarding : 22/10/2025 , (0900 to 0900) & 22/10/2025
8. Date of Start & Completion of Analysis : 29/10/2025 & 03/11/2025
9. Sampling Point : POND WATER NEAR SHRI RAMESH SINGH FARM HOUSE GRAM-SITPURA, SA
10. Flow Details (Remarks) :
11. Mode of Disposal :
12. Ultimate Receiving Body :
13. Temperature on Collection : 27.0 & pH Range on pH Strip :6.8
14. Carboys Nos for : 01 & Color & Appearance : blakish
15. Water Consumption & W.W.G (KLPD) : Ind :0.000 , Dom :0.000 & Ind :0.000 , Dom :0.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	(2550-B, APHA Std. Methods, 23rd Edn.)	2°C-99 °C	31.0
2	pH	pH Units	4500-H+B APHA std. methods 23 rd Edn.	0.5-13.5	7.82
3	Colour	Pt.Co Scale	(2120-B, APHA Std. Methods, 23rd Edn.)	2-99 Co.Pt. Unit	slight black
4	Turbidity	N.T.U.	Nephelometric Method (2130B APHA Std.Methods 23	1-1000 N.T.U	11.0
5	Total Solids	mg/l	(2540 B, APHA std. methods 23rd Edn.)	10-100000mg/l	NA
6	Total Dissolved Solids	mg/l	(2540 B, APHA std. methods 23rd Edn.)	10-10000mg/l	291.7
7	Suspended Solids	mg/l	(2540 B, APHA std. methods 23rd Edn.)	5-10000mg/l	NA
8	Nitrite	mg/l	(4500-NO2 B, APHA Std. Methods, 23 rd Edn.)	0.01-5 mg/l	1.0
9	Nitrate	mg/l	(4500-NO3 B, APHA Std. Methods, 23rd Edn.)	0.01-100.0 mg/l	2.42
10	Alkalinity as CaCO3	mg/l	(2320 B, APHA Std. Methods, 23rd Edn.)	1-5000mg/l	1030
11	Total Hardness as CaCO3	mg/l	(2340 C, APHA Std. Methods, 23rd Edn.)	2-1000mg/l	194
12	Potassium	mg/l	(3500 K B, APHA Std. Methods, 23rd Edn.)	1-100 mg/l	NA
13	Calcium	mg/l	(3500 Ca B APHA standard methods, 23rd Edn.)	5-1000 mg/l	53.71
14	Magnesium	mg/l	(3500 Mg B APHA standard methods, 23rd Edn.)	5-1000 mg/l	14.58
15	Chloride	mg/l	4500-Cl- B, APHA Std. Methods, 23rd Edn.	5-100mg/l	15.49
16	Sulphate	mg/l	(4500 E, APHA Std. Methods, 23rd Edn.)	1-400mg/l	80.24
17	Phosphate	mg/l	(4500 P D, APHA Std. Methods, 23rd Edn.)	0.01-20mg/l	4.56
18	Total coliform	MPN/100 ml	(9221-B, APHA Std. Methods, 23rd Edn.)	1.8-1600MPN/100ml	0
19	Fecal Coliform	MPN/100 ml	(9221-E, APHA Std. Methods, 23rd Edn.)	1.8 -1600MPN/100ml	0
20	Dissolved Oxygen	mg/l	(4500-OB, APHA Std. Methods, 23rd Edn.)	0.1-15mg/l	2.8
21	Chemical Oxygen Demand	mg/l	(5220 B, APHA Std. Methods, 23rd Edn.)	5.0-10000 mg/l	134.4
22	B.O.D (3 Days 27oC)	mg/l	IS 3025,1993	1-10000 mg/l	65.0
23	Conductivity	micromho/cm	2510 B, APHA std. methods 23rd Edn.	0.1µS-100 mS/m	593.7
24	Calcium Hardness as CaCO3	Mg/Lts	(3500- Ca B, APHA Std. Methods, 23rd Edn)	5-10000mg/l	134.0
25	Magnesium Hardness as CaCO3	Mg/Lts	(3500- Mg B, APHA Std. Methods, 23rd Edn)	5-10000mg/l	60.0

Laboratory Remarks : Pond Report By:1503-lab_1503 Dt.: 03/11/2025


Dr RAHUL DWIVEDI,SCT.

Field Observation :

Note :

1. The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. The liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to (the Board's) Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 24th Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

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क्षेत्रीय कार्यालय,
म.प्र.प्रदूषण नियंत्रण बोर्ड,
रीवा रोड गैहर बाई पास, सतना (म.प्र.)



कमांक
प्रति,

1050

E-Mail-romppcb_satna@rediffmail.com, website- www.mppcb.nic.in
/क्षे.का/प्र.नि.बो./पूर्व/2025,

सतना, दिनांक 04/11/25

डिप्टी डायरेक्टर,
मत्स्य विभाग,
जिला-सतना (म.प्र.)

- विषय:- श्री रमेश सिंह, ग्राम बम्हौर, तहसील-नागौद, जिला सतना के तालाब में मछली मरने के संबंध में प्राप्त शिकायत बावत।
- सन्दर्भ:- 1. इस कार्यालय को प्राप्त शिकायत दिनांक 26.08.2025 ।
2. सी.एम. हेल्पलाइन पोर्टल से प्राप्त शिकायत।

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उपरोक्त विषयांतर्गत संदर्भित शिकायत के परिपेक्ष्य में लेख है कि श्री रमेश सिंह, निवासी-मुखत्यारगंज सतना द्वारा प्राप्त शिकायत स्थान-ग्राम बम्हौर, तहसील-नागौद, जिला-सतना में स्थापित मेसर्स रिलायन्स बायो इनर्जी प्लांट के संचालन से उत्पन्न दूषित जल तालाब में मिलने से मछली मरने की शिकायत प्राप्त हुयी है। इस संबंध में इस कार्यालय द्वारा टीम भेजकर दिनांक 28.08.2025 को निरीक्षण किया गया एवं जल नमूनों का संग्रहण भी किया गया है साथ ही इस कार्यालय के सी.एम. हेल्पलाइन पोर्टल में श्री रमेश सिंह द्वारा तालाब में मछली मरने की शिकायत भी की गयी है तथा इस कार्यालय द्वारा तालाब से लिये गये जल नमूनों का विश्लेषण रिपोर्ट में बी.ओ.डी./डी.ओ. पैरामीटर निर्धारित मानक से अधिक पाये गये हैं।

अतः अनुरोध है कि इस संबंध में आप अपने विभागीय प्रतिवेदन भी इस कार्यालय को उपलब्ध कराये जाने का कष्ट करें, साथ ही जल में मत्स्य के जीवित रहने हेतु जल की क्या गुणवत्ता होनी चाहिये ताकि मछली मरने की सही जानकारी स्पष्ट की जा सके।

पृ.कमांक
प्रतिलिपि,

/क्षे.का/प्र.नि.बो./पूर्व/2025,

(सुधाशु तिवारी)
क्षेत्रीय अधिकारी
सतना, दिनांक

माननीय कलेक्टर महोदय, जिला सतना की ओर कृपया सादर सूचनार्थ प्रेषित।

(सुधाशु तिवारी)
क्षेत्रीय अधिकारी
म.प्र. प्रदूषण नियंत्रण बोर्ड,
सतना (म.प्र.)



कार्यालय उपखण्ड अधिकारी/मजिस्ट्रेट उपखण्ड नागौद जिला-सतना (म0प्र0)

E-Mail-ID : sdmnagod2019@gmail.com

संक्रमांक 251 /उप.अधि./2026

नागौद दिनांक 12/03/2026

प्रति,

डिप्टी डायरेक्टर (मत्स्य विभाग)

सतना (म.प्र.)

विषय:- माननीय एन.जी.टी. में प्रचलित प्रकरण क्रमांक 24/2026 सी.जेड. रमेश सिंह विरुद्ध म.प्र. शासन व अन्य के संबंध में।

संदर्भ:- म.प्र. प्रदूषण नियंत्रण बोर्ड, क्षेत्रीय कार्यालय सतना का पत्र क्रमांक 1000 दिनांक 04.11.2025।

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विषयांतर्गत संदर्भित पत्र संलग्न है। जिसके द्वारा आपसे मछलियों के मरने संबंधित विभागीय प्रतिवेदन चाहा गया था किन्तु आज दिनांक तक संबंधित विभाग को प्रस्तुत नहीं किया गया है। चूंकि उक्त प्रकरण माननीय एन.जी.टी. में विचाराधीन है। जांच रिपोर्ट प्रस्तुत करने हेतु कलेक्टर प्रतिनिधि के रूप में उपखण्ड अधिकारी नागौद एवं क्षेत्रीय अधिकारी म.प्र. प्रदूषण नियंत्रण बोर्ड सतना दल गठित कर संयुक्त रूप से जांच रिपोर्ट प्रस्तुत करना है। उक्त के संबंध में आप अपना विभागीय प्रतिवेदन अतिशीघ्र इस कार्यालय को उपलब्ध करायें, ताकि समय-सीमा में जानकारी संकलित कर माननीय एन.जी.टी. में प्रस्तुत की जा सके।

संलग्न:- उपरोक्तानुसार।

उपखण्ड अधिकारी/मजिस्ट्रेट
नागौद जिला सतना म0प्र0

नागौद दिनांक 12/03/2026

संक्रमांक 251 /उप.अधि./2026

प्रतिनिधि

1. कलेक्टर एवं जिला मजिस्ट्रेट महोदय सतना की ओर सूचनार्थ।

उपखण्ड अधिकारी/मजिस्ट्रेट
नागौद जिला सतना म0प्र0

कार्यालय सहायक संचालक मत्स्योद्योग, जिला -सतना

क्र. ९७/ससम/तक/2026-27

सतना, दिनांक १-4-26

प्रति .

उपखंड मजिस्ट्रेट

उपखंड नागौद

जिला - सतना

विषय --

माननीय एन.जी.टी में प्रचलित प्रकरण क्रमांक 24 /2026 सी जेड, रमेश सिंह विरुद्ध
मध्य प्रदेश शासन

संदर्भ --

1.आपका पत्र क्रमांक 251 दिनांक 12/03/26

2.क्षेत्रीय कार्यालय प्रदुषण नियंत्रण बोर्ड सतना का पत्र क्र. 1000 दिनांक 04.11.25.

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विषयान्तर्गत अनुरोध है कि श्री रमेश सिंह द्वारा सी एम हेल्पलाइन में की गई शिकायत के उपरान्त शिकायत के निराकरण हेतु जल स्रोत /जल संरचना का निरीक्षण किया गया। स्थल निरीक्षण के दौरान प्राथमिक तौर पर पाया गया कि नदी की मछलियाँ जल में ऑक्सीजन की कमी होने के कारण मर रही हैं। निरीक्षण के दौरान तालाब की मछलियाँ बार बार सतह पर उपर आ रही थी जो प्राथमिक तौर पर जल में ऑक्सीजन की कमी को प्रदर्शित करता है।

मत्स्य पालन हेतु ताजे जल की गुणवत्ता सामान्य रूप से निम्नानुसार होनी चाहिए:

Optimum water quality parameters for fresh water Aquaculture -

Sl.	Parameter	Optimum Range
1	pH	7.5-8.5
2	Total alkalinity	80-200 ppm
3	Hardness	100-180
4	Dissolved Oxygen	>5 ppm

उपरोक्त प्रतिवेदन श्रीमानजी की और सूचनार्थ सादर प्रेषित है।


 सहायक संचालक मत्स्योद्योग
 जिला -सतना

199

क्षेत्रीय कार्यालय,
म.प्र.प्रदूषण नियंत्रण बोर्ड,



रीवा रोड मैहर वाई पारा, सतना (म.प्र.)

E-Mail-romppcb_satna@rediffmail.com, website- www.mppcb.nic.in

क्रमांक 958 /क्षे.का/प्र.नि.बो./पूर्व/2025,

सतना, दिनांक 28/10/25

प्रति,

जेसर्स रिलायन्स बायो इनर्जी प्लांट,
ग्राम-बग्दौर, तहसील-नागौद,
जिला-सतना (म.प्र.)

विषय:- प्लांट के विरुद्ध प्राप्त शिकायत का स्पष्टीकरण प्रस्तुत करने यावत्।
संदर्भ:- इस कार्यालय को प्लांट के विरुद्ध प्राप्त शिकायत दिनांक 26.08.2025।

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महोदय,

उपरोक्त विषयांतर्गत संदर्भित शिकायत के परिपेक्ष्य में लेख है कि आपके प्लांट की इस कार्यालय को दूषित जल निस्सारण के संबंध में शिकायत प्राप्त हुयी है कि प्लांट से निस्सारित दूषित जल तालाब में मिलने से मछलियाँ मृत हो रही है। आपके द्वारा जल एवं वायु अधिनियम के अंतर्गत सम्मति प्राप्त नहीं की गयी है एवं वगैर सम्मति प्राप्त कर प्लांट का संचालन किया जा रहा है जो पर्यावरणीय अधिनियमों का उल्लंघन है।

अतः आपको निर्देशित किया जाता है कि दूषित जल का निस्सारण, प्लांट परिसर से बाहर नहीं किया जाना सुनिश्चित करें तथा उक्त के संबंध में आप अपना स्पष्टीकरण 03 दिनांक के भीतर इस कार्यालय को प्रस्तुत करें।

(एस.पी. झा)

क्षेत्रीय अधिकारी

म.प्र. प्रदूषण नियंत्रण बोर्ड,

सतना (म.प्र.)

RELIANCE BIO ENERGY LIMITED

CIN: U35105MH2023PLC398847

RBEL/Satna-CBG/ MPPCB/No- 01

Date- 04-11-2025

To,
The Regional Officer,
Madhya Pradesh Pollution Control Board,
Satna, Madhya Pradesh

Subject: Clarification on Complaint Regarding Operation of CBG Plant at Satna.

Respected Sir/Madam,

This is with reference to your letter seeking clarification on a complaint alleging discharge and environmental impact alleged to be caused by the Compressed Biogas (CBG) Plant operated by *Reliance Bio Energy Limited (RBEL)* at Village Bamhor, Satna District, Madhya Pradesh.

We wish to respectfully submit the following comprehensive clarification and factual position for your kind consideration and record.

- a. The Satna CBG Plant is duly categorized under the "**White Category**" of industries, in line with MPPCB and CPCB guidelines identifying non-polluting and minimal-impact units. Under the White Category framework, such units are exempted from obtaining Consent to Operate (CTO) and are required only to intimate the Board before commencement of operations. The guidelines as per the Central Government notification issued under proviso to sub-section (1) of Section 21 of the Air (Prevention and Control of Pollution) Act, 1981, vide G.S.R. 761(E) dated 17th October 2025, published in consultation with the Central Pollution Control Board (CPCB), are also attached for your reference.

Accordingly, RBEL submitted an Intimation Letter dated 05.02.2025 (Ref. No. RBEUSATNA/CTO-002) to the Member Secretary, MPPCB, Bhopal, informing the commencement of operations under the White Category. This intimation was duly acknowledged by MPPCB on 06.02.2025. A copy of the letter and acknowledgement is enclosed herewith for reference. Before commencement, RBEL had also obtained the Consent to Establish (CTE) dated 16.02.2024 under the White Category duly acknowledged by MPPCB on 16.02.2024, thereby completing all statutory pre-operation requirements under the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981.

- b. The plant operates on a purely biological process of anaerobic digestion of biodegradable feedstock, including agricultural residues, food waste, and cattle dung. The process does not involve or generate any hazardous chemical, heavy metal, plastic waste or toxic substance. All biochemical reactions occur within closed, temperature-controlled digesters ensuring no emission, leakage or discharge of untreated material.

The unit adheres to a Zero Liquid Discharge (ZLD) system design, wherein all liquid fractions generated during the digestion process are recycled within the plant for slurry dilution and biogas generation, thereby ensuring no discharge outside the plant premises.

Regd. Office: 9th Floor, Maker Chambers IV, 222, Nariman Point, Mumbai 400021
Maharashtra, India, Tel: +91-22-35555000

RELIANCE BIO ENERGY LIMITED

CIN: U35105MH2023PLC398847

- c. The only by-product generated is Fermented Organic Manure (FOM) a nutrient-rich organic fertilizer conforming to the Fertilizer (Control) Order, 1985 (FCO). The FOM is non-hazardous, non-toxic, non-corrosive and environmentally safe with no potential to cause water or soil pollution.
- d. All operations are periodically reviewed to ensure alignment with MPPCB and CPCB norms. No discharge of untreated effluent or emission could cause environmental harm. The allegation that material from the plant has caused soil or water contamination is unsubstantiated and scientifically unfounded as the process is non-polluting by design and operation.
- e. RBEL is a law-abiding company of national repute and fully committed to environmental protection and regulatory compliance. The CBG Plant operates under valid statutory consents and permissions issued by competent authorities, including the MPPCB. The company adheres to the provisions of the:
- Environment (Protection) Act, 1986
 - Water (Prevention and Control of Pollution) Act, 1974
 - Air (Prevention and Control of Pollution) Act, 1981
- and all applicable environmental standards. There has been no lapse or non-compliance warranting any action.

All allegations concerning water/soil pollution caused by the Satna Compressed Biogas (CBG) Plant operated by RBEL are factually incorrect and legally baseless according to documented plant processes and compliance status. RBEL appreciates the cooperation extended by your office and remains fully committed to transparency, lawful operation and facilitating any further information required for the investigation.

We sincerely request that the above clarifications and supporting documents be taken on record and the matter be treated as complied and closed. We remain fully committed to maintaining the highest environmental standards and are happy to facilitate any inspection or furnish further data if required.

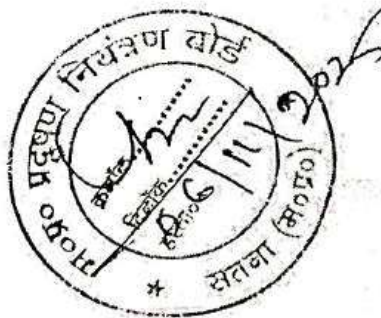
Thanks & Regards

Arpit Singh Baghel

Deputy General Manager

Reliance Industries Limited

CEG Satna.



CC: - TO MPPCB BHOPAL OFFICE



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क्षेत्रीय कार्यालय,

म.प्र.प्रदूषण नियंत्रण बोर्ड,

रीवा रोड मैहर बाई पास, सतना (म.प्र.)

Annexure-24

क्रमांक
प्रति, 2023

/क्षे.का/प्र.नि.बो./पूर्व/2026,

E-Mail-romppch_satna@rediffmail.com, website- www.mppcb.nic.in

सतना, दिनांक

14/3/26

मेसर्स रिलायन्स बायो इनर्जी,
ग्राम-सितपुरा, तहसील-नागौद,
जिला-सतना (म.प्र.)

विषय -- प्लांट में सक्षम प्रदूषण नियंत्रण व्यवस्था स्थापित करने बावत्।

- सन्दर्भ:-
1. सी.एम.हेल्पलाइन में दर्ज शिकायत क्रमांक 37088062 दिनांक 03.03.2026।
 2. सी.एम.हेल्पलाइन में दर्ज शिकायत क्रमांक 37086388 दिनांक 03.03.2026।
 3. शिकायत के परिपेक्ष्य में इस कार्यालय के अधिकारियों द्वारा किया गया निरीक्षण।

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उपरोक्त विषयांतर्गत लेख है कि इस कार्यालय को आपके उद्योग की सी.एम. हेल्पलाइन द्वारा शिकायतें प्राप्त हुई हैं। शिकायत के परिपेक्ष्य में बोर्ड के अधिकारियों द्वारा आपके प्लांट का निरीक्षण किया गया जिसमें निम्नलिखित बिन्दुवार कमियाँ पायी गयीं :-

1. प्लांट परिसर में गोबर/फसल अवशेष एवं अन्य रॉ मैटेरियल कवर्ड शेड में नहीं रखा गया है बल्कि खुले में अव्यवस्थित रूप से भण्डारित पाये गये हैं जो कि पर्यावरणीय अधिनियमों में दिये गये प्रावधानों का उल्लंघन है।
2. सन्पूर्ण प्लांट परिसर पक्का एवं कांकीटेड नहीं पाया गया एवं पक्की बाउन्ड्रीवाल नहीं बनायी गयी।
3. प्लांट से उत्पन्न दूषित जल एवं घरेलू दूषित जल उपचार हेतु एस.टी.पी. का निर्माण कराया जाना आवश्यक है किन्तु प्रबंधन द्वारा एस.टी.पी. का निर्माण कार्य नहीं कराया गया है।
4. प्लांट की हाउस कीपिंग की स्थिति अत्यंत दयनीय पायी गयी।
5. प्लांट के प्रक्रिया के दौरान उत्पन्न सॉलिड वेस्ट का संधारण पर्यावरणीय अधिनियमों में दिये गये प्रावधानों के अनुसार किया जाना आवश्यक है।

अतः आपको निर्देशित किया जाता है कि उपर्युक्त वर्णित बिन्दुओं के तहत निहित कार्यवाही पूर्ण करने हेतु समयवद्ध कार्ययोजना 03 दिवस के अन्दर इस कार्यालय को उपलब्ध कराये, अन्यथा पर्यावरणीय अधिनियमों के उल्लंघन होने की स्थिति में वर्णित प्रावधानों के तहत की जाने वाली कार्यवाही हेतु प्रबंधन स्वयं जिम्मेदार माने जावेंगे।


(सुधांशु तिवारी)

क्षेत्रीय अधिकारी,
सतना, दिनांक

16/3/26

पृ. क्रमांक 2094/क्षे.का/प्र.नि.बो./पूर्व/2026,
प्रति, 2023

अनुविभागीय अधिकारी (राजस्व), नागौद, जिला-सतना की ओर सूचनार्थ प्रेषित।


(सुधांशु तिवारी)

क्षेत्रीय अधिकारी,
म.प्र.प्रदूषण नियंत्रण बोर्ड,
सतना (म.प्र.)

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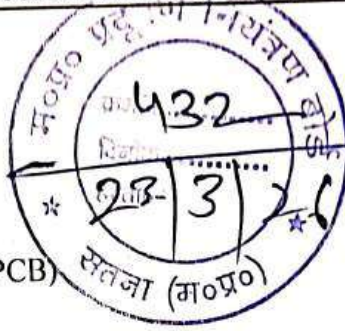
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RELIANCE BIO ENERGY LIMITED

CIN: U35105MH2023PLC398847

Dated: 18/03/2026

RBEL/ SATNA/ MPPCB-2



To
The Regional Officer
Madhya Pradesh Pollution Control Board (MPPCB)
Satna (M.P.)

Subject: Request for Extension of Time for Submission of Compliance Report

Ref : Your Letter no 2093 dated 16/03/2026 to M/s Reliance Bio energy limited

Respected Sir,

With reference to your letter regarding the complaints received through C.M. Helpline and subsequent inspection carried out by your officials at our plant, we acknowledge the content of letter.

We would like to submit that we are in the process of reviewing all the points mentioned in your letter.

As the matter involves technical evaluation, planning of corrective measures, and coordination across various departments, we kindly request you to grant us an additional **15 (Fifteen) days'** time to submit a comprehensive and accurate reply.

We assure you that necessary corrective actions will be initiated immediately, and a detailed appropriate reply addressing all observations will be submitted within the requested time period.

We request your kind consideration in granting the extension.

Thanking you.



Reliance Bio Energy Limited
Arpit Singh Baghel
Deputy General Manager

प्रयोगशाला प्रमुख/सहायक प्रमुख/कनि. वैज्ञानिक II
कनि. वैज्ञानिक I/कनि. वैज्ञानिक II
लेखापाल/स्थापना **Arpit Singh Baghel**
(Sub. Officer)
23/3/26
क्षेत्रीय अधिकारी



कार्यालय उपखण्ड अधिकारी/मजिस्ट्रेट उपखण्ड नागौद जिला-सतना (म0प्र0)

E-Mail-ID : sdmnagod2019@gmail.com

क्रमांक 320 /उप.अधि./2026

नागौद दिनांक 09/03/2026

प्रति,

क्षेत्रीय अधिकारी
म.प्र. प्रदूषण नियंत्रण बोर्ड
जिला सतना (म.प्र.)

विषय :- माननीय एन.जी.टी. प्रकरण क्रमांक 24/2026 (CZ) रमेश सिंह विरुद्ध म.प्र शासन एवं अन्य के संबंध में पारित आदेश के अनुसार संबंधित हल्का पटवारी से मत्यापित रिपोर्ट बावत्।

संदर्भ :- आपका पत्र क्रमांक 2021/क्षे.का/ प्र.नि.बो./पूर्व/2026 सतना दिनांक 26/02/2026

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विषयान्तर्गत संदर्भित पत्र के तारतम्य में राजस्व निरीक्षक डाम्हा एवं हल्का पटवारी बचबई से जांच प्रतिवेदन लिया गया। राजस्व निरीक्षक द्वारा निम्नानुसार बिन्दुवार जांच प्रतिवेदन प्रस्तुत किया गया है :-

1. श्री रमेश सिंह (पिटिशनर) द्वारा रिलायन्स बायो इनर्जी प्लांट की उत्तर दिशा की बाउन्ड्रीवाल से लगा हुआ चैनल वर्षा जल को आसपास के कैचमेंट से इकट्ठा करने हेतु 06 वर्ष पूर्व बनवाया गया था।
2. उक्त एन.जी.टी प्रकरण में उल्लेखित तालाब का चौहद्दी उत्तर- सतना-पन्ना गेन्वे लाईन (दूरी 28 मीटर), दक्षिण- रमेश सिंह (पिटिशनर) का खेत, उसके बाद रिलायन्स बायो एनर्जी की बाउण्ड्री (248 मीटर), पूर्व- रमेश सिंह (पिटिशनर) का खेत, उसके बाद रास्ता (81 मीटर), पश्चिम- रमेश सिंह का खेत लगा हुआ (0 मीटर)
3. बिन्दु क्रमांक 3 पी.डब्ल्यू.डी. विभाग से संबंधित है।

अतः राजस्व निरीक्षक डाम्हा एवं हल्का पटवारी बचबई तहसील नागौद द्वारा प्रस्तुत जांच प्रतिवेदन, स्थल पंचनामा मय नजरी नक्शा के पेश किया गया है, जो मूलतः संलग्न कर आपकी-ओर प्रेषित है।

संलग्न :- राजस्व निरीक्षक डाम्हा एवं हल्का पटवारी बचबई द्वारा प्रस्तुत जांच प्रतिवेदन, स्थल पंचनामा।

(अनिकेत शांडिल्य) I.A.S

उपखण्ड अधिकारी/मजिस्ट्रेट

नागौद जिला सतना म0प्र0

नागौद दिनांक 09/03/2026

पृ.क्रमांक 320 /उप.अधि./2026

प्रतिलिपि

1. कलेक्टर एवं जिला मजिस्ट्रेट महोदय जिला सतना की ओर सूचनाार्थ।

उपखण्ड अधिकारी/मजिस्ट्रेट

नागौद जिला सतना म0प्र0

क्षेत्रीय कार्यालय,
म.प्र.प्रदूषण नियंत्रण बोर्ड,



रीवा रोड मेहर चाई पास, सतना (म.प्र.)

E-Mail-romppcb_satna@rediffmail.com, website- www.mppcb.nic.in

क्रमांक 2021 / क्षे.का / प्र.नि.वो. / पूर्व / 2026.

सतना, दिनांक 26.02.2026 ।

प्रति,

अनुविभागीय अधिकारी (राजस्व)
नागौद,
जिला सतना (म.प्र.)

विषय:- माननीय एन.जी.टी. प्रकरण क्रमांक 24 / 2026 (CZ) रमेश सिंह विरुद्ध म.प्र. शासन एवं अन्य के संबंध में पारित आदेश के अनुसार संबंधित हल्का पटवारी से सत्यापित रिपोर्ट बावत्।

- सन्दर्भ:-
1. माननीय एन.जी.टी. का आदेश दिनांक 02.02.2026 के अनुपालन में।
 2. कार्यालय कलेक्टर, जिला सतना का पत्र क्रमांक 507 दिनांक 19.02.2026 ।
 3. दिनांक 25.02.2026 को स्थल का किया गया संयुक्त निरीक्षण।

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महोदय,

उपरोक्त विषयांतर्गत संदर्भित पत्र के परिपेक्ष्य में माननीय एन.जी.टी. प्रकरण क्रमांक 24 / 2026 (CZ) रमेश सिंह विरुद्ध म.प्र. शासन एवं अन्य के संबंध में गठित कमेटी द्वारा संयुक्त निरीक्षण किया गया। निरीक्षण के दौरान कमेटी द्वारा निम्नानुसार जानकारी चाही गयी है :-

1. श्री रमेश सिंह (पिटिशनर) द्वारा रिलायन्स बायो इनर्जी प्लांट की उत्तर दिशा की वाउन्ड्रीवाल से लगा हुआ चैनल वर्षा जल को आसपास के कैचमेंट से इकट्ठा करने हेतु कब बनाया गया है, इसकी सत्यापन रिपोर्ट।
2. उक्त एन.जी.टी. प्रकरण में उल्लेखित तालाब का चौहददी/के.एम.एल. रिपोर्ट (आसपास की विस्तृत जानकारी दूरी के साथ)
3. पिटिशनर द्वारा अपने तालाब में वर्षा जल एकत्रित करने हेतु बनाये गये चैनल का स्लोप पता करने हेतु टोटल स्टेशन सर्वे हेतु पी.डब्ल्यू.डी. विभाग से सत्यापित जानकारी।

कृपया उपरोक्त जानकारी संबंधित हल्का पटवारी या राजस्व निरीक्षक से संबंधित है। अतः जानकारी समय-सीमा में उपलब्ध कराये जाने हेतु संबंधितों को निर्देशित करने का अनुरोध है ताकि रिपोर्ट माननीय एन.जी.टी. को निर्धारित समय-सीमा में प्रेषित की जा सके।

(सुधांशु तिवारी)
क्षेत्रीय अधिकारी
म.प्र. प्रदूषण नियंत्रण बोर्ड,
सतना (म.प्र.)

प्रति

श्रीमान् उपखण्ड अधिकारी / माजिस्ट्रेट महोदय
नागौर जिला-समय (स.प्र.५०)

विषय: मानवीय स.जी.सी. प्रकार क्रमांक 24/2026 (L2) रमेश सिंह
विशुद्ध स.प्र.५० शासन एवं अन्न के संबंध में प्राप्ति आदेश के
अनुसार सतपापन प्रतिबन्धन वातम् ।

सन्दर्भ:- श्रीमान् उपखण्ड अधिकारी / माजिस्ट्रेट महोदय उपखण्ड नागौर
केन्द्र क्रमांक 274 / उप. अ.सं. / 2026 नागौर दिनांक 26/12/2026
केपालन में।

सन्दर्भित आदेश के पालन में विषयानुसार मेरे
पु के दिनांक 21/3/2026 को श्री श्रीम अधिकारी, स.प्र.५५ एल
विद्वान् वॉड समय (स.प्र.) केन्द्र क्रमांक 2022/सं. अ. / प्र.
A. वॉ. / प्र. / 2026 समय दिनांक 26/12/2026 में उतल विज
विन्दुओं के लिए सौंके से आदेश के प्रति सिद्ध की
समाप्त सिंह उप स.प्र.५५ एल प.प्र.५५ व.व.व. के ताल
प.प्र.५५ व.व.व. एवं अन्न स.प्र.५५ एल के उपस्थिति
में श्री गार्ड जिलाई अनुसार विन्दुवार सौंके प्रतिबन्धन
विनाशकार है।

(1) श्री रमेश सिंह (पतिप्रान्त) द्वारा विलामन्य बायो-डायरी
एलाए श्री अन्न दिशा की वाडव्ही बाल से लागू हुआ
दैनिक वर्षा जल से आलपान के कैचमेंट सेडकल्टर
करने हेतु 6 (छ) वर्ग पूर्व अनुमान उपाया था।

(2) उपर स.प्र.जी.सी. प्रकार से उतल विज तालाब की
चौदही-उत्तर-समय परना रेल्व लाईन (ए.प्र.२४ मीटर)
दक्षिण-रमेश सिंह (पतिप्रान्त) का क्षेत्र उतल वाड विलामन्य
बायो डायरी की वाडव्ही (व.प्र.४ मीटर) - पूर्व- रमेश सिंह

(2)

(पुतिशाना) का क्षेत्र कुलमें वाद शाना (81 मीटर), परिचयन -
 शनेन सिध का क्षेत्र लगा हुआ (0 मीटर)।

(3) तिन्द - 3 जो सोनघडी विभाग से संबंधित हैं।

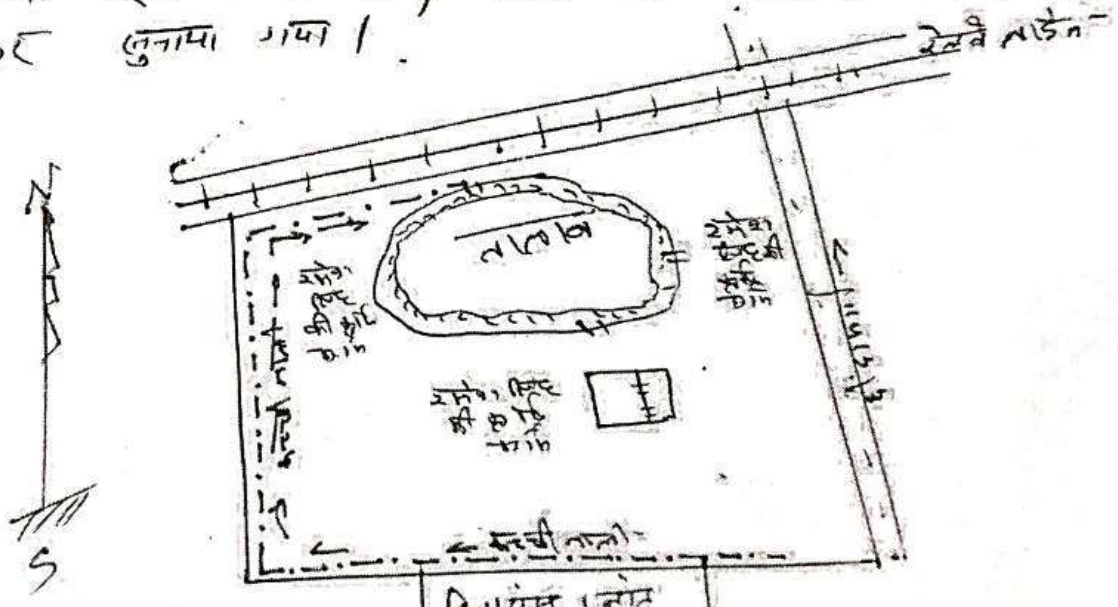
अनु उपरोक्त विभाग तिन्दवाले जो
 पुतिशाना शाना पंचनामा लिकर अतिर शाना
 हेतु प्रस्तुत हैं।

06/3/2026
 राजलक विरीअक
 कृत - सिरहा
 अक्षय मागोके

पंचनामा

इस पंचनामा ग्राम बरबौर के वीकर पहतलीक करते हैं कि
 थाप दिनांक 02/03/2026 को कार्यालय उपत्यक अधिवादी
 उपत्यक नागाई के पत्र क्र 291/350 अधिवा 2026 नागाई
 दिनांक 26/02/2026 के फालन में ग्राम बरबौर स्थित

दिनायतन वाणो एनपी एंटा की उत्तर दिशा ले जाग कर
 थिकापतकरी श्री एमेरा लिये की भूमियों में निर्मित वर्ष
 पल को इकठा करते हेतु बनाये गये चैनल एवं तालाब की
 लॉच हेतु राबनिंग एवं इका परवारी मौजे पर उपस्थित
 हुए। मौजे पर लॉच एवं पंचनामा के बनाये अनुसार पाया
 गया कि उक्त चैनल एवं तालाब का निर्माण लगभग
 6-7 वर्ष पूर्व किया गया है। तालाब की चारोंद्वी निम्नानुसार
 है उत्तर में लतना-पला रेलमार्ग, दक्षिण में एमेरा रीह की
 भूमि, पूर्व में रीना वा 0 एमेरा रीह पश्चिम में एमेरा रीह
 की भूमि स्थित है। मौजे पर पंचनामा लिखा गया पत्र
 पर अनुमा गया।



गणेश सिंह - [Signature]
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ANALYSIS REPORT FOR **210** WATER / WASTE WATER SAMPLE

Sample ID:385635 - Analysis Completion:10/03/2026

/ LAB Inward : 5618

Annexure-26

M.P. Pollution Control Board, Satna
Amarpatan Maihar By Pass,
Rewa Road Satna, Pin -485001
Satna
Tele:07672-237273

TEST REPORT

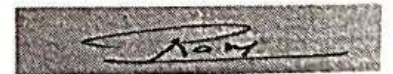
Test Report No. : 5618

Date: 10/03/2026

- | | |
|---|---|
| 1. Name of the Customer | : POND WATER SAMPLE SHRI RAMESH SINGH FARM HOUSE GRAM-SITPURA, |
| 2. Address | : -,GRAM SITPURA SATNA,GRAM SITPURA SATNA
SITPURA-485001, Taluka : Nagod, District : Satna, GIDC : Not In SIDC |
| 3. Nature of Sample | : WAR-Water Act (Routine), (Insp Type : ROU-Routine Visit) |
| 4. Sample Collected By & Analysed By | : Mr.Harish Rai, Lab Assis & GANESH KUMAR BEGA,Scientist |
| 5. Quantity of Sample Received | : 4 LITER |
| 6. Code No. of the Sample | : 385635 |
| 7. Date & Time of Collection & Inwarding | : 25/02/2026 , (0900 to 0900) & 26/02/2026 |
| 8. Date of Start & Completion of Analysis | : 26/02/2026 & 10/03/2026 |
| 9. Sampling Point | : POND WATER SAMPLE SHRI RAMESH SINGH FARM HOUSE GRAM-SITPURA, |
| 10. Flow Details (Remarks) | : |
| 11. Mode of Disposal | : |
| 12. Ultimate Receiving Body | : |
| 13. Temperature on Collection | : 24.0 & pH Range on pH Strip :6.5 |
| 14. Carboys Nos for | : 01 & Color & Appearance :colorless |
| 15. Water Consumption & W.W.G (KLPD) | : Ind :0.000 , Dom :0.000 & Ind :0.000 , Dom :0.000 |

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	(2550-B, APHA Std. Methods, 23rd Edn.)	2°C-99 °C	23.7
2	pH	pH Units	4500-H+B APHA std. methods 23 rd Edn.	0.5-13.5	7.72
3	Colour	Pl.Co.Scale	(2120-B, APHA Std. Methods, 23rd Edn.)	2-99 Co.Pt. Unit	colorless
4	Turbidity	N.T.U.	Nephelometric Method (2130B APHA Std.Methods 23	1-1000 N.T.U	211.7
5	Total Solids	mg/l	(2540 B, APHA std. methods 23rd Edn.)	10-100000mg/l	462
6	Total Dissolved Solids	mg/l	(2540 B, APHA std. methods 23rd Edn.)	10-10000mg/l	438
7	Suspended Solids	mg/l	(2540 B, APHA std. methods 23rd Edn.)	5-10000mg/l	24
8	Nitrite	mg/l	(4500-NO2 B, APHA Std. Methods, 23 rd Edn.)	0.01-5 mg/l	1.07
9	Nitrate	mg/l	(4500-NO3 B, APHA Std. Methods, 23rd Edn.)	0.01-100.0 mg/l	3.84
10	Alkalinity as CaCO3	mg/l	(2320 B, APHA Std. Methods, 23rd Edn.)	1-5000mg/l	250
11	Total Hardness as CaCO3	mg/l	(2340 C, APHA Std. Methods, 23rd Edn.)	2-1000mg/l	272
12	Potassium	mg/l	(3500 K B, APHA Std. Methods, 23rd Edn.)	1-100 mg/l	1.36
13	Calcium	mg/l	(3500 Ca B APHA standard methods, 23rd Edn.)	5-1000 mg/l	65.73
14	Magnesium	mg/l	(3500 Mg B APHA standard methods, 23rd Edn.)	5-1000 mg/l	26.24
15	Chloride	mg/l	4500-Cl- B, APHA Std. Methods, 23rd Edn.	5-100mg/l	26
16	Sulphate	mg/l	(4500 E, APHA Std. Methods, 23rd Edn.)	1-400mg/l	3.14
17	Phosphate	mg/l	(4500 P D, APHA Std. Methods, 23rd Edn.)	0.01-20mg/l	0.82
18	Total coliform	MPN/100 ml	(9221-B, APHA Std. Methods, 23rd Edn.)	1.8-1600MPN/100ml	26
19	Fecal Coliform	MPN/100 ml	(9221-E, APHA Std. Methods, 23rd Edn.)	1.8 -1600MPN/100ml	1.8
20	Dissolved Oxygen	mg/l	(4500-OB, APHA Std. Methods, 23rd Edn.)	0.1-15mg/l	5.5
21	Chemical Oxygen Demand	mg/l	(5220 B, APHA Std. Methods, 23rd Edn.)	5.0-10000 mg/l	34
22	B.O.D (3 Days 27oC)	mg/l	IS 3025,1993	1-10000 mg/l	3
23	Conductivity	micromho/cm	2510 B, APHA std. methods 23rd Edn.	0.1µS-100 mS/m	720
24	Calcium Hardness as CaCO3	Mg/Lts	(3500- Ca B, APHA Std. Methods, 23rd Edn)	5-10000mg/l	164
25	Magnesium Hardness as CaCO3	Mg/Lts	(3500- Mg B, APHA Std. Methods, 23rd Edn)	5-10000mg/l	108

Laboratory Remarks : Parameter as per MPPCB standards By:1503-lab_1503 Dt.: 10/03/2026



Dr RAHUL DWIVEDI, S.C.T.

Field Observation :

Note :

1. The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to {1@strJurisdiction} Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 24th Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE

Sample ID:385637 - Analysis Completion:10/03/2026

/ LAB Inward : 5619

M.P. Pollution Control Board, Satna
Amarpatan Maihar By Pass,
Rewa Road Satna, Pin -485001
Satna
Tele:07672-237273

TEST REPORT


Test Report No. : 5619

Date: 10/03/2026

1. Name of the Customer : WATER SAMPLE NEAR BOUNDARY WALL OUTSIDE OF FACTORY PREMISES
2. Address : -,NORTH WEST SIDE OF M/S RELIANCE BIOENERGY LTD,GRAM SITPURA,SITPUR-485001, Taluka : Nagod, District : Satna, GIDC : Not In SIDC
3. Nature of Sample : WAR-Water Act (Routine), (Insp Type : ROU-Routine Visit)
4. Sample Collected By & Analysed By : Mr.Harish Rai, Lab Assis & GANESH KUMAR BEGA,Scientist
5. Quantity of Sample Received : 4 liter
6. Code No. of the Sample : 385637
7. Date & Time of Collection & Inwarding : 25/02/2026 , (0900 to 0900) & 26/02/2026
8. Date of Start & Completion of Analysis : 26/02/2026 & 10/03/2026
9. Sampling Point : WATER SAMPLE NEAR BOUNDARY WALL OUTSIDE OF FACTORY PREMISES
10. Flow Details (Remarks) :
11. Mode of Disposal :
12. Ultimate Receiving Body :
13. Temperature on Collection : 24.5 & pH Range on pH Strip :6.5
14. Carboys Nos for : 02 & Color & Appearance :colorless
15. Water Consumption & W.W.G (KLPD) : Ind :0.000 , Dom :0.000 & Ind :0.000 , Dom :0.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	(2550-B, APHA Std. Methods, 23rd Edn.)	2°C-99 °C	23.6
2	pH	pH Units	4500-H+B APHA std. methods 23 rd Edn.	0.5-13.5	8.03
3	Colour	Pt.Co.Scale	(2120-B, APHA Std. Methods, 23rd Edn.)	2-99 Co.Pt. Unit	slight yellow
4	Turbidity	N.T.U.	Nephelometric Method (2130B APHA Std.Methods 23	1-1000 N.T.U	694
5	Conductivity	micro.s/cm	2510 B, APHA std. methods 23rd Edn.	0.1-20000 µS/cm	1261.4
6	Total Solids	mg/l	(2540 B, APHA std. methods 23rd Edn.)	10-100000mg/l	794
7	Total Dissolved Solids	mg/l	(2540 B, APHA std. methods 23rd Edn.)	10-10000mg/l	752
8	Suspended Solids	mg/l	(2540 B, APHA std. methods 23rd Edn.)	5-10000mg/l	42
9	Nitrite	mg/l	(4500-NO2 B, APHA Std. Methods, 23 rd Edn.)	0.01-5 mg/l	0.43
10	Nitrate	mg/l	(4500-NO3 B, APHA Std. Methods, 23rd Edn.)	0.01-100.0 mg/l	1.82
11	Alkalinity as CaCO3	mg/l	(2320 B, APHA Std. Methods, 23rd Edn.)	1-5000mg/l	405
12	Total Hardness as CaCO3	mg/l	(2340 C, APHA Std. Methods, 23rd Edn.)	2-1000mg/l	328
13	Sodium	mg/l	(3500 Na B, APHA Std. Methods, 23rd Edn.)	1-100 mg/l	5.11
14	Potassium	mg/l	(3500 K B, APHA Std. Methods, 23rd Edn.)	1-100 mg/l	0.34
15	Calcium	mg/l	(3500 Ca B APHA standard methods, 23rd Edn.)	5-1000 mg/l	85
16	Magnesium	mg/l	(3500 Mg B APHA standard methods, 23rd Edn.)	5-1000 mg/l	28.18
17	Chloride	mg/l	4500-Cl- B, APHA Std. Methods, 23rd Edn.	5-100mg/l	120.46
18	Sulphate	mg/l	(4500 E, APHA Std. Methods, 23rd Edn.)	1-400mg/l	12.8
19	Phosphate	mg/l	(4500 P D, APHA Std. Methods, 23rd Edn.)	0.01-20mg/l	1.14
20	Total coliform	MPN/100 ml	(9221-B, APHA Std. Methods, 23rd Edn.)	1.8-1600MPN/100ml	630 ✓
21	Fecal Coliform	MPN/100 ml	(9221-E, APHA Std. Methods, 23rd Edn.)	1.8 -1600MPN/100ml	120 ✓
22	Dissolved Oxygen	mg/l	(4500-OB, APHA Std. Methods, 23rd Edn.)	0.1-15mg/l	3.8
23	Chemical Oxygen Demand	mg/l	(5220 B, APHA Std. Methods, 23rd Edn.)	5.0-10000 mg/l	108
24	Oil & Grease	mg/l	(5520B APHA, Gravimetric Method 23rd Edn.)	10-100 mg/l	1.9
25	B.O.D (3 Days 27oC)	mg/l	IS 3025,1993	1-10000 mg/l	44
26	Calcium Hardness as CaCO3	Mg/Lts	(3500- Ca B, APHA Std. Methods, 23rd Edn)	5-10000mg/l	212
27	Magnesium Hardness as CaCO3	Mg/Lts	(3500- Mg B, APHA Std. Methods, 23rd Edn)	5-10000mg/l	116

Laboratory Remarks : Parameter as per MPPCB standards By:1503-lab_1503 Dt.: 10/03/2026


Dr RAHUL DWIVEDI,SCT.

Field Observation :

Note :

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2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to {1@strJurisdiction} Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 24th Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE

M.P. Pollution Control Board, Satna
Amarpatan Maihar By Pass,
Rewa Road Satna, Pin -485001
Satna
Tel:07672-237273

Sample ID:385642 - Analysis Completion:10/03/2026

/ LAB Inward : 5620

TEST REPORT

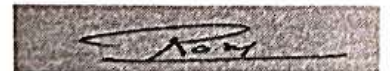
Test Report No. : 5620

Date: 10/03/2026

1. Name of the Customer : WATER SAMPLE FROM FACTORY PREMISES - 174665
2. Address : -, WEST SIDE OF M/S RELIANCE BIOENERGY LTD SITPURA SATNA M.P., SITPU
SITPURA-485001, Taluka : Nagod, District : Satna, GIDC : Not In SIDC
3. Nature of Sample : WAR-Water Act (Routine), (Insp Type : ROU-Routine Visit)
4. Sample Collected By & Analysed By : Mr.Harish Rai, Lab Assis & GANESH KUMAR BEGA, Scientist
5. Quantity of Sample Received : 4 liter
6. Code No. of the Sample : 385642
7. Date & Time of Collection & Inwarding : 25/02/2026 , (0900 to 0900) & 26/02/2026
8. Date of Start & Completion of Analysis : 26/02/2026 & 10/03/2026
9. Sampling Point : WATER SAMPLE FROM FACTORY PREMISES
10. Flow Details (Remarks) :
11. Mode of Disposal :
12. Ultimate Receiving Body :
13. Temperature on Collection : 24.0 & pH Range on pH Strip :8.0
14. Carboys Nos for : 03 & Color & Appearance :black
15. Water Consumption & W.W.G (KLPD) : Ind :0.000 , Dom :0.000 & Ind :0.000 , Dom :0.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	(2550-B, APHA Std. Methods, 23rd Edn.)	2°C-99 °C	23.1
2	pH	pH Units	4500-H+B APHA std. methods 23 rd Edn.	0.5-13.5	8.21
3	Colour	Pt.Co.Scale	(2120-B, APHA Std. Methods, 23rd Edn.)	2-99 Co.Pt. Unit	black
4	Turbidity	N.T.U.	Nephelometric Method (2130B APHA Std.Methods 23	1-1000 N.T.U	788.1
5	Conductivity	micro.s/cm	2510 B, APHA std. methods 23rd Edn.	0.1-20000 µS/cm	1432.1
6	Total Solids	mg/l	(2540 B, APHA std. methods 23rd Edn.)	10-10000mg/l	901
7	Total Dissolved Solids	mg/l	(2540 B, APHA std. methods 23rd Edn.)	10-10000mg/l	863
8	Suspended Solids	mg/l	(2540 B, APHA std. methods 23rd Edn.)	5-10000mg/l	38
9	Nitrite	mg/l	(4500-NO2 B, APHA Std. Methods, 23 rd Edn.)	0.01-5 mg/l	1.08
10	Nitrate	mg/l	(4500-NO3 B, APHA Std. Methods, 23rd Edn.)	0.01-100.0 mg/l	3.38
11	Alkalinity as CaCO3	mg/l	(2320 B, APHA Std. Methods, 23rd Edn.)	1-5000mg/l	510
12	Total Hardness as CaCO3	mg/l	(2340 C, APHA Std. Methods, 23rd Edn.)	2-1000mg/l	484
13	Sodium	mg/l	(3500 Na B, APHA Std. Methods, 23rd Edn.)	1-100 mg/l	9.12
14	Potassium	mg/l	(3500 K B, APHA Std. Methods, 23rd Edn.)	1-100 mg/l	1.77
15	Calcium	mg/l	(3500 Ca B APHA standard methods, 23rd Edn.)	5-1000 mg/l	133.06
16	Magnesium	mg/l	(3500 Mg B APHA standard methods, 23rd Edn.)	5-1000 mg/l	36.93
17	Chloride	mg/l	4500-Cl- B, APHA Std. Methods, 23rd Edn.	5-100mg/l	154.95
18	Sulphate	mg/l	(4500 E, APHA Std. Methods, 23rd Edn.)	1-400mg/l	4.1
19	Phosphate	mg/l	(4500 P D, APHA Str. Methods, 23rd Edn.)	0.01-20mg/l	0.9
20	Total coliform	MPN/100 ml	(9221-B, APHA Std. Methods, 23rd Edn.)	1.8-1600MPN/100ml	1400
21	Fecal Coliform	MPN/100 ml	(9221-E, APHA Std. Methods, 23rd Edn.)	1.8 -1600MPN/100ml	220
22	Dissolved Oxygen	mg/l	(4500-OB, APHA Std. Methods, 23rd Edn.)	0.1-15mg/l	2.4
23	Chemical Oxygen Demand	mg/l	(5220 B, APHA Std. Methods, 23rd Edn.)	5.0-10000 mg/l	154
24	Oil & Grease	mg/l	(5520B APHA, Gravimetric Method 23rd Edn.)	10-100 mg/l	2.3
25	B.O.D (3 Days 27oC)	mg/l	IS 3025,1993	1-10000 mg/l	72
26	Calcium Hardness as CaCO3	Mg/Lts	(3500- Ca B, APHA Std. Methods, 23rd Edn)	5-10000mg/l	332
27	Magnesium Hardness as CaCO3	Mg/Lts	(3500- Mg B, APHA Std. Methods, 23rd Edn)	5-10000mg/l	152

Laboratory Remarks : Parameter as per MPPCB standards By:1503-lab_1503 Dt.: 10/03/2026



Dr RAHUL DWIVEDI, SCT.

Field Observation :

Note :

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5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to {1@strJurisdiction} Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 24th Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

HOME

ABOUT CPCB

STANDARDS

CPCB'S ACTIVITIES

AIR | WATER | NOISE DATA

LABORATORIES

CONTACT US

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Standards

Water Quality Standards

Water Quality Criteria

Environmental Acts & Rules

Environment Protection

Water Pollution

Air Pollution

Noise Pollution

Waste Management

+

Water Quality Criteria

Table 1

Designated Best Use	Class of Water	Criteria
Drinking Water Source without conventional treatment but after disinfection	A	Total Coliforms Organism MPN/100ml shall be 50 or less
		pH between 6.5 and 8.5
		Dissolved Oxygen 6mg/l or more
		Biochemical Oxygen Demand 5 days 20C 2mg/l or less
Outdoor bathing (Organised)	B	Total Coliforms Organism MPN/100ml shall be 500 or less pH between 6.5 and 8.5 Dissolved Oxygen 5mg/l or more
		Biochemical Oxygen Demand 5 days 20C 3mg/l or less
Drinking water source after conventional treatment and disinfection	C	Total Coliforms Organism MPN/100ml shall be 5000 or less pH between 6 to 9 Dissolved Oxygen 4mg/l or more
		Biochemical Oxygen Demand 5 days 20C 3mg/l or less
Propagation of Wild life and Fisheries	D	pH between 6.5 to 8.5 Dissolved Oxygen 4mg/l or more
		Free Ammonia (as N) 1.2 mg/l or less
Irrigation, Industrial Cooling, Controlled Waste disposal	E	pH between 5.0 to 8.5
		Electrical Conductivity at 25C micro mhos/cm Max. 2250
		Sodium adsorption Ratio Max. 26

Updated On : 11 Oct 2019

WATER QUALITY OF WATER SAMPLE WITH RESPECT TO CRITERIA PARAMETERS

Sl. No	Sampling Location	Date of Collection	Parameters					Existing Class	Parameters responsible for downgrading the water quality	Possible Reason
			pH	DO (mg/l.)	BOD (mg/l.)	TC (MPN/100 ml)	FC (MPN/100 ml)			
1.	Pond Water Sample Shri Ramesh Singh Farm House Gram-Sitapura, Satna (M.P.)	25/02/2026	7.72	5.5	3	26	1.8	Class B	Nil	Human activities
2.	Water Sample Near Boundary Wall Outside of Factory Premises North West Side of M/s Reliance Bioenergy Ltd. Gram-Sitapura, Satna (M.P.)	25/02/2026	8.03	3.8	44	630	120	Not met (Class ABCD)	DO, TC, FC	Human activities
3.	Water Sample From Factory Premises West Side of M/s Reliance Bioenergy Ltd. Gram-Sitapura, Satna (M.P.)	25/02/2026	8.21	2.4	72	1400	220	Not met (Class ABCD)	DO, TC, FC	Human activities

Ref: Inland Surface water bodies (IS-2296-1982)

Regional Laboratory M.P.P.C.B., Satna

TEST REPORT

Report No:- 111...

Report Issue Date:- 26/02/2026

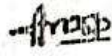
Sample Point :- M/S Bio-Energy Plant (Reliance Industries Limited)
 Site Name :- Village Bambhor, Panchayat-Bachbai, Dist.- Satna (M.P.)
 Sampling Location :- Near Processing Unit of Plant (Reliance Industries Limited)
 Latitude :- 24.58426⁰
 Longitude :- 80.717712⁰
 Date of Monitoring :- 26.02.2026
 Time of Monitoring :- 04:29-04:38 PM
 Instrument Used :- Leakage Detector for Gas (Model:-Testo 316-2)
 Sample Collected By :- Mr. R.D. Pandey (Lab Assistant)
 Weather Condition :- Weather was clear

TEST RESULT

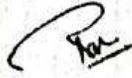
S. No.	Parameter	Principle/Method	Observed Value	Unit
1.	Methane (CH ₄)	DVGW G465-4	16	ppm

Remarks:-

1. No statutory liability accepted from samples not collected by MPPCB
2. The above Results are related to the tested sample only.
3. Lab shall not provide statement of conformity or opinion & interpretation.
4. This report is not to be reproduced wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without our special permission in writing.


 Chemist
 M.P.P.C.B., Satna


 Scientist
 M.P.P.C.B., Satna


 Lab Incharge
 M.P.P.C.B., Satna

*****End of the Report*****



Regional Laboratory M.P.C.B., Satna

TEST REPORT

Report No.: 122

Report Issue Date:- 26/02/2026


Sample Point :- M/S Bio-Energy Plant (Reliance Industries Limited)
 Site Name :- Village Bambhor, Panchayat-Bachhai, Dist.- Satna (M.P.)
 Sampling Location :- Near Plant Office (Reliance Industries Limited)
 Latitude :- 24.58235°
 Longitude :- 80.717657°
 Date of Monitoring :- 26.02.2026
 Time of Monitoring :- 04:29-04:38 PM
 Instrument Used :- Leakage Detector for Gas (Model:-Testo 316-2)
 Sample Collected By :- Mr. R.D. Pandey (Lab Assistant)
 Weather Condition :- Weather was clear


TEST RESULT


S. No.	Parameter	Principle/Method	Observed Value	Unit
1.	Methane (CH ₄)	DVGW G465-4	Nil	ppm

Remarks:-

1. No statutory liability accepted from samples not collected by MPPCB
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 Chemist
 M.P.C.B., Satna


 Scientist
 M.P.C.B., Satna


 Lab Incharge
 M.P.C.B., Satna

*****End of the Report*****



Regional Laboratory M.P.C.B., Satna

TEST REPORT

Report No:- 13.

Report Issue Date:- 26/02/2026

Sample Point

:- M/S Bio-Energy Plant (Reliance Industries Limited)

Site Name

:- Village Bambhor, Panchayat-Bachbai, Dist.- Satna (M.P.)

Sampling Location

:- Near North Boundary Wall of Plant (Reliance Industries Limited)

Latitude

:- 24.586009°

Longitude

:- 80.718386°

Date of Monitoring

:- 26.02.2026

Time of Monitoring

:- 04:29-04:38 PM

Instrument Used

:- Leakage Detector for Gas (Model:-Testo 316-2)

Sample Collected By

:- Mr. R.D. Pandey (Lab Assistant)

Weather Condition

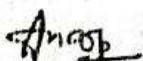
:- Weather was clear

TEST RESULT

S. No.	Parameter	Principle/Method	Observed Value	Unit
1.	Methane (CH ₄)	DVGW G465-4	Nil	ppm

Remarks:-

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Chemist
M.P.C.B., Satna


Scientist
M.P.C.B., Satna


Lab Incharge
M.P.C.B., Satna

*****End of the Report*****



Regional Laboratory M.P.P.C.B., Satna

TEST REPORT

Report No: - 11A

Report Issue Date:- 26/02/2026

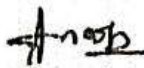
Sample Point :- M/S Bio-Energy Plant (Reliance Industries Limited)
 Site Name :- Village Bambhor, Panchayat-Bachbai, Dist.- Satna (M.P.)
 Sampling Location :- Near Processing Unit of Plant (Reliance Industries Limited)
 Latitude :- 24.58426°
 Longitude :- 80.717712°
 Date of Monitoring :- 26.02.2026
 Time of Monitoring :- 04:40-04:46 PM
 Instrument Used :- GASTEC GV-100S
 Sample Collected By :- Mr. R.D. Pandey (Lab Assistant)
 Weather Condition :- Weather was clear

TEST RESULT


S. No.	Parameter	Principle/Method	Observed Value	Unit
1.	H ₂ S	Colorimetric Gas Detection	Nil	ppm

Remarks:-

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2. The above Results are related to the tested sample only.
3. Lab shall not provide statement of conformity or opinion & interpretation.
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 Chemist
 M.P.P.C.B., Satna


 Scientist
 M.P.P.C.B., Satna


 Lab Incharge
 M.P.P.C.B., Satna

*****End of the Report*****



Regional Laboratory M.P.C.B., Satna

TEST REPORT

Report No: - 15

Report Issue Date:- 26/02/2026

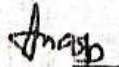
Sample Point :- M/S Bio-Energy Plant (Reliance Industries Limited)
 Site Name :- Village Bambhor, Panchayat-Bachbni, Dist.- Satna (M.P.)
 Sampling Location :- Near Plant Office (Reliance Industries Limited)
 Latitude :- 24.58235°
 Longitude :- 80.717657°
 Date of Monitoring :- 26.02.2026
 Time of Monitoring :- 04:40-04:46 PM
 Instrument Used :- GASTEC GV-100S
 Sample Collected By :- Mr. R.D. Pandey (Lab Assistant)
 Weather Condition :- Weather was clear

TEST RESULT


S. No.	Parameter	Principle/Method	Observed Value	Unit
1.	H ₂ S	Colorimetric Gas Detection	Nil	ppm

Remarks:-

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 Chemist
 M.P.P.C.B., Satna


 Scientist
 M.P.P.C.B., Satna


 Lab Incharge
 M.P.P.C.B., Satna

*****End of the Report*****



Regional Laboratory M.P.P.C.B., Satna

TEST REPORT

Report No: - 16.

Report Issue Date:- 26/02/2026

Sample Point

:- M/S Bio-Energy Plant (Reliance Industries Limited)

Site Name

:- Village Bambhor, Panchayat-Bachbai, Dist.- Satna (M.P.)

Sampling Location

:- Near North Boundary Wall of Plant (Reliance Industries Limited)

Latitude

:- 24.586009°

Longitude

:- 80.718386°

Date of Monitoring

:- 26.02.2026

Time of Monitoring

:- 04:40-04:46 PM

Instrument Used

:- GASTEC GV-100S

Sample Collected By

:- Mr. R.D. Pandey (Lab Assistant)

Weather Condition

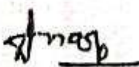
:- Weather was clear

TEST RESULT

S. No.	Parameter	Principle/Method	Observed Value	Unit
1.	H ₂ S	Colorimetric Gas Detection	Nil	ppm

Remarks:-

1. No statutory liability accepted from samples not collected by MPPCB
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Chemist
M.P.P.C.B., Satna


Scientist
M.P.P.C.B., Satna


Lab Incharge
M.P.P.C.B., Satna

*****End of the Report*****



Regional Laboratory M.P.P.C.B., Satna

TEST REPORT

Report No: - 117

Report Issue Date:- 26/02/2026

Sample Point

:- M/S Bio-Energy Plant (Reliance Industries Limited)

Site Name

:- Village Bambhor, Panchayat-Bachbai, Dist.- Satna (M.P.)

Sampling Location

:- Near Processing Unit of Plant (Reliance Industries Limited)

Latitude

:- 24.58426°

Longitude

:- 80.717712°

Date of Monitoring

:- 26.02.2026

Time of Monitoring

:- 04:40-04:46 PM

Instrument Used

:- GASTEC GV-100S

Sample Collected By

:- Mr. R.D. Pandey (Lab Assistant)

Weather Condition

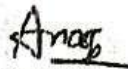
:- Weather was clear

TEST RESULT


S. No.	Parameter	Principle/Method	Observed Value	Unit
1.	NH ₃	Colorimetric Gas Detection	Nil	ppm

Remarks:-

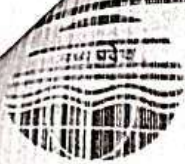
1. No statutory liability accepted from samples not collected by MPPCB
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3. Lab shall not provide statement of conformity or opinion & interpretation.
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Chemist
M.P.P.C.B., Satna


Scientist
M.P.P.C.B., Satna


Lab Incharge
M.P.P.C.B., Satna

*****End of the Report*****



Regional Laboratory M.P.P.C.B., Satna

TEST REPORT

Report No: - 18

Report Issue Date: - 26/02/2026

Sample Point

:- M/S Bio-Energy Plant (Reliance Industries Limited)

Site Name

:- Village Bambhor, Panchayat-Bachbai, Dist.- Satna (M.P.)

Sampling Location

:- Near Plant Office (Reliance Industries Limited)

Latitude

:- 24.58235°

Longitude

:- 80.717657°

Date of Monitoring

:- 26.02.2026

Time of Monitoring

:- 04:40-04:46 PM

Instrument Used

:- GASTEC GV-100S

Sample Collected By

:- Mr. R.D. Pandey (Lab Assistant)

Weather Condition

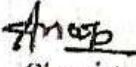
:- Weather was clear

TEST RESULT


S. No.	Parameter	Principle/Method	Observed Value	Unit
1.	NH ₃	Colorimetric Gas Detection	Nil	ppm

Remarks:-

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Chemist
M.P.P.C.B., Satna


Scientist
M.P.P.C.B., Satna


Lab Incharge
M.P.P.C.B., Satna

*****End of the Report*****



Regional Laboratory M.P.P.C.B., Satna

TEST REPORT

Report No: -...19

Report Issue Date:- 26/02/2026

Sample Point

:- M/S Bio-Energy Plant (Reliance Industries Limited)

Site Name

:- Village Bambhor, Panchayat-Bachbai, Dist.- Satna (M.P.)

Sampling Location

:- Near North Boundary Wall of Plant (Reliance Industries Limited)

Latitude

:- 24.586009°

Longitude

:- 80.718386°

Date of Monitoring

:- 26.02.2026

Time of Monitoring

:- 04:40-04:46 PM

Instrument Used

:- GASTEC GV-100S

Sample Collected By

:- Mr. R.D. Pandey (Lab Assistant)

Weather Condition

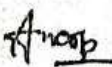
:- Weather was clear

TEST RESULT


S. No.	Parameter	Principle/Method	Observed Value	Unit
1.	NH ₃	Colorimetric Gas Detection	Nil	ppm

Remarks:-

1. No statutory liability accepted from samples not collected by MPPCB
2. The above Results are related to the tested sample only.
3. Lab shall not provide statement of conformity or opinion & interpretation.
4. This report is not to be reproduced wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without our special permission in writing.


Chemist
M.P.P.C.B., Satna


Scientist
M.P.P.C.B., Satna


Lab Incharge
M.P.P.C.B., Satna

*****End of the Report*****

Photographs taken during Joint inspection









GPS Map Camera
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 Hpj8+vg2, Nh 39, Lalpur, Madhya Pradesh 485441,
 India
 Lat 24.584137° Long 80.716466°
 Wednesday, 25/02/2026 01:37 PM GMT +05:30
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 Lat 24.584128° Long 80.716455°
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